# LOK SABHA DEBATES

(Thirteenth Session)



(Vol. XLVII contains Nos. 1 - 10

LOK SABHA SECRETARIAT NEW DELHI

Price: Rs. 1.00

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#### LOK SABHA

Monday, November 15, 1966/ Kartika 24, 1887 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Assistance to Border States Affected by Pak. Aggression

\*210. Shri Bhanu Prakash Singh:
Shri Yashp' Singh:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Kapur Singh:
Shri Solanki:
Shri P. K. Deo:
Shri Hem Raj:
Shrimati Malmoona Sultan:
Shri A. N. Vidyalankar:

Will the Prime Minister be pleased to state:

(a) whether Government have under consideration any proposal to give financial assistance to the border States, which have been affected as a result of the recent undeclared war by Pakistan, for rebuilding of damaged houses and for the relief and rehabilitation of displaced persons; and

(b) if so, the amount allocated or likely to be allocated for this purpose. State-wise?

The Minister of Rehabilitation (Shri Tyagi): (a) and (b). The Central Government are providing financial assistance to the Governments of Jammu and Kashmir, Punjab and Rajasthan States for the relief and rehabilitation of persons affected by the recent hostilities. No fixed allocations have been made to the State Governments, but funds are being provided to them from time to time according to their requirements.

Shri Bhanu Prakash Singh; Is it a fact that the rate of assistance given to Rajasthan is much lower than Punjab and Kushmir; if so, why this discrimination?

Shri Tyagi: It is unfortunately so, but it all depended upon the respective State Governments. They are making arrangements, we are only just reimbursing the expenditure which is incurred by them.

Shri Bhanu Prakash Singh: Is it also a fact that those people whose houses have been demolished by the infiltrators in Jammu and Kashmir have been given ex gratig payment: if so, why not to other people in other States?

Shri Tyagi: Generally, the Government of India has agreed to the idea of giving some ex gratia grants to persons whose houses etc. have been damaged on account of the recent attack from Pakistan. For that purpose, the residents, whether they belong to Jammu and Kashmir, Rajasthan or Punjab, will be all dealt with alike.

बी यशपाल सिंह : जिन किसानी की बड़ी हुई फसलें तबाह हो गई हैं. उन को दम दाद देने का क्या प्राविजन हैं?

भी स्थानी : फसलों के लिए इस नरीके में कोई बात तय नहीं हुई है फिर भी उन लोगों को जो किसाने पेता ये. उब वे भपने भरों पर जायेंगे तो उनको धाइटा की फसल लाने तक के लिए गडारे के बास्ते कछ रुपया एक्स-ग्रेशिया के तौर पर दिया जाएगा ।

थी म० ला० दिवेशी : जिन लोगों के मकान नष्ट हो गए हैं भीर उनकी जायदादें भी नव्ट हुई होंगी, न्या मंत्रालय ने उनकी मुर-म्मत पर फितना खर्च प्राएगा, कोई तखनीना लगाया है,यदि हां, तो वह स्या है बोर काम्मीर , पंजाब और राजस्थान में जो रकम धमी तक दी जा च की है, वह कितनी \$ 3

श्रीस्याची: ग्रमीतक जीरफम दी गई है मकान वगैरह के सिलसिले में, वैसे तो वह ज्यादा तर एक्स-बेशिया बांट के तौर पर ही दी गई है, उनकी गुजारे के लिए ही दी गई है। वहत से लोग चिक ऐसी जगहों से ग्राये हैं जहां पर कि पाकिस्तान का भी कब्जा नहीं है लेकिन बमबारी की वजह से उनके मकानात का नुक्सान पहुंचा है भीर वे लोग ग्रपने घरां को वापिस जा रहे है , इसलिए उन को गुजारे का रूपया दिया गया है । यह तम हमा है कि उन के वहां पड़ चने के बाद उनके मकानों के नुक्सान वगैरह की देखकर यह ग्रंदाजा लगाया जाए कि कितना रुपया उनकी मरम्मत वर्गरह के लिए चाहिये। जब यह घंदाजा लगा लिया जाएगा ना उनको हपया दिया जाएगा ।

श्री म० ला० हिवेशी : मैंने जायदाद के बारे में भी पूछा है।

भी स्यानी : जायदाद का घटाजा वहा जाने के बाद किया जाएगा ।

Shri S. C. Samanta: May I know the amount that was demanded and what these State Governments has been made available to them?

Shri Tyagi: The State Government have not yet been able to give any complete figures about their requirements. We have assured them that whatever they are spending, we shall supplement the expenditure incurred by them.

Shri Kapur Singh: May I know whether, so far as Punjab is concerned, the Government propose to associate directly the zila parishads with the disbursement of the finances, instead of letting the Government at Chandigarh do it?

Shri Tyagi: Actually, the procedure, as I have stated, is that the State Governments themselves are spending money over relief and rehabilitation of these families and we are reimbursing them.

Shri Kapur Singh: Do you propose to reconsider in the light of what I have said? To obviate communal considerations in the disbursement of aid, do you propose to associate the zila parishads of the areas concerned directly in the disbursement of these finances?

Shri Tyagi: It is for the State Government to decide.

Shri P. K. Deo: May I know if the scheme is likely to be extended to the other States not in the border, as a conflict of this magnitude is likely to affect other areas also?

Shri Tyagi: No such demand come to our notice.

भी हेम राजः पंजाब गवर्न मेट ने इस वक्त तक जो एफ एस्टीमेंट धापने पास भेजे हैं वे तकरीवन नौ करोड़ रुपये के हैं। इसके साथ माच उन्होंने यह भी रिप्रिजेंट किया है कि जो इंडिस्ट्यल यनिटम है वे सारे के सारे बन्द हो गए हैं भीर अनएम्प्लायमेंट बढ गई है । ऐसी सुरत में ब्रापने इस वक्त तक पंजाब गवनंग्रंट को कितना क्यम दिया है ?

भी त्यामी : पत्राम गवनं मेट के वास्त रिसेटलमेट डायरंक्टोरेट की मार्फत दो करोड रुपया मंजर विया गया है जबकि धौर धधिक रूपया पूरा घंदाजा लगाने के बाद. हिसाब किताब लगाने के बाद तय किया जाएगा । इस बीच पंजाब गवनंमेट ने 36 लाख के करीब रुपया तकसीम भी कर दिया है ।

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Shri Nath Pal: Does not the hon. Minister believe that prevention is generally better than cure? Rather than waiting to see that people are displaced once again by Pakistani aggression and then go hastily to rehabilitate them, will it not be desirable to take steps in advance to prevent their being displaced by (a) training them in the use of basic arms and (b) giving them those arms? With your background of defence have you been giving thought to this kind of idea?

Shri Tyagi: Yes, Sir. On the border areas some arrangements are being made to enable the population to prepare themselves for self-defence to the extent possible.

Shri Kapur Singh: Is the hon. Minister suggesting that the civilian population can withstand the on-slaught of an army, no matter with what arms.

Shri Tyagi: That will be done by the army.

Shrimati Akkammo Devi: The refugees from Khem Karan and other villages in Punjab want that they should be given land and jobs even if these are given temporarily and they look forward to rehabilitation rather than relief measures. Will the Government consider this request favourably and take immediate action on this?

Shri Tyagi: Wherever people are displaced and the area is in possession of Pakistan we hope that that area will soon have to be vacated and they will be persuaded to go back to their homes. In case their return is delayed, some other arrangements will be made here.

Shri Vasudevan Nair: Is it a fact that a large number of workers are now going without employment as a result of the dislocation of the factories hit by the war in various ways and what steps are taken by Government to see that these factories are

opened as early as possible so that the workers are re-employed?

Shri Tyagi: Steps are taken to ensure adequate orders for good. tension has been given in the delivery period for the orders which were placed with these factories, and delays in the delivery of goods for which orders had already been placed have also been waived and orders are not being cancelled, and the DGSD had been requested to give orders in ad-Demurrage and wharfage vance. charges, etc. have been waived Movements of raw materials finished goods have been expedited and liberal credit to industry and trade is being given by the Reserve Bank.

## Walk-out by the Indian Charge d'Affaires in Peking during China's Anniversary Celebrations

\*311. Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Basappa:
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Hukam Chand
Kachhavaiya:

Will the Minister of External Affairs be pleased to state:

- (a) whether the Indian Minister and Charge d'Affaires in Peking walked out of the 'Great Hall of the People' in Peking during China's anniversary celebrations on the 30th September, 1965 protesting against the Chinese Premier's remarks about Kashmir and Pakistan's aggression on India; and
- (b) the further steps taken to lodge a protest against these remarks of the Chinese Premier and to counteract the Chinese propaganda?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) Chinese allegation and accusation against India regarding Kashmir and Pakistani aggression against India have been effectively answered by the Government of India in its statements and notes to China. In these statements and notes the Chinese attempt to intervene in the Indo-Pakistan conflict and to widen the conflict have been completely exposed.

Shri P. R. Chakraverti: White appreciating the realistic stand of the Government in refusing to sever diplomatic relations with China, may I know what steps have been taken to send a fully accredited ambassador and not a charge d'affaires?

Shrimati Lakshmi Menon: There is no such proposal now.

Shri P. R. Chakraverti: In view of the statement made by the Deputy Premier of Singapore, what special steps do Government propose to take in utilising the service of Singapore which is a common centre of Indian and Chinese cultures?

Shrimati Lakshmi Menon: I do not know what statement the hon. Member refers to.

Mr. Speaker: Would he repeat his question?

Shri P R. Chakraverti: In view of the statement made by the Deputy Premier of Singapore, who has just now met our Prime Minister, may I know whether the Government proposes to utilise the services of Singapore, which is the common centre where the Chinese and Indian cultures meet?

Shrimati Lakshmi Menon; Singapore and China have no diplomatic relations.

Shri Basappa: In view of the Chinese collusion with Pakistan and her violations on the border line, and also the ultimatum they have issued, may I know why our representative had been allowed to go to that function and, in future, will the Government prevent such things happening?

Shrimati Lakshmi Menon: Diplomatic docorum requires their presence, but they also have the freedom to walk out when the occasion requires.

भी हुक बन्द कछ्वाय मैं जानना बाहता हूं कि पया सरकार का ध्यान इस स्रोर गया है कि बीनियों ने हमारे सैनिकों को एकड़ रक्खा है भीर के लिये उस दिशेष करने में है उन को छड़वारे के लिये उस दिशेष कार्रवार्ड की गई है ।

Shrimati Lakshmi Menon: All these things do not arise from this question.

Shri P. C. Borooah: While China has lent unreserved support to the demand, of self-determination of the Kashmiris, may I know why we did not, in our own interest, give support to the demand of self-determination of the Tibetans, and may I also know whether the Government will henceforward be more vocal and give support to that move of the Tibetans and thus counter the Chinese?

Mr. Speaker: Has she been able to follow?

Shrimati Lakshmi Menon: No. Sir.

Mr. Speaker: Why twice "may I know"? One question was put starting with "May I know' and then another with another 'May I know".

Shri P. C. Borooah: The Chinese are lending support to the demand of self-determination for Kashmiris and so may I know whether we can now give support to the demand of the Tibetans for self-determination?

Mr. Speaker: Shrimati Tarkeshwari Sinha.

Shrimati Tarkeshwari Sinha: May I know whether the Government is aware that this is not the first instance of this kind when an Indian representative in a reception has been under the pressure of hearing abuses hurled against India and the policies of the Government of India, and may I know, in view of that, when

ther the Government has taken any attitude about not permitting the Indian representatives to go and attend those receptions in which they know these abuses would be coming forth?

Shrimati Lakshmi Meson: I have already answered the question.

श्रीबढ़े चीनियां का ग्रव तक जो भी ऐटिट्युड रहा है। उस को देखते हुए, स्रीर उस ने हमारे ब्रादमियों को मारा है और दाग-नइ लापर हमला किया हमा है ऐसी मुग्त में, मैं जानना चाहता हं कि परमानेन्ट इंस्टब्शन्स क्यों नहीं दिये जाने है कि उन के किसी भी मेले हे जन में भारत का रिप्रे-जेस्टेटिव न जाये।

## Shrimati Lakshmi Menon: Yes, Sir.

Shri Ranga: Why not we break off diplomatic relations with China? The earlier question was different. It was very limited in its scope.

Mr. Speaker: It cannot be decided in this way.

Shri Ranga: Let her give the reasons, Sir. (Interruption).

Mr. Speaker: Order, order.

Shri Hem Barua: In view of the fact that instructions were given not once but twice, asking our diplomats not to attend the Chinese celebrations, may I know why, in violation of these instructions issued by the Government twice, the Charge d'affaires in Peking attended this Chinese show and got insulted there?

Shrimati Lakshmi Menon: As long as we have representation in Peking. decorum requires that we should attend .....

An hon. Member: What is this decorum?

Shrimati Lakshmi Menon: The decorum here is diplomatic decorum, and the Charge d'affaires did not have any previous knowledge that they were going to make any such statement.

Oral Answers

Shri Hari Victory Ramath: The point is different. (Interruption).

Mr. Speaker: Order, order. So far as I can recollect, it appeared at one time, probably, if my memory helps me,-it was said that if an invitation comes from the Chinese ambassador, then probably we might not attend, but that if it is on behalf of some other diplomatic representative, then it is desirable that we should attend. though China might also be one of the invitees. I do not know whether that was the correct position.

Shri Hem Barua: We raised a halfhour discussion and it was said like that. We threw the instructions right in the face of the Government to prove our contention

Shri Hari Vishnu Kamath: In Cairo as well as in Peking.

Shri Dinesh Singh: That answer you have referred to was in connection with the attending of functions by Indian representatives in other countries when the Chinese may invite them. The question refers to the attending of the function by our representative in China The two are slightly different.

Some hon. Members rose--

Mr. Speaker: In this manner I cannot allow. If they want further discussion or clarification, they can certainly ask for it, but not in this manner.

Shri S. M. Banerjee: May I know whether it is a fact that our Charge d'Affaires in Peking has repeatedly sent requests to the Government of India that definite orders should be issued to him not to attend such parties and despite his repeated requests. it is the Government of India which has forced him to attend such functions and face all sorts of humiliation?

Mr. Speaker: If that is the policy of the Government, the Government must have said it.

Shri Dinesh Singh: I don't think it will be desirable to discuss the confidential reports that our representatives may send to the Government.

Shri Ranga: On a point of order, Sir. We cannot allow this sort of We were thing to go unchallenged. given an assurance not only in regard to the Cairo incident but in regard to the Peking incident also that instructions had been given. owned it that such and such instructions were given. But in spite of it, our representative had consulted the External Affairs Ministry and as an exception, they advised him to attend. That is how it was stated. fore, these instructions are not con-I take objection to fidential, Deputy Minister taking umbrage under the so-called confidential instructions, which are not confidential at all and which had already been brought to the notice of the House.

Mr. Speaker: Whether the Government have given instructions or not, in either case, the Government are certainly responsible and they can be criticised if they have done something which the hon. members think is wrong. But why insist on what they wrote to the ambassador and what was the content of that? If they say that is not to be disclosed, I cannot compel them.

Shri Ranga: Earlier they have mentioned those instructions. I do not see why we should not refer to that at all. He had no right to refer to confidential things.

Shri S. M. Banerjee: On a point of order, Sir. My question was whether our representative in China sent repeated requests to the Government of India that he should not be asked to attend such parties. The answer to that is that that is confidential. I want to know whether such a request

was made or not. There should be a straight answer to my straight queation.

Mr. Speaker: What is the point of order? I have already requested the members not to insist on asking what communication has passed between the ambassador and the Government. But the Government is responsible for everything that is done.

Shri H. N. Mukerjee: Are we not in a position to ask for information as to whether our diplomatic representatives in Peking-the Charge d'Affaires or anybody else-have not been feeling so aggrieved by the vulgar conduct on the part of the Government of China that they are representing to the Government, so that they might be freed of the responsibility of having to attend meetings where our country is subjected humiliation? Aren't we entitled to know the facts of the situation, quite apart from disclosure or not of the correspondence between that officer and the Government?

Shri Hari Vishnu Kamath: Sir. if I heard the hon Deputy Minister aright, he referred to some report. Are we to understand, is the House to understand, that what is claimed to be confidential are the instructions sent by the Government or some report, some correspondence that passed between the Government and the Ambassador? If instructions are supposed to be confidential, it is wholly incorrect, because on a previous occasion, on the Cairo faux pas, to say the least, to put it on a low key, the faux pas by our Cairo Ambassador, the copy of the instructions was given to us, those of us who raised the half-an-hour discussion on the matter, and I think we still have a copy with us. We want to know what is confidential?

Shri Hem Barua: The hon. Deputy Minister said that what transpired between our diplomatic mission there and our Government here is confidential. May I draw your attention, Sir, to another occasion when we raised a half-an-hour discussion here regard-

ing our Ambassador in Cairo attending a banquet in Cairo in honour of the Chinese Prime Minister? What happened then? We had copies of the instructions with us and we accosted the Government with those copies of the instructions with us. Then the Government came out with the cablegram our Ambassador Cairo had sent to our Government and the instructions of our Government, the previous instructions issued on the subject and all those things that transpired between Cairo and New Delhi. On that occasion all those things were divulged or disclosed before us. It was never claimed on that occasion that what transpired between Cairo and New Delhi was confidential. Therefore, when it suits them they divulge, they disclose things and when it does not suit them they conceal, they hide and they camouflage.

**डा॰ राम मनोहर लोहिया** : मेरा भी तो प्रश्न सुन लीजिए ।

> ग्रप्यक्ष महोदय मनन। ? प्रश्न

डा॰ राम मनोहर लोहिया : यह जो इस सिलिंगले में लोग बोल रहे हैं , भाप ने सब को बहस चलाने दो, भापकी इजाजत हो तो मैं भी दो चार जमले कह न । मेरा वाइंट षाफ ब्राइंग है।

म्राच्यक महोदय : मापका क्या व्यवस्था का प्रक्रत है ?

**इा० राम मनोहर लोहिया** : व्यवस्था का प्रश्न यह है । मैं सरकार भीर राजदूत के बीच में क्या पत्रोत्तर चलता उम पर कछ नहीं पूछना चाहता है। लेकिन यहां पर जो यह सरकार है इस ने चीन सम्बन्धी मामले, ऐसा मालम होता है कि, कुछ नी दिनेश सिंह को दिए हुए हैं, कुछ माननीय मैनन को दिए हुए हैं भीर कुछ माननीय विदेश मंत्री को दिए हुए हैं। भीर इन तीना को जाड़ने वाला जो प्रधान मंत्री होना चाहिय वह गायब है, जिस का नतीजा यह है कि धलग धलग मौको पर ग्रलग ग्रलग तरीके व्यवहार हो जाते हैं प्रौर जो हिन्द्स्तान की जनता के सामने मंह रखा जाता है वह चीन विरोधी होता है, ऐसा कि जैसे चीन का सर्वनाश करना चाहते हों । इमलिए मेरा जो मवाल है वह राजदत ग्रीर सरकार के सम्बन्ध का नहीं है, बल्कि यह कि सरकार खद खाम होने ल ही है इन चार विभागों में बंट कर।

Mr. Speaker: Would the Govern. ment like to say anything?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): As far as I am aware. Sir, we have not received communications from our representative in Peking that he felt any special difficulty in attending such functions or ther . vas any such thing which should be prevented as a matter of rule-that is, he should not attend any functions at all. The convention is- the general diplomatic convention in all countries-that the Ambassadors, even those who have not good relations with the particular country to which they are accredited, go and attend these functions, and in case anything is said against their country they walk out. In so far as other countries are concerned, as the Deputy Minister stated, there are definite instructions. But in regard to China there is no such instruction that he will not attend any function held either by the Chinese....

Shri Hari Vishnu Kamath: Are they confidential?

Shri Hem Barua: There are instructions. I can quote them.

Shri Lal Bahadur Shastri: Well, if that is so, I shall certainly look into that. As far as I am aware, there are no clear instructions.

Shri Hem Barua: There are.

Shri Lal Bahadur Shastri: I shall, as I said, look into that. In this particular instance, as is the practice, he went there, attended the function and when certain remarks were made he walked out of the function.

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Shri Ranga: Why not withdraw that Embassy?

Shri Lal Bahadur Shastri: I would say that it would be wrong to prevent our representative from going and attending such functions. After all he has to keep some contact with others and this is one of the ways in which he can keep contact. Otherwise, he does not get much opportunity. Therefore, it would not be advisable to make a rule that he will not go and attend such functions .... (Interruptions).

Mr. Speaker: Next question.

Shri Nath Pai: No supplementaries?

Mr. Speaker: No please. His colleagues have come out with points of orders and I have allowed them.

## Hindus debarred from coming to India

\*213 Shri Himatsingka: Shri Rameshwar Tantia: Shri D. C. Sharma: Shri Bagri: Shri Madhu Limaye: Shri Ram Sewak Yadav: Shri P. C. Borocah: Shri P. R. Chakraverti:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that about 1.000 Hindus including women children of Faridpur and Jessore districts in East Pakistan were turned back from near the Pakistan border by the Pakistani Armed Forces when they were trying to cross over to India:
- (b) if so, whether it is also a fact these Hindus were coming to India with migration certificates issued about six months ago by the Indian Deputy High Commissioner at Dacca;
- (c) if so, the steps being taken by Government for their safe arrival in India?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) to (c). As \ communication facilities with East Pakistan have not yet been restored, it has not been possible to obtain authentic information about matter. As soon as such information is gathered, a statement will be laid on the Table of the House.

Shri Himatsingka: In view of the high-handed attitude of the Pakistan Government in such matters do Government propose to take any steps to stop this?

Shrimati Lakshmi Menon: These are newspaper reports which we have not been able to verify. Nor have we got any definite information for the State Governments. As soon as anything comes to the notice of the High Commission certainly action will be taken.

Shri D. C. Sharma: In view of the fact that about 9 million Hindus have crossed over to India ever since partition of India took place and view also of the fact that sometimes these Hindus find it very difficult to cross over the border because Pakistani Armed Police or armed torces harass them, is it the intention of the Government to ask Pakistan to give us some territory in order to rehabilitate all those persons who have come as a result of oppression and persecution by the Pakistan Government of Indians?

Shrimati Lakshmi Menon: It is not the intention of the Government.

श्री मच् लिमये : इस प्रश्न के बारे में साधारणत: यह साचा जाता है कि इन्सानियत की दर्षिट से अच्छा पुनवंसन कैसे हो। लेकिन में सरकार से जानना चाहता हं कि जब ग्रस्प संख्यक लोगों पर वहां ग्रत्याचार होते है भीर वह यहां भाने हैं तो फटता फैलती है और कट्टरपंच फैलता है और धर्म निरपेक्ष राज्य की बनियाद ही खत्म होती है। तो क्या सरकार ने इसका जो राजनीतिक

पहलू है उसके बारे में सोचा है, खास कर नेहरू लियाकत करार को महेनजर रखते हुए, कि यगर ऐसे अत्याचार चलते रहेंगे तो हमें इतको लड़ाई का कारण बनाना पड़ेगा। हिन्दुस्तान में हम प्रल्यसंख्यकों की जान माल की हम डिफाजत करें, लेकिन वहां अगर ऐसे प्रत्याचार होते रहेंगे तो यह भी एक लड़ाई का कारण बन सकता है जैसे काश्मीर बना। क्या सरकार ऐसा करेगी यह मैं जानना चाहता हं!

Shrimati Lakshmi Menon: We have not received any information about the excesses that the hon. Member was mentioning. As I pointed out there are no proper facilities for communication even for our High Commission in Dacca. Only two or three days ago the communications were days ago the communications were restored. As I have stated in the answer, as soon as we get information we will take the necessary action.

श्री मद्दिलमधे: भेरा सवास कुछ है प्रोर उसका जवाब कुछ है। कोई तो मेल होना चाहिए। प्रधान मंत्री जी भी बैठे हुए हैं, यह उत्तर दें। मैंने नेहरू-स्वियाकत करार की बात कही थी।

प्रधान मंत्री तथा अणु शक्ति मंत्री (बी लास बहादुर शास्त्री): इस समय तो इस सवाल को उठाना बहुत मुनासिब नहीं है क्योंकि पहले ही हम इस बक्त पाकिस्तान के साथ काफी झगड़े और लड़ाई में हैं। इस समय वह क्या बरताव करते हैं, बहुत मुक्किल है यह भी कह सक्ना कि उसकी हम रोक पा सकते हैं। लेकिन हमारे लिये विरोध भेजना, अपनी राय लिखना, उन्हें बतलाना यह तो जरूरी है भीर उसको हम करेंगे, लेकिन यह कहना कि इसको हम लड़ाई का कारणबनाएंगे इसके बारे में मुझे कुछ कहना नहीं हैं।

बी मबु लिमये: धर्म निरमेक राज्य की बुनियाद खरम हो जाती है, कट्टरपंथ फैलता है। Shr P. C. Borooah: Do these incidents go to show that normal functioning of the Indian Missions in Pakistan has become impossible; if go, what next step does Government propose to take in this regard?

Shrimati Lakshmi Menon; As I have already said, we have not got any definite information.

Shri P. E. Chakraverti: May I know whether the Government has any record of migration certificates issued to East Pakistani minorities and, if they are not allowed to come now, whether the Government will allow that certificate to be extended?

Shrimati Lakshmi Menon: Yes, Sir; certain certificates will be given extension as a result of this.

Shrimati Savitri Nigam: The hon. Minister has just now replied by saying that these are mere newspaper reports. Has she made any inquiries, after getting notice of this question, from our own representative there; if so, what was his version: how far has this news been correct and how far are people being prosecuted like this?

Shrimati Lakshmi Menon: The hon. Member has not listened to my previous answer. We are in constant touch with the Governments of Assam and West Bengal as well as with our Deputy High Commission; but, as I pointed out, the Deputy High Commissioner was able to communicate with us only recently because these facilities were denied to him as a result of the conflict.

भी प्रकाशबीर शास्त्री: मारत सरकार की घोर से धभी तीन, बार दिन हुए समा-बारपतों में एक समाबार प्रकासित हुझा है कि विभाजन के पश्चात पाकिस्तान में 1 करोड़ 90 लाख के लगभग जो हिन्दू थे उनकी संख्या का प्रतिशत: बहुत घट गया है जब कि भारतवर्ष में जो 3 करोड़ यवन थे उनका प्रतिशतः 5 करोड़ के सगभग पहुंच गया है तो मैं जानना चाहूंगा कि सरकार ने धपने स्तर पर क्या इस बात की जानकारी ली है कि 1 करोड़ 90 लाख हिन्दू जो कि पाकि-स्तान में थे उनके प्रतिशतः घटने का कारण यह हैं कि बहु मार दिये या उनका धर्म परि-वर्तन कर दिया गया या कहीं खपा दिये गये तो क्या सरकार ने यह जानने का प्रयास विद्या है कि उनका प्रतिशतः वयों घटा है ?

Shri H. N. Mukerjee: Sir, on a point of propriety. I think, I heard him use the word "yavan". That word has certain connotations which smack of chauvinistic contempt for aliens or that sort of thing. I think, that kind of word should not be given currency on the floor of this House.

श्री सब् लिसये : प्रध्यक्त महोदय, यवन गब्द का सम्बन्ध प्रीक लोगों से यानी प्रयोनिया के निवासियों से हैं लेकिन यहां जो मुसलमान बसते हैं प्रयवा पाकिस्तान में जो हिन्दू या मुसलमान बसते हैं वे सभी हिन्दु-स्तानी हैं प्रीर देशी है।

Shri Kapur Singh: Sir, "yavan" is a word which signifies racial strangeness and connotes a Westerner who does not belong to the Aryan stocks of India, while Muslims are our own kith and kin. Therefore, they should not be referred to as "yavans". I want your ruling on this.

Shri Bade: Sir, "yavan", according to my knowledge, is not a bad word. A non-Hindu is called a "yavan", that is, who is a Muslim. The contemptuous word is "mlechha". He has not used the word "mlechha"; he has said "yavan". It is always used in Marathi and Sanskrit.

Shri Hari Vishnu Kamath: Shri Bade said, "Yavan' is a non-Hindu". Does it include Sikhs also?

Shri Bade: A Sikh is a Hindu. Hindu law is applicable to Sikhs also.

स्राच्यक्त महोदय: एक लफज यवन पर एतराज किया भीर बहस की गई। मैं उनको कह देता हूं कि वह इसे इस्तेमाल न

भी प्रकाशबीर शास्त्री: प्रगर ऐसी बात है तो मैं बापिस लिये लेता हं।

धन्यस महोदय: धवं इस बात पर कुछ नोगों द्वारा यह जिद करना कि वह यवन लफज ठीक इस्तेमाल हुआ है उसकी मैरिटस भीर डिनेटिस में पांच-पांच स्कालसे उठें भीर इस तरह से उस की सारी हिस्ट्री ट्रेम करें कि कहां से वह आया है भीर कहां से नहीं आया एक सारी फिलासफी यहां पर आ जाय तो ऐसी हालत में मेरे लिए तो यह समजना ही मुश्किल हो जाता है कि मैं उस में क्या करूं। छोटी बात को इतना ज्यादा बढ़ा कर प्रौमिननैस में लाया जाता है।

Shrimati Lakshmi Menon: Sir, in this confusion I have not understood the question. If I understood him aright, he said that the diminution of numbers is due to conversion.

Mr. Speaker: He says that such a reduction in numbers has taken place; and he wants to know whether they have been converted to Islam, eliminated altogether or what has happened. What are the causes?

Shrimati Lakshmi Menon: We have very little information about mass conversions except one or two cases which have come up before the House. Otherwise, we do not have any news at all about mass conversion of Hindus to Islam.

भी प्रकाशबीर शास्त्री : प्रध्यक्ष महो-दय, मेरा प्रश्न बिलकुल साफ है...

स्रम्यस महोवय: धव घाप उसे छोड़िये दस मिनट इस पर लग गये हैं।

भी प्रकाशबीर शास्त्री: भ्रध्यक्ष महोदय, मेरा तो यह सवाल था.....

ग्रम्मल महोदय: ग्राप फिर इसको ग्राप्त घंटेकी चर्चाके लिए देदीजिये।

भी प्रकाशवीर शास्त्री : बहुत प्रच्छा ।

Shri Basumatari; Thousands of Pakistani nationals who had infiltrated into India had been deported from Assam to Pakistan and the Pakistan authorities have even turned them back. May I know what steps Government propose to take in this regard?

Mr. Speaker: That is a different thing. I had a Calling Attention notice also about those infiltrators who had crossed into India and we wanted to send them back and they were also being turned back.

Shrimati Lakshmi Menon: We bave no information.

Shri Basumatari: It is reported in today's papers.

Shri Hem Barua: In view of the fact that certain members of the minority communities in Pakistan. both Hindus and Christians, as disclosed recently by the Assam Minister. surreptitiously entered into India, rather into Assam, through Garo Hills may I know why is it that our Government have not given wide publicity to this fact as an instance of how not a single Muslim has migrated from India to Pakistan during this crisis whereas hundreds of people, both Hindus and Christians, from Pakistan have migrated into India?

Shrimati Lakshmi Menon: The only source of information is from the State Governments of Assam Bengal. We have not been able get the information from them. That is why I have said that I will collect the information and place it on the table of the House.

Mr. Speaker: His question was as to why publicity had not been given to this. Swami Rameshwaranand.

भी रामेश्वरानन्द : उधर से जी पस-पैठिये इधर बाते हैं पाकिस्तान सरकार उन को भी नहीं लेती घौर वहां उधर से हिन्द्यों का बलपुर्वक निकाला जा गहा है, जो नहीं निकलना पमन्द करते उन को करल किया

जाता है या मुसलमान बनाया जाता है जैसा कि समाचारपत्नों से स्पष्ट है। इसके लिए मंत्री महोदया कहती हैं कि समाचारपत्नों की बात का हमको कुछ पता नहीं है तो मैं जानना बाहता हं कि सरकार के पास कीन सा ऐसा साधन है जो समाचारपतों के द्वारा बात जानी जाती है उस पर विस्वास नहीं करती ? उन्होंने क्या व्यवस्था कर रक्खी है जो उन्हें सही-सही खबरें पहुंचा सके ?

प्रम्यक महोदय : यह तो उन्होंने कहा कि स्टेट गवनंमेंट से इनफीरमेशन सेते हैं।

भी रामेश्वरातम्ब घट्यक महोदय, मैं समझ नहीं पाया ।

प्राप्यक्ष महोदय: वह कहते हैं कि जो स्टेट गवनंमेंट है हम तो उस से इनफीरमेशन नेते हैं घीर उन्होंने हमें ऐसी इनफीरमेशन नहीं दी है।

भी रामेडबरामन्दः सभी मंत्री महोदय ने कहा था..

सम्यस महोवय : पाप बैठिये ।

भी रामेश्वरानम्बः प्रभी मंत्री महोदया ने कहा या कि हमारा राजदूत के साथ कुछ विन से तो सम्पर्क ही बन्द है, सम्पर्क कटा हमा है बहरहाल हम यन करेंगे तो स्टेट गवनंमेंट के द्वारा सही मही इनफीरमेशन उनको मिल जाती है यह कैसे मान लिया जाय ?

Shri S. M. Banerjee: I would like to know whether the attention of the hon. Minister has been drawn to the continuous radio broadcast by one radio station said to be Poorva Bengal Viplavi Radio Station to the effect that attempts are being made by the East Pakistan citizens that there should be communal harmony that even on the Crush India Day they did their best to prevent commural clashes and to establish communal harmony and, if so, how far this is true and what steps Government contemplate to take to help indirectly this organisation not through Government sources but through other sources.

Shrimati Lakshmi Menon: It is true that we have also listened to this broadcast by the Revolutionary Council and every attempt is being made by the people of East Pakistan not to create any kind of communal disharmony. It is not easy for us to give credence to what appears in the newspapers about massacre, etc. That is why I said that we should get authentic information.

Shri S. M. Banerjee: My question

Mr. Speaker: First the question is put; second is explanation; third is point of order; and fourth is criticism.

Shri S. M. Banerjee: It was only part of the question.....

Mr. Speaker: She has answered that part; that is enough.

भी रामसेवक यादवः मैं प्रधान मंत्री में यह जानना चाहता हूं कि क्या उन की यह जानकारी है कि महात्मा गांधी ने घल्य-संस्थकों की रक्षा के सम्बन्ध में यह कहा था, यह घाक्वासन दिया था, कि यदि किसी तरह से उनकी जान न वा सके, तो उस के लिए युद्ध भी किया जायेगा।

प्रवान मंत्री तथा प्रमु सक्ति मंत्री (बीलाल बहाबुर सास्त्री) : मुझेतो बादनहीं है। मैने नहीं देखा है।

## भारत-पाकिस्तान संघर्ष पर क्रिक

\*213. श्री मणु तिमये : श्री बागड़ी : श्री राजनेवक वादव : डा॰ तक्वीमान्त तिवडी : श्री वारणान स्थि : डा॰ राज मणोहर लोहिया :

क्या चुचका और प्रसारच मंत्री यह

बताने की कृपा करेगे कि

- (क) क्यासरकार का विचार पाकिस्तानी. स्राक्रमण पर प्राधारित एक फ़िल्म तैयार करने का है
- (खा) क्या कोई ऐसी योजना बनाई गई है ;
- (ग) यदि हां, तो इस दिशा में कितनी प्रगति हुई है; भौर
- (घ) क्या यह फ़िल्म विदेशों को भी भेजी जायेगी ?

मूचना भीर प्रसारण मंत्री (श्रीमती इन्दिरा गांची) (क) भीर (व) जी, हां।

- (ग) 5 फिल्मों फिल्म विभाग दारा बताई जा चुकी है भौर 6 फिल्मे बनाई जा रही हैं। इसके प्रतिरिक्त साप्ताहिक समाचार जिल्ल, "भारतीय समाचार समीक्षा" में जो खबरेदी जा रही हैं वे प्रत्यक्ष प्रयवा प्रप्रत्यक्ष रूप मे पाकिस्तानी हमले से सम्बन्धित होती हैं। वर्तमान संकट-काल से सम्बन्धित तिषयो पर 3 फिल्में फिल्म विभाग दारा तैयार की जा चुकी हैं भौर 3 सैवार की जा रही हैं।
- (ष) चुनी हुई फिल्में विदेशों में भी मेची जाएंगी ।

सी मच्च लिससे : मैं यह जानना चाहता हूं कि यह मंतालय जो नई फिल्म बनाने जा रहा है, क्या उन के द्वारा यह तथ्य धीर दिचार सामने धायेगा कि यह जो संचर्ष है, यह दो भाइयों के बीच में चन रहा है, जिन का एक हिस्सा धयूबकाही के चंगुल में फंस क्या है धीर इस के साथ साथ क्या इस तथ्य को भी सामने लागा जायेगा कि हिन्दू धीर मुसलमानों का मजहब घलग हो सकता है, लेकिन उन की नागरिकना समान है धीर इस समय राज्य धलग हैं, लेकिन राष्ट्र एक है। क्या इस विचार इन को फिल्मों के द्वारा सामने लागा जायेगा? एक माननीय सदस्य : यह भाषण है या प्रश्न ह ?

भीमती इन्दिरा गांधी : यह विचार भी हमारी फिल्मों में रखा गया है।

बी मच् लिसके : मैं देण प्रोर विदेश के बारे में एक सवाल पूछता चाहता हूं। क्या इन फिल्मों के द्वारा इस बान को भी सामने रखा जायेगा कि इप्रर मात घाठ मां क्यों का जो हिन्दू-मुसलमान का मामला है, प्रमल में यह झगड़ा हिन्दू मुसलमानों का नहीं है, बल्कि विदेशी प्राक्रमणकारी घोट देशी लोगों का झगड़ा ह घोर इसलिए घगट देश को मजबून बनाना है, तो जो दबी हुई जातिया है, या मुस्लिम प्रस्पसंध्यकों में जो पिछड़े हुए हैं, उन को बिशेष घवसर दिया जायेगा थोर एक धर्मनिरपेक्ष राज्य बनाया जायेगा हो

श्री उ० मू० त्रिवेदी यह तो झगड़ा कराने की बात है।

श्रोमती इम्बिरा गांधी : यह नो वही प्रश्न किर में पूछा गया है।

ग्रस्थल महोदय : इन बातो को भी सोव लिया जाये ।

Dr. L. M. Singhvi; Will the Government tell us why it has been slow to the point of being inert in releasing these films and why no full length documentary has yet been released on the entire conflict outlining the underlying issues?

Shrimati Indira Gandhi: One film called "Now and Then" has already been released and has been shown in many cinemas in the country. In our News Reviews, as I said earlier in reply to a question, various events concerning different parts of the story have been shown. Other films are in the process of being made. It is true that there has been some delay for which I apologize, but all the fault was not our; it was difficult for cameramen to go to the front to take pictures.

Dr. 1. M. Singhvi: My question about the full-length documentary has not been answered. I wanted to know whether a full-length documentary was being produced, outlining the underlying issues. That it the most important thing.

Shrimati Indira Gandhi: That is about to be released any day.

भी यशपाल सिंह पमरीका के बने हुए जो टैंक हमने पाकिस्तान से छीने थे, हमने उनको भमरीका की रिक्वेस्ट पर मौके में हटा दिया है भीर लोगों को नहीं देखने दिया है। मैं यह जानना चाहता हूं कि क्या इस तरह की बात इन फिल्मों में तो नहीं है।

भीमती इन्दिरा गांची : फिल्मों में टैंकों के चित्र तो भाए हैं भीर उन में यह भी दीखता है कि वे भमरीका के बने हुए हैं।

बार राम मनोहर लाहिया : वया इन फिल्मों में ऐसी सच्चाइयां भी धार्येंगी कि 7 सितम्बर से 10 सितम्बर नक खुद भारन सरकार के दिये हुए संवादों के धनुसार हमारी पल्टन मृगलपुरा मे, जो कि माहौर का एक मृहल्ला है, पहुंच चुकी थी धौर वहां के रेडियो स्टेशन को खत्म कर चुकी थी धौर नाहौर में पुसने ही वाली थी, मेकिन 11 सितम्बर के बाद में यह मोचा गया कि धब तो मामला बीस लाख घादमियों के खिलाने-पिलाने का है, इसलिए वे वही क्क जार्येंबी?

बीक्सी इन्दिर गांची फिल्मों का इस से कोई सम्बन्ध नहीं है।

डा॰ राम मनोहर लोडिया: घष्ट्रयक्ष महोदय, धव मैं धाप की सहायता चाहता हूं, क्योंकि इस के सिवा मंत्री जी से मैं तो पेक नहीं पा सकता । धगर इस से सम्बन्धिन नहीं है, तो किस से हैं ?

सम्बक्त महीबय : इस बारे में जितने सवाल हुए हैं, वे ज्याचा से ज्याबा माननीय सदस्यों के सर्वेस्टियन हैं कि उन के क्यान में ऐसी चीजें भी फिल्मों में दिखाई जायें भीर वे उन फिल्मों का हिस्सा हों। ऐसी मूरत में मिनिस्टर ज्यादा से ज्यादा यही कह सकता है कि उन्होंने मेम्बरों की झ्वा-हिशात को मुन लिया है भीर वह उन पर ज्यान देंगे भीर देखेंगे कि कौन सी चीज फिल्मों में लाई जा सकती है भीर कौन सी नहीं लाई जा सकती है।

डा॰ राम मनोहर लोहिया: मैं भाप से भर्ज करना चाहता हूं कि मेरा सवाल सिर्फ यह है कि क्या ये फिल्में सच्चाई बतायेंगी या इधर-उधर की कुछ चीच छोड़ कर, कुछ जोड़ कर, एक झूठी तस्वीर सामने लायेंगी बाली यही सवाल है।

श्रीमली इण्डिरा गांधी: धगर डाक्टर साहब फिल्म देखेंगे, तो उन को खुद मालूम हो जायेगा।

का॰ राम मनोहर लाहिया : प्राप जैसे बहरे दिखाई दें, तो मालूम हो जायेगा, बर्ना क्या मालूम होगा ?

अध्यक्त महोदय चार्डर, चार्डर ।

Shrimati Vimla Deshmukh: May I know what efforts are being made to show these films to the rural people?

Shrimati Indira Gandhi: All our films are shown both in the cities and in rural areas.

Shrimati Savitri Nigam: In view of the fact that in many foreign countries our very justified stand has been misunderstood, may I know whether the hon. Minister is thinking of sending such newsreels and such news items as the battle of Dograi to be shown and broadcast respectively in other countries in order to keep our case explained fully?

Mr. Speaker: Let these be prepared first and then we can consider whether we can send them outside.

Shri Kapur Singh: Hag the hon. Minister of Information and Broadcasting taken note of the publicly expressed allegations that studied attempts have been and are being made to play down the Sikh role in these films and if so....

Shri Raghunath Singh: No, that is not correct.

Shri Kapur Singh: These allegations have been publicly and widely made....

Shri Raghunath Singh: No.

Shri Kapur Singh: May I know whether a note has been taken of them and, if so, what action is being taken in that regard.....

Shri Raghunath Singh: That is not fair, and that should be expunged.

Shri Kapur Singh: My hon friend always wants everything to be expunged from the proceedings. There is no question of expunction here. I want to know whether a note has been taken of those allegations and, if so, what action is being taken in that regard?

Shrimati Indira Gandhi: I do not think there is any truth in this allegation. I had certainly not heard it before. In fact, starting from the Prime Minister downwards, all the Ministers and all members of the public who have spoken on this issue have very greatly praised the role played by brave Sikh jawans and officers in those areas.

Shri Kapur Singh: She is not well informed.

#### ग्राकाशवाची के कार्यक्रम

\*214. भी प्रकाशबीर शास्त्री:

भी जगदेव सिंह सिद्धान्तीः

श्री म० ला० हिमेरी:

भी सुबोच हंसदा:

भी स० चं० सामन्तः

भी पाराधार :

बी शा॰ ना॰ चतुर्वेदी :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि हाल के भारत-

पाकिस्तान संवर्ष के दौरान धाकाशवाणी धंग्रेजी के धधिक कार्यक्रम प्रसारित हुए;

- (ख) क्यायह भी सर्वहै कि भारतीय भाषाओं के कार्यक्रमों के श्रोताओं को विशेष कार्यक्रमों के प्रसारण में ग्रधिक लाभ नहीं हुआ; श्रीर
- (ग) क्या यह भी सब है कि योग्य व्यक्तियों की कभी के कारण संघर्ष काल , में प्रसारणों को लाभप्रद नहीं बनाया जा सका बा?

सूबना घोर प्रकारण मंत्री (धोमती इन्दिरा गांधी): (क) जी,नहीं । धाकाश-वाणी से कुल जितने षण्टों के कार्यक्रम प्रसारित किए गए और जितना समय भारतीय भाषाभों के कार्यक्रम को दिया गया, उसको ध्यान में रखते हुए भारत-पाकिस्तान संघर्य के दौरान प्राकाशवाणी से प्रसारित प्रयंजी कार्यक्रमों की संख्या प्रधिक नहीं थी।

- (ख) जी, नहीं।
- (ग) जी, नहीं।

श्रो प्रकाशवीर शास्त्री याकाशवाणी के संकटकालीन प्रसारणों में महत्वपूण समावारों की किस प्रकार उपेक्षा की जाती रही इसकी धोरन जाते हुए मैं मंत्री महोदय से यह जानना वाहता हूं कि भारतीय भाषाधों का प्रतिशत जो धपने धंवें भारतीय भाषाधों का प्रतिशत कि साव है यह सारी भारतीय भाषाधों का प्रतिशत मिलाया है या पूषक पूषक सभी भाषाओं का प्रतिशत मिलाया है ? मरी धपनी जानकारी यह है कि भंगें जी का प्रतिशत भाषाधों की धपेका जो क्षेत्रीय स्टेशनों से बाढकास्ट होती थी बहुत प्रधिक था ?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. R. Pattabhi Raman): We have prepared a statement on this. 1743 (Ai) LSD—2.

There are 62 news bulletins in the home services of which only 9 are in English. Taking the Delhi station, there were 12 talks in English and 23 in Hindi; Urdu and various other languages.

को प्रकाशकोर सामको: समावारों के कपर जो फीचर तैयार किये गए क्या यह सही है कि मूल फीचर धंयेजी में तैयार किये जाते के धीर्यू दूसरी भाषामों में केवल उनका मनुबाद होता या ? क्य यह भी सच है कि के भी भारत के सभी स्टेशनों से रिले नहीं किये जाते थे धीर हिन्दी के फीचर केवल दिल्ली स्टेशन से रिले होते थे धीर हिन्दी के जो दूसरे स्टेशन है जैसे लखनऊ, पटना वगैरह उन से भी रिले नहीं किये जाते थे ?

भोमती इम्बिरा गांधी: यह सब है कि कई की बजें पहले धंयेजी में लिखे गए घौर बाद में उनका हिन्दी में धनुबाद हुधा। लेकिन बहुत से हिन्दी में भी लिखे गए....

श्री प्रकाशकीर शास्त्री : जब लड़ाई बन्द हो गई।

श्रीमती इन्विरा गांची: जी नहीं, लड़ाई के दौरान में भी। यह जरूर हुमा कि ग्रंथेजी में जो लिखने वाले थे उन्होंने फीरन लिख कर दे दिया भीर हिन्दी में जो लिखते थे वे उस समय दिल्ली में नहीं थे। लेकिन तब भी भीर बहुत से लोगों ने भ्रपना टेलेंट हमको दिया भीर उसका उपयोग भी हुमा।

भी अन्देव सिंह सिद्धान्ती: क्या यह सत्य है कि गुजरात के जो पिछले मुक्य मंत्री ये श्री बलवन्त राय मेहना भीर जिन के पाकि-स्तानी भ्राकमण के कारण प्राणों का भ्रवसान हुआ, उसकी मूचना भ्रयेजी में सब से पीछ दी गई? यदि हो, तो यह उपेक्षा क्यों हुई?

श्रीमती इम्बिरा गोची : मुझे इसका ध्वान नहीं है ।

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श्री मं व्ला० द्विवेदी: इस में कहां तक मच्चाई है कि उन कार्यक्रमों के सम्बन्ध में मूचना मंत्रालय द्वारा प्रपने विभागीय प्रध्यक्षों ग्रीर श्राकाणवाणी को यह श्रादेण या परिपत्न तथा था कि जो भाषा बंगाल, गुजरात, गहाराष्ट्र, तमिल, तेलगू श्रीर मलयालम कं प्रदेशों को सरल लगती है वह श्रव बन्द कर दी जाये श्रीर उस में कुछ दुसरे णब्द जोड़ जायें जिन्हें दिल्ली वाले पसन्द करते हैं।

## श्रीमती इन्दिरा गांची : जी नहीं।

Shri S. C. Samanta: How many complaints were received during the conflict about the use of these English programmes?

Shrimati Indira Gandhi: I do not think we have received any complaints.

Shri S. N. Chaturvedi: May I know why the very important broadcast by the Prime Minister was first made in English and then in Hindi, although the number of listeners in Hindi, the national language, is far greater than those in English?

Shrimati Indira Gandhi: The language of the broadcast is the choice of the speaker.

Shri P, Venkatasubbalah: Do Government feel it necessary to broadcast these programmes through All India Radio more in English so as to make people outside also understand our cause and also so that Government do not succumb to a sort of linguistic jingoism?

Shrimati Indira Gandhi: We believe in doing it in all our languages.

Shrimati Renu Chakravarity: May I know whether we sent out reporters of the All India Radio to reporting the fighting on the spot? How many such reporters went, and how well have they done?

Shri C. R. Pattabhi Raman: I can get the figures. Quite a number of reporters went there. Shri Hari Vishnu Kamath: Is it a fact that the programmes beamed by Akash Vani during the brief but historic September war to South-east Asian countries and African countries were weak and inaudible because the transmitters were not powerful enough and so failed in their impact on those countries?

Shrimati Indira Gandhi: This is true to some extent. As the hon. Member knows, we do not yet have high power transmitters, and until they are installed, we will suffer from this defect.

श्री उ० मृ० त्रिवेबी: क्या यह सत्य है कि इंगलिश में जो प्रोग्राम बाडकास्ट हुए इस लड़ाई के दम्यान उस वक्त ऐसे ग्रादमियों को भी बोलने दिया गया जिन्होंने बाडकास्ट यह किया कि हमारी गवनंमेंट झूठ बोल रही है कि हमारे ग्रादमी कम मर रहे हैं? उन्होंने कहा कि हमारे ग्रादमी ज्यादा मारे जा रहे हैं और हमारी गवनंमेंट कम बता रही है। क्या यह बाडकास्ट हमारे यहां से किया गया ?

श्रीमती इन्दिरा गांधी: हो सकता है कि किसी एक प्रादमी ने कोई एसी बात कही हो। हमारी यह नीति रही है कि सब को जो वे सोचते हैं, उसको बोलने का मौका दिया जाए। प्रगर कोई गलत बात कहता है तो बाद में उसके बारे में हम ठीक कह सकते हैं।

श्री यशपास सिंह: इस दुनिया में जिसके साथ मजाक करना होता है उसके लिए हम कहते हैं बिल्डिंग कैसल्ज इन दी एग्नर। लेकिन दुर्भाग्य से युद्धकाल में भी घाल इंडिया रेडियो से हवा महल का जो प्रोधाम थी वह चलता रहा। मैं जानना चाहता हूं कि यह हवा महल प्रोधाम कब बन्द किया जाएगा?

ब्रध्यक्ष महोदय : प्रो० रंगा।

Shri Ranga: I wanted to raise this as a point of order, but I will now put it as a supplementary. Why is it

that the hon. Minister is saying that it is quite possible that some one of the many reporters who were speaking on the All India Radio might have made that mistake? May I know whether Government would really enquire into this matter and find out who had committed such a blunder and warn him suitably?

Shrimati Indira Gandhi: This was not done by any employee of All India Rudio. This was done by an outside broadcaster.

Shri H. N. Mukerjee: I am very puzzled. In view of the practice, as far as we know, of All India Radio having prior intimation about the texts of the talks, except in the case of live broadcasts, which, I take it, are offered to people on whom we can have implicit trust, in view of this rule being in operation in All India Radio, how is it that at least in one case the Minister says that false statements were made and derogatory allegations were made against our country at a most crucial stage of the Indo-Pakistan conflict? How is it that this kind of default could have taken place and how can the Minister take under the plea that it was an invited talker who was given the freedom of the land to malign our country those desperate times?

Shrimati Indira Gandhi: The hon. Member has used rather strong 'erms.

Shri Ranga: Who was that?

Shrimati Indira Gandhi: I am sorry I do not remember his name at this moment, but I do not think that we need......

Shri S. M. Banerjee: Was he a foreigner?

An hon. Member: He was frank Moraes.

Shrimati Indira Gandhi: It may have been Mr. Moraes, but I do not remember. You can say we should not allow anybody to speak freely, but I catainly think that if a point is raised in a discussion and that point can be countered by other arguments, that is much better than having a whispering campaign.

Shri H. N. Mukerjee: There are what are known as live broadcasts when people go and take part in a discussion. I can quite understand discussion being sponsored by All India Rudio where you do not have prior censorship of the text of the talk. I can quite understand that, because, in that case, the arguments can be countered by other taking part openly in the discussion. But if it is a talk which is not part of a general discussion going on the same time. it is most dangerous and mischievous practice for the Government to allow individuals to get away with making statements which may or may not be countered later on by somebody clse effectively.

12.00 hrs.

Shrimati Indira Gandhi: This argument was countered and after that we were more careful.

Mr. Speaker: It appears very strange that from our own radio we should allow such discussions at critical times, when the enemy might take advantage of that. When really the script is given before hand, our employees, those officials in the A.I.R. must have known what is going to happen....(Interruptions). The script is not not given beforehand?

Shri Hem Barua: We had the privilege of listening to this talk and the overall sentiments were patriotic.... (Interruptions).

Mr. Speaker: We take up the next item.

ग्रन्थक महोदय: श्री स० मो० बनर्जी।

बी रामेश्वरामम्ब (करनाल): प्रध्यक्ष बोदय ग्रस्थल महत्वयः ग्राप बैठ जाइये । श्री मणु लिमये (मुगेर) : ग्रस्थल महोदय,.....

भ्रष्यक्त महोतय : मैंने श्री बनर्जी को बुलाया है, भ्राप लोग बैठ जाइये ।

श्रो मत्रु लिस्.वि : मेरी बात तो सुन सीजिये ।

भो रामेश्वरानन्दः पहले ग्राप ने मुझे बुलायाचा।

प्रध्यक्ष महोदय: मैंने पहले श्री बनर्जी को बुलाया था, ग्राप को नहीं।

श्री मधु लिसवे : ग्रध्यक्ष महोदय, मैं विनती कर रहा हूं कि प्रश्न संख्या 215 भीर 238 बहुत महत्वपूर्ण हैं इसलिये उन की भी ग्राप ले लें।

भ्रध्यक्ष महो । यः यः मैं नहीं कर सकता क्वेश्वन भ्रावर के बाद जब तक कि मिनिस्टर साहब खुद न चाहें।

## WRITTEN ANSWERS TO QUESTIONS

भारत के कब्जे में पाकिस्तानी क्षेत्र

\*21.5. श्रो म०ला० दिवेदोः श्री स०चं० सामन्तः श्री गोकुलानन्य महस्तीः श्री योगेश्र झाः श्री त० रामः

भी विज्ञानाय पाण्डेय :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) भारतीय सेनाघों ने जिन पाकि-स्तानी क्षत्रों पर कब्जा किया है उनके प्रणासन के लिये साकार द्वारा क्या कदम उठाये जा रहे हैं; धौर (ख) इन क्षेत्रों में पकड़े गये माल तचा सम्पत्ति की देखमाल के लिये क्या प्रबंध किये जा रहे हैं?

Written Answers

प्रतिरक्ता मंत्रों श्री यहा न्तराव बह्वाण): (क) तथा (ख). भारतीय सेनामों द्वारा मधिकृत, पाकिस्तानी भूक्षेत्र मभी, हम.री सेना के नियन्त्रण में हैं। चूकि इन क्षतों में मसीनिक माबादी प्राय: नहीं के बराबर है, इन में किसी प्रकार का कोई मसीनिक प्रशासन स्थापित नहीं किया गया। तदनुसार, किसी प्रकार के मसीनिक प्रबंध, मभी मावश्यक नहीं हैं।

#### Indians in Indonesia

\*216. Dr. L. M. Singhvi: Shri Marandi: Shri Utiya: Shri Rameshwar Tantia: Shri Himatsingka: Shri Yashpal Singh: Shri R. S. Pandey: Shri M. R. Krishna: Shri S. M. Baneriee:

Will the Minister of External
Affairs be pleased to state:

- (a) whether the situation has improved for Indians residing in Indonesia and whether their lives and property are safe;
- (b) whether it is a fact that there was an incipient move by the Government of Indonesia to take over the assets of all Indians residing in Indonesia; and
- (c) if so, the present position and the steps taken by Government to ensure safety for Indian life and property in Indonesia?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir. Recently there has been no report of hostility against indians in Indonesia.

(b) The Government of Indonesia had issued a Decree by which all firms, immovable properties and securities owned by Indian nationals have been placed under the supervision of the Government.

(c) The Government of India had expr.ssed their serious concern to the Indonesian Government and had sought assurances about the safety of the Indians and their property in Indonesia

## Independence for Mauritius

\*217. Shri Madhu Limaye: Shri Bagri:

Dr. L. M. Singhvi:

Will the Minister of External Affairs be pleased to state:

- (a) whether Mauritius is due to gain its Independence in the near future; and
- (b) the special steps being taken to strengthen our relations with Mauritius?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir, during 1966.

(b) In lia is represented by a Commissioner in Port Louis, and we already have close political, economic and cultural relations with mauritius. Steps are being taken to further strengthen them through exchanges of visits and co-operation under our economic and technical assistance programme.

## Permanent Secretariat of Afro-Asian Solidarity Organisation

\*218. Shri Marandi:

Shri Utiya:

Shri Rameshwar Tantia:

Shri Himatsingka:

Shri Yashpal Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether a meeting of the permanent secretariat of the Afro-Azian Solidarity Organisation was beld in Soptember, 1965 at China's request;

- (b) whether during the course of the meding, China demanded selfdetermination for the people of Kashmir:
- (c) if so, the reaction of Government thereto; and
- (d) the reaction of other countries attending the meeting?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) No special meeting at Chinese request was convened to discuss Kashmir although this question was on the agenda of one of the regular meetings held on 28th September, 1965.

- (b) Yes, Sir.
- (c) Government of India is not represented at the Solidarity Organization which is a non-official body. However, Government deplore the activities of the Chinose representatives to try to misrepresent facts to give support to Pakistan's false claims.
- (d) The Chinese draft statement did not find support from other members. The statement previously issued by the Secretary General of the Organization calling for a peaceful settlement of the Kashmir problem was endorsed.

## वाकिस्तान में हिन्दू

\*219. डा॰ राम मनोहर नोहिया:

भी मच लिमये :

नी बागडी :

भी रामसेवक वादव :

भी गुलशन :

भी बटा सिंह :

वी हरून चन्द रुख्याय :

बी बॉकार लाल बेरवा :

की प्र**ं वं वर्षा** :

क्षी प० ला० बादपाल :

वी वनेस्वर मीना :

जी वृत्रराज तिह :

श्रो गोकरन प्रसाव: था रा० बरुधा :

वया बेदेशिक कार्य मंत्री यह बताने की कपा करेंगे कि

- (क) क्या स र दा ध्यान समाचार-पत्नों में प्रकाशित इन समाचारों को भार बार्कावत किया गया है कि पाकिस्तान में हिन्द्रभों की तंग किया जा रहा है :
- (ख) यदि हां, तो उसका ब्यौरा क्या है ; ग्रीर
- (ग) इस विषय में सरकार क्या कायंवाही कर रही है ?

वैदेशिक कार्य मंत्रालय में राज्य-मंत्री (श्रीमतो लक्ष्मी मेनन) : (क) जी हां।

(ख) ग्रीर (ग). भारत ग्रीर पाकिस्तान के बीच बहुत सीमित संचार होने के कारण इन प्रखारी खबरों की तसदोक नहीं की जा सकी है। बहरहाल, ग्रधिकृत सचना प्राप्त करने की कोशिश की जा रही है।

## Remilitarization of 20 K.M. Demilitarised Zone by China

\*220. Shrimati Tarkeshwari Sinha: Will the Minister of External Affairs be pleased to state:

- (a) whether China has virtually remilitarized the 20 K.M. demilitarised Zone in Ladakh;
- (b) whether this amounts to clear contravention of Colombo proposals: and
- (c) whether it has been brought to the notice of Colombo Powers?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Monon): (a) and (b). Yes, Sir.

(c) On the 21st September 1965 the Government of India handed over a note verbale to the representatives of th Colombo Powers in Delhi, drawing their attention to the tense situation on India's northern border, created by China's deliberate and unprovoked aggressive activities. It was pointed out that China in re-militarising the 20 km zone in Ladakh clearly violated the recommendation 2(a) of the Colombo proposals.

#### Cease-Fire Violations

\*221. Shri P. C. Borooah: Shri Onkar Lal Berwa: Shri Yashpal Singh: Shri Prakash Vir Shastri: Shri Kapur Singh:

Will the Minister of Defence pleased to state:

- (a) the number of cease-fire violation incidents reported by India and Pakistan to the U.N. Observers, recently deputed to make the Cease-fire between India and Pakistan tive, up-to-date;
- (b) the number of violations for which (1) Indian and (2) Pakistani troops had been held responsible;
- (c) whether it is a fact that the Observers ignoring the provocative and hostile Pakistani moves including infiltration of armed Pakistani troops in violation of the Cease-fire have held India as largely responsible for these violations; and
- (d) if so. Government's thereto?

The Minister of Defence (Shri Y. B. Chavan): (a) According to reports received upto 10th November 1965, 652 violations of the cease--fire by Pakistan have been reported to the UNIPOM and 614 to UNMOGIP. The number reported by Pakistan is not yet known.

(b) to (d). Findings of the UNI-POM/UNMOGIP on all the complaints lodged by us have not yet been communicated. UN Secretary General has, however, issued some reports on the observance of cease-fire between India and Pakistan. These reports are not comprehensive in the sense that they cover only some incidents not all those reported to the Observers. Though there are shortcomings

in the investigations of, and action taken by the UN Observers, no such conduct as suggested by the Honourable Member can be attributed to the UN Observers. Government are continuing their efforts to help the UN Observers to do their job more successfully.

## MIG Factories

\*222. Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Madhu Limaye:
Shri Bagri:
Shri Rishen Pattnayak;
Dr. Ram Manohar Lohia:
Shri Ram Sewak Yadav:
Shri Sidheshwar Prasad:
Shri P. C. Borooah;
Shri D. D. Purl:
Dr. Mahadeva Prasad:
Shri Basappa:
Shri Shiv Charan Gupta:
Shri R. Sarua:
Shri R. Barua:
Shri R. S. Pandey:

Will the Minister of Defence be pleased to state:

- (a) the progress made by the end of October, 1965 in the setting up of MIG factories of the Hindustan Aeronaufics Limited; and
- (b) the time by which the first plane will be produced?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) The Civil Construction programme for the first phase manufacture i.e., manufacture of aircraft from advanced assemblies at Nasik, is nearing completion, and all the buildings required for this phase are expected to be ready by the end of the year. Civil Works at Nasik, Koraput and Hyderabad are on the whole progressing satisfactorily. Preparation of detailed project (working project reports) has reached an advanced stage and is likely to be completed by the beginning of next year. Training of technicians and translation of documentation is progress with the assistance of Soviet experts.

(b) The first plane from major assemblies will be produced during 1966. Subsequently the manufacture of aircraft from Sub-assemblies, details and raw materials will be taken up. The first aircraft manufactured from raw materials is expected to be delivered in 1969.

#### Nuclear Weapons

\*223. Shri Harish Chandra Mathur: Will the Minister of External Affairs be pleased to state whether the major nuclear powers have made any progress on destroying the nuclear stockpile and stopping further manufacture.

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): Despite protracted negotiations, the nuclear powers have not been able to reach agreement on cessation of production of nuclear weapons and reduction of existing stockpiles.

## Submarines for Indian Navy

\*224. Shri Shree Narayan Das: Shri Hem Barua: Shri Bagri: Shri Madhu Limaye: Shri M. L. Dwivedi: Shri S. C. Samanta: Shri Yashpal Singh: Shri Vidya Charan Shukla: Dr. Ram Manohar Lohia: Shri Kishen Pattnayak: Shri Ram Sewak Yadav: Shri D. C. Sharma: Shri R. S. Pandey: Shri Rajeshwar Patel: Shri Sidheshwar Prasad: Shri P. C. Borooah: Shri Sham Lai Saraf: Shri Bhanu Prakash Singh: Shri T. Subramanyam: Shri Onkar Lal Berwa: Shri Hukam Chand Kachhavaiya: Shri R. Barua: Shri Basappa:

Will the Minister of Defence be pleased to state:

(a) whether the proposal for the

the Indian Navy has met with success; and

(b) if not, the further steps taken in this regard?

The Minister of Defence (Shri Y. B Chavan): (a) Yes. Sir.

(b) Does not arise

सगस्य सेनामां के लिए म्रेपेशित फालत पूजी म प्रात्मिनभंरता

\* 225. श्रो किशन पटनायक : श्री मब तिमये : श्री बागडो : भो यशपाल सिंह : धो प्र० रं० चक्राती : श्रो क० ना० तिवारी : भो रामसेवक यादव : भो राम हरल यादव : भो म० रं० कृष्ण :

नया प्रतिरक्षा नंत्री यह बनाने की कृपा करेंगे कि :

- (क) क्या हमारी सगस्र सेनाग्रों के लिये अपेक्षित दिमानों तयः हिययारों के फालतु पूजें तथा ग्रन्य उपकरण बनाने के सम्बन्ध में गैर-सरकारी क्षेत्र से सहयोग मांगा गया है : भीर
  - (ख) यदि हां, तो उसका स्वरूप क्या है ?

प्रतिरक्षा मंत्रालय में प्रतिरक्षा उत्पादन मंत्रो (भी घ० म० पामस) : (क) जी et i

(ख) भवयवां भीर फालतू पूजी के लिए विशेषकर 1962 के बीनी धाकमण क बाद बहतेरे घाडर दिये गये है। यह उसी हद तक किया जा रहा है जिस हद तक गैर-सरकारी क्षेत्र हमारी धावश्यकताधां की प्रति की क्षमता रखता है, भीर जिससे कि हमारी धावश्यकताची धीर रक्षा उत्पादन सिव्बन्दियों की प्राप्य खमता के बीच को कमी रहती है वह पूरी की जा सके भौर रक्षा उत्पादन यनिटों को भीर भ्रधिक भावश्यक तथा पेचीदा किस्म के सामान बनाने के लिए राहत मिल सके । हम लोगों का उद्देश्य है कि अपेक्षित मानक वाले आम मध्य के हिस्से, ए० जी० एम० के फालतू पूज, वाययान सम्बन्धी जमीन पर उपयोग किये जाने वाले पूजें, इत्यादि उहां तक सम्भव हो अधिक से ग्रधिक मावा में ग्रन्स्तकारी क्षेत्र से प्राप्त किये जायें।

Written Answers

#### Naval Base in Indian Ocean

\*226. Shri Hari Vishnu Kamath: Will the Minister of Defence be pleased to state:

- (a) whether reports have been received that the Government of Indonesia is building a naval base in the Indian Ocean region:
- (b) whether China is assisting Indonesia in the said project;
- (c) if so, the details of reports reneived?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). Government is not aware of any report that Indonesia is building a naval base in the Indian Ocean region with the assistance of China.

## प्रतिरक्ष। योजना

\* 227. अ: रामसेवक यादव : डा॰ राम मनोहर लोहिया : भी किशन पटनायक :

क्या प्रतिरक्षा मंत्री यह बताने की वृ.पा करोगे कि:

- (कः) देश की सुरक्षा योजना की क्रियान्विति में घव तक क्तिनी प्रगति हुई 8 :
- (ख) इस पंचवर्षीय योजना का वाचिक बटबारा किस प्रकार है, वार्षिक लक्ष्य नया

है भीर गत दो ववों की उपलब्धियां क्या है : मोर

(ग) क्या योजना के लक्ष्यों के यया समय पर हाने की बाका है ?

प्रतिरक्षा मंत्री (श्री यशबन्त राव बह्राण): (क) से (ग) : प्रायाजना पर्याप्त सन्तोषजनवः-प्रवंक कायां निवत हा गहा है । न र्री ग्रीर प्रशिक्षण कार्यक्रम परे तौर पर कार्यान्वित हो चका है। साजसामान के ब्राधनिकीकरण, और उत्पादन ब्राधार मे विस्तार करने, तथा उस में उन्नति करने के कार्यक्रम में कुछ प्रगति हुई है। नई उत्पादन रेखाएं, भीर उत्पादी एकक बापित करने में कुछ समय लगता है। इन क्षेत्रों में भी प्रायोजना को काय-न्वित करने का हर प्रवस्त किया जा रहा है, परन्त श्रमति प्रनस्तित कार्यक्रम से कुछ पछड़ी हुई है। परिवर्तनशील मन्तरांष्टीय स्थिति भीर सरेखन को सामने रखते हए प्रायोजना निरन्तर पुनरोक्षण धर्मान रहती है । सैनिक सञ्लाइयों के संबंध में कुछ देशों द्वारा प्रतिबंध के कारण, जहां पहले सोचे उपायों को कार्यान्वित कर पाना संभव नहीं है. वैकल्पिक उपाय सोचे जा रहे हैं। प्रधिक विस्तार प्रकट करना लोकहित में नहीं है।

#### U. N. Office of Public Information

\*228. Shri Sidheshwar Prasad: Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact United Nations Office of Public Information showed special treatment and allowed its facilities for propaganda to the Pakistan's Foreign Minister;
- (b) whether his Press Conference records were re-broadcast which is unusual:
- (c) whether our Government have lodged any protest to the U.N.O. against the unusual favour shown to Pakistan; and
  - (d) if so, with what results?

The Minister of State in the Ministry of Sternal Affairs (Shrimati Lakshmi Menon): (a) and (b). The Pakistan Foreign Minister held a press conference for U.N. correspondents on the 29th September, 1965. The United Nations Office of Public Information made administrativearrangements for this press confer-The recording of the press conference was not broadcast but was played back over the internal communication line available to correspondents. These facilities are available to all member States of the United Nations and the United Nations Office of Public Information did not show any preferential treatment to Pakistan. in this matter.

(c) and (d). Do not wrise.

Relief to Families of Jawans.

\*229. Shri R. S. Pandey: Shri Jashvant Mehta: Shri Linga Reddy: Shri R. Barua: Shri Vishwa Nath Pandey: Shri Krishnapal Singh: Shri Basappa: Shri Ram Harkh Yadav:

Will the Minister of Defence bepleased to state:

- (a) whether Government have taken any steps to provide immediate relief and compensation to the families of the Jawans who lost lives during the recent Indo-Pak conflict: and
- (b) if so, the various measures adopted by the Central and State-Governments in this regard?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Families of Jawans who lost their lives during the conflict with Pakistan are entitled to the following financial benefits from the Central Government:-

- immediate (i) An ex-gratie grant.
- (ii) A lump sum family gratuity depending on the rank of thedeceased.

- (iii) The family allotment, if any, which was in issue, or an amount equal to the special family pension and children's allowance, if admissible, whichever is higher for a period of 2 months.
- (iv) A special allowance equal to the special family allowance and children's allowance, if admissible, for a further period of 2 months.
- (v) Special family pension and Children's allowance, if admissible, thereafter.

Such families are getting ex-gratia grants from some of the State Governments but complete information in this regard is not available. This information is being obtained and will be laid on the table of the House in due course.

No compensation as such is payable to such families on account of the death of the jawans.

## Pak. Propaganda against India in Africa and Latin America

\*230. Dr. Ranen Sen: Shri Dinen Bhattacharya: Shri Brij Raj Singh: Shri Onkar Lal Berwa: Shri Gokaran Prasad:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that of late Pakistan has mounted its propaganda drive against India in African and Latin American countries; and
- (b) if so, the steps India has taken to counteract the same?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Pakistan is always carrying on propaganda against India. No specific facts have come to our notice about Pakistan mounting its propaganda drive lately in African and Latin American countries.

(b) Our Missions abroad keep a watch over Pakistani propaganda against India and every opportunity is taken to counteract it. The Heads of our Missions have explained our point of view to the respective Heads of the Governments and the respective foreign offices personally. One Indian goodwill delegation is at the moment visiting East Africa to explain India's point of view. Such delegations are scheduled to visit other parts of Africa. Two senior members of the Cabinet have toured a number of Latin American countries for the same purpose.

## A.I.R. Offices Contacts with Enemy

\*231. Shri U. M. Trivedi: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it has been brought to the notice of Government that some of the Officers of the A.I.R. are directly or indirectly having contacts with unfriendly nations like China and Pakistan;
- (b) whether Government have received complaints about the A.I.R. employees visiting Pakistan; and
- (c) whether complaints have been received by Government that the A.I.R. employees conspired to give anti-Indian views and news during the August-September, 1965 conflict with Pakistan?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir. Certain complaints regarding officers of All India Radio having direct or indirect contacts with China and Pakistan were received by the Government but on enquiries made, the allegations were found to be baseless. In two cases, enquiries are still in progress.

(b) and (c). No, Sir.

## Mediation in Sino-Indian Dispute

\*232. Shri Dinen Bhattacharya:

Dr. Ranen Sen:
Shri Yashpal Singh:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:

Shri K. N. Tiwary:
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Vasudevan Nair:
Dr. Mahadeva Prasad:
Shrimati Maimoona Sultan:

Shri Bibhuti Mishra: Shri D. C. Sharma:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that recently some friendly foreign countries have offered their good offices for mediation in the dispute between India and China; and
- (b) if so, Government's reaction thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) On the eve of President Radhakrishnan's visit to Rumania during October this year, there was some speculation that the Rumanian Government was interested in mediating between India and China. During the President's discussions with the Rumanian President, however, Rumania did not make any offer or suggestion of good offices or mediation between India and China.

(b) Does not arise.

Office of Pak. Deputy High Commissioner in Calcutta

\*233. Shri D. C. Sharma: Shrimati Renuka Barkataki: Shri Onkar Lal Berwa: Shri Yashpaj Singh: Shri Kapur Singh: Shri Bibhuti Mishra:

Will the Minister of External Affairs be pleased to state:

(a) whether the Pakistan Deputy High Commission in Calcutta has dispensed with the services of all its Indian employees and also given up some of its rented buildings as a prelude to to closure by Pakistan;

- (b) whether Pakistan has asked for reciprocal closure of the Indian Deputy High Commission in Dacca too;
   and
- (c) if so, the reaction of Govern-

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Pakistan Deputy High Comission in Calcutta is reported to have dispensed with the services of all its Indian employees. Government is not aware of any rented buildings having been given up by the Deputy High Commission.

- (b) No, Sir.
- (c) Does not arise.

## वाकिस्तान-चीन संधि

\*239. श्री हुकम चार कछ्या :
श्री श्रांकार लाल बेरवा :
श्री बृजराज सिंह :
श्री गोकरन प्रसाद :
श्री श० ना० चतुर्वेदी :
श्री अकाशबीर शास्त्री :
श्री जगवेब सिंह सिद्धान्ती :
श्री कृष्णपाल सिंह :
श्री बो० चं० शर्मा :
श्रीमती मंगूना मुत्सान :
श्री विश्वनाथ पाण्डेय :

क्या वैवैज्ञिक-कार्य मंत्री यह बसाने की कृपा करेगे कि :

- (क) क्या यह सच है कि पाकिस्तान ने युद्ध विराम के बाद हाल में चीन में कीई संधि की है:
- (ख) क्या यह भी सच है कि इस संधि के अनुसार चीन को भारत के विश्व युद्ध में पूर्वी पाकिस्तान के हवाई अर्दों का प्रयोग करने की अनुसति दी गई है; भीर

(ग) यदि हां, तो इस पर सरकार की **ब**या प्रतिशिया है ?

बंदेशिक-कार्य मंत्रालय में राज्य-मत्री (श्रीमती लक्ष्मी मेनन) : (क) भ.रत सरकार के पास इस तरह की कोई सुचना नहीं है।

(ख) घीर (ग) : प्रश्न नहीं उठते ।

Forcible Capture of Sikh Girls and Women by Pak, Army Personnel

\*236. Shri Kapur Singh: Will the Minister of Defence be pleased to state the details about the forcible capture and transportation to Pakistan of over 5 dozen Sikh young girls and women by Pakistani army personnel from Fazilka sector during the recent Indo-Pakistan conflict?

The Minister of Defence (Shri Y. B. Chavan): According to inquiries made by the Government of Punjab, a number of families of villages, Jhangar and Puccu Chishti, situated close to the Indo-Pakistan border in the Fazilka sector, are missing since 6th September when the villages were attacked by the Pakistan army. Inquiries are being made by the Government of Punjab to ascertain whether they were killed or captured by the Pakistanis or whether they were able to move to other places in India.

## वाकिस्तान में भारतीय उच्च-घायौग के कर्मचारियों के साथ दुर्व्यवहार

\*237. M वरे : भी यदापाल सिह : बोमती मैनुना सुस्तान :

क्या वंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कराची स्थित भारतीय उच्च-बायोग के कर्मचारियों के साथ पाकि-स्तानी प्रधिकारियों द्वारा किये गये दुर्व्यवहार के बारे में 1 जनवरी से 31 पक्तूबर,

1965 तक पाकिस्तान सरकार को कितने विरोध पत्र भेजे गये भीर वह किस किस तारीक को भेजे गये : ग्रीर

(ख) पाकिस्तान सरकार से उनके वया उत्तर प्राप्त हुए ?

वंदेशिक-कार्य मंत्रास्य में राहर-मर्जा (श्रंमती सक्ष्मी रेनन) : (क) ग्रीर (ख)... भारत के हा किमशन ने कमशः 25 जन, 28 सितंबर धीर 29 धनतुबर 1965 को पाकिस्तान की सरकार को तीन विरोध-पव दिये । विदेशि मंत्रालय ने कमश: 4 ग्रीर 15 ग्रवतवर 1965 की नई दिल्ली-स्थित पाकिस्तान के हाई कमीशन को दो विरोध-पत्र दिये ।

- 2. पाकिस्तान सरकार ने 25 जन के विरोध-पत का चंतिस कप से उत्तर नहीं दिया है जिस में पाकिस्तान के कस्टम ग्रधिकारियों द्वारा हाई कमीशन के एक कर्मचारी को परेशान करने धीर उसकी बेडज्जनी करने के खिलाफ विरोध प्रकट किया गया या। उन्होंने मामले की जांच करने का जबानी बाटा कर दिया था।
- 3. राजनियक प्रधिकार प्रौर उन्म-क्तियों के घोर उल्लंघन धौर भारत के हाई कमीशन के प्रति किये गए ग्रशिष्ट ग्रावरण के विरुद्ध 28 सितंबर और 4 धक्तुबर को जो बिरोध-पत्र दिए गए थे, उन्हें पाकिस्तान बरकार ने निराधार कहा है। पाकिस्तान में भारतीय मिशनों के साथ पाकिस्तानी प्रधि-कारियों ने जैसा व्यवहार किया है उसपर पर्दा डालने की कोशिश करते हुए पाकिस्तान सरकार ने भारत में पाकिस्तानी हाई कमीणन के साथ किये गए व्यवहार के विरुद्ध मामली तक्लीफों धौर शिकायतों के रूप में निराधार प्रस्थारोप लगाए है।
- 4. इस्लामाबाद में मारतीय हाई कमी-मन के परामशंदाता (कॉसेनर) के प्रति किए गए दब्यंवहार के किलाफ़ 15 बक्तूबर को विदेश मंत्रालय ने जो विरोध-पत्र दिवा

या उसका उत्तर नहीं मिला है। पाकिस्तानी
प्रधिकारी हाई कभीशन के प्रधिकारियों भीर
कर्मचारियों को परेशान करने के खिलाफ़ भारतीय हाई कमीशन ने 29 प्रक्तूबर को जो विरोध-नब दिया या उसका भी उत्तर नहीं भाषा है।

#### Map Circulated by Pakistan High Commissioner in India

\*238. Shri Ram Harkh Yadav: Shri Vishwa Nath Pandey: Shri P. C. Borooah: Shri Madhu Limaye: Shri Kishen Patinayak: Shri Ram Sewak Yadav: Dr. Ram Manohar Lohia: Shri Jashvant Mehta: Shri S. M. Banerjee:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that the Pakistan High Commissioner in India has recently circulate; a map falsely showing large tracts of Indian territory under the occupation of Pakistani armed forces;
- (b) if so, the details of the false map with reference to the Indian territory concerned; and
- (c) the reaction of the Government of India and the counter measures adopted by them to meet the false claim?
- The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) to (c). The Pakistan High Commission has circulated a map showing 340 sq. miles in the Akhnur Chhamb sector, 36 sq. miles in the Khemkaran sector, 40 sq. miles in the Sulemankie-Fazilka Sector and 1200 sq. miles in Rajasthan as being under Pakistan occupation after the fighting. The fact is that at the time of cease-fire on September 23, 1965, Pakistan had succeeded in occupying only the following Indian territory:
  - (a) In Jammu & Kashmir, apart from areas across the original cease-fire line in the Akhnur-Chhamb sector—190 sq. miles.

- (b) In the Khemkaran sector 20
- (c) In Rajasthan the border outpost of Munabao.

The Government of India have lodged a protest with the High Commission of Pakistan in India against the dissemination of this false information and have asked the Pakistan High Commission not to distribute such material.

On 7th October, 1965, the Government of India had released a map correctly showing the areas occupied by Pakistan at the time of the cease-fire and the areas in Pakistan occupied by Indian forces at the time of cease-fire. This map was widely distributed and reproduced by the news media.

#### Border Roads

#### 525. Shri Madhu Limaye: Shri Bagri:

Will the Minister of Defence be pleased to state:

- (a) how many special cases have been filed against Army Officers engaged in the construction of border roads;
- (b) the number of Officers involved in these cases and their ranks;
- (c) the progress made so far and whether any conviction or acquittal has resulted from these prosecutions; and
- (d) the reasons for not following the usual Army procedure of departmental investigation, court of inquiry, summary of evidence and Court Martial in these cases?

The Minister of Defence (Shri Y. B. Chavan): (a) Nine cases have so far been filed by the S.P.E.

- (b) Twelve military and civil Officers are involved in these cases, as under:—
  - (i) Lieutenant Colone's

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(iii) Majors

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- (iii) Ordnance Officer (Civ)
- (iv) Executive Engineer
- (v) Assistant Executive 2 Engineers
- (c) The cases are still under trial in the courts of Special Judges appointed for the purpose.
- to authoritative (d) According legal opinion these cases cannot be tried by Court Martial but only by Special Judges under the Prevention of Corruption Act.

## ब्राकातभा में को पत्रिक सो का मुत्रम

## 526. श्री मध् लिमये : श्री बागडी :

वया सचना भ्रोर प्रसारण मंत्री हितम्बर, 1965 के ग्रतारांकित संख्या 2055 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) क्या ग्राकाशवाणी की पत्रिकाओं के मद्रण की शतों का उल्लंघन होने के बारे में की गई जांच परी हो चकी है;
- (ख) यदि हां, तो क्या मुख्य निष्कर्ष निकले हैं. ग्रीर
- (ग) . उन पर क्या कार्यवाही की जा रही है ?

सुबना भीर प्रसारण मंत्री (श्रीमती इंन्विरा गांधी): (क) जांच प्रभी चल रही 1 \$

(ख) ग्रीर (ग). ग्रभी सवाल नहीं उठता ।

#### National Defence Fund

527. Shri Kolla Venkalah: Will the Prime Minister be pleased to state of contributions the total amount received from the people of Indian origin living in different foreign countries to the National Defence Fund since the 5th August, 1965?

The Prime Minister and Minister of Atomic Energey (Shri Lal Bahadur Shastri): According to the existing contributions procedure. for National Defence Fund in foreign countries are required to be received by our Missions abroad who necessary credit for the same in the Missions' accounts which are received and adjusted by the Accountant-General Central Revenues in due course. The details of the individual contributors are not received. In certain cases contributions to the Fund by persons residing abroad are sent direct by the donors to various collecting agencies all over the country. Such remittances are not through the accounts of our Missions. The nationality of such donors is not known in all cases. In view of these reasons it is not possible to furnish the information required in this question without very detailed enquiries from all our Missions abroad from all the collecting centres in India. They in turn might have to enquire about their nationality etc. from the donors, These enquiries are not considered to be practicable.

## Survey of Unemployed Persons in Kerala

528. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:

- (a) whether there is any scheme for conducting a survey of unemployed persons in Kerala by the Bureau of Economics and Directorate of Employment;
  - (b) if so, when it will begin; and
- (c) the names of the districts selected for this purpose?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes.

- (b) The survey commenced on 16-9-1965 and is in progress.
- (c) All the 9 districts of the State will be covered by the survey.

## Construction of P. & T. Offices and Staff quarters in Kerala

529. Shri A. K. Gopalan: Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that the sites acquired for the construction of offices and staff quarters for P.&T. Department are lying vacant in important towns in Kerala for years together;
  - (b) if so, the reasons therefor; and
- (c) whether there is any proposal to post an Engineer and an architect attached to the Central Puolic Works Department for each Circle to expedite the construction work?

The Deputy Minister in the Depart-Communications of Bhagavati): (a) and (b). Steps are being taken for utilizing the sites. Certain sites are lving vacant for some time, as lands are acquired in pursuance of the policy of acquiring land for future requirements, since it is difficult to get the land immediately when required. This is particularly so, because P&T offices have to be situated in central localities for the convenience of the public as well as for economy.

The construction programme is based on availability of resources and relative priorities. Time is also taken in preparation of designs estimates, invitation of tenders, etc. before construction can be taken up.

The economy measures adopted in 1962 and 1964 due to emergencies have also contributed to delays in commencing construction.

(c) The posting of staff is related to the workload and when there is additional work, additional engineers, architects etc. are posted.

#### P. & T. Staff in Kerala Circle

- · 530. Shri A. K. Gopalan: Will the Minister of Communications be pleased to state:
  - (a) whether there is a shortage of

staff in the Kerala Circle of Posts and Telegraphs Department;

- (b) whether it is a fact that the filling of sanctioned posts is being delayed; and
  - (c) if so, reasons therefor?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, Sir. To a small extent.

- (b) Delay does occur to some extent in filling up posts.
- (c) In many cases, the posts were sanctioned only recently and the candidates selected have to undergo the prescribed training. Moreover, all the candidates selected for appointment do not turn up and further recruitment has to be undertaken. P.M.G. Trivandrum is being requested to expedite recruitment to fill up the vacant posts.

## विदेशी भाषाची का साहित्य

- 531. श्री सिद्धेश्वर प्रसाद : क्या वैदेशिक-कार्य मंत्री यह बताने की क्या भरेंगे कि :
- (क) अंग्रेजी के अतिरिक्त और किन विदेणी भाषाओं में हाल के पाकिस्तानी हमले के बारे में भारतीय दिष्टकोण को स्पष्ट करने बाला साहित्य विदेणों में प्रकाणित तथा वितरित हुआ था ;
- (ख) इस प्रकार प्रकाशित साहित्य का व्यौरा क्या है ; भौर
- (ग) रूमी, जर्मनी, फांमीसी, स्पेनिश, इटालियन, धरबी, फारसी तथा जापानी भाषाधों में ऐसे साहित्य के प्रकाशन तथा विनरण के लिये घर तक क्या कार्यवाही की गई है ?

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बैबेशिक-कार्य मंत्री (श्री स्वर्ण सिंह ): (क) से (ग). धंपेजी के घलावा जिन घन्य विदेशी भाषाधों में सामग्री प्रकाशित की गई थी, वे हैं: फांसीसी, घरबी, स्पेनी, जर्मन, इतालबी, डच, फ्लेमिश, पुर्तगासी, सबं-कोशियन, स्वाहिली, 'फ़ारसी, नेपाली, 'तिस्वती, वर्मी, धाई, मलय, जापानी धौर भाषा इन्द्रोनेशिया।

बिदेश-स्थित भारतीय मिशनों से नियमित
कप सं इन भाषाओं में बुलैटिन जारी किए
जा रहे हैं। इसके धितरिक्त, पाकिस्तानी
धाकमण पर लिखे गए बहुत से पैंक्लेटों और
पुरिताक को का महत्वपूर्ण विदेशी भाषाओं में
धनुवाद किया जा चुका है। हाल ही में जो
पैंक्लेट विदेशी भाषाओं में धनूदिन किए गए
हैं, उनका व्यौरा इकट्ठा किया जा रहा है
धीर इस संबन्ध में एक वक्तव्य सदन की मेज
पर रख दिया जाएगा।

## P.&T. Buildings in Orissa

532. Shri Gokulananda Mohanty: Will the Minister of Communications be pleased to state:

- (a) whether it is fact that land measuring about two acres was purchased eight or ten years back in the heart of the town of Balasar (Orissa) for the construction of postel buildings; and
- (b) if so, the reasons for delay in construction?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) The land was purchased on 24-9-60.

(b) P&T require land for its offices and staff quarters and it is very difficult to get land immediately when required. It is, therefore, the policy to try and acquire land for future requirements.

After acquisition of site, design etc. have to be prepared and tenders invited. This takes sometime (about a couple of years). Also the construc-

tion programme is based on availability of resources and relative priorities.

The economy measures adopted in 1962 and 1964 due to emergencies have also contributed to delays.

The State P.W.D. have been asked to take up the constructions.

#### P&T Directorate, Orissa

533. Shri Gokulananda Mehanty: Will the Minister of Communications be pleased to state:

- (a) the number of Class 1 and Class II Officers now serving under the Directorate of Posts and Telegraphs in Orissa State;
- (b) the number of those belonging to the State; and
- (c) whether recruitment to these posts is made direct or by promotion, and if by promotion, the salient considerations on which promotions are made?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Class I-8

Class II-29

(b) Class I -Nil

Class II-11.

- (c) (i) Recruitment to Class I posts is made partially by direct recruitment and partially by promotion of Class II Officers on an all India basis purely on the basis of selection.
- (ii) Recruitment to Class II posts in the Postal and Telegraph Traffic Services is made by promotion of eligible Class III officers on an all India basis purely on the basis of selection. As regards "ccruitment to Class II Posts in the Telegraph Eng. and Wireless Services, the same is made by promotion on an All-India basis on the basis of selection of Class III Officers who have qualified in the prescribed dept. examination.

#### U.A.R. Film Festival in India.

534. Shri Ram Harkh Yaday: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Government have arranged for a U.A.R. Film Festival in India;
  - (b) if so, the venue thereof; and
  - (c) the participants in the festival?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes. Sir.

- (b) New Delhi from 3-12-65 to 8-12-65 and Bombay from 10-12-65 to 16-12-65.
- (c) The U.A.R. Government will send a delegation of film personnel.

#### Persecution of an Indian National in China

535. Shri Ram Harkh Yadav: Will the Minister of External Affairs be pleased to state:

- (a) whether an Indian national named M. L. Das, has been maliciously convicted for a long term of rigorous imprisonment on a charge of a heinous offence by a Shanghai Court in China and was refused proper logal aid;
  - (b) if so, the details thereof; and
- (c) the reaction of Government thereto and the relief rendered to the said national?

## The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) and (c). On the 29th October, 1963 Shri M. L. Das residing in Shanghai, China, was arrested by Chinese authorities, who, despite protests by the Indian repeated Embassy in Peking, have failed to acquaint Government of India with the full details of the allegations against Shri M. L. Das. The Government of India have lodged several protests with the Chinese Government against their refusal to permit the Indian Embassy to extend consular 1743 (Ai) LSD-3.

protection as recognised under International law, to Shri M. L. Das. Indian Embassy officials have also been visiting Shri M. L. Das in jail, when permitted by the Chinese authorities. A copy of Government of India's latest protest to the Chinese Government on this issue, together with the Chinese note under reply, is placed on the Table of the House. [Placed in Library. See No. LT-5143/65].

#### Aircraft Accidents in NEFA

#### 536. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Defence be pleased to state:

- (a) the number of aircraft accidents in NEFA during the last five months; and
  - (b) the causes thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) There has been one IAF aircraft accident in NEFA since 15th June, 1965.

(b) A Court of Inquiry has been appointed to investigate the accident. Full details will be known when the report of the Court of Inquiry is received.

#### Postal Services in Orissa

#### 537. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Communications be pleased to state:

- (a) the number of villages covered by Postal Services in Orissa till the end of October, 1965; and
  - (b) the details thereof?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) and (b). By the end of the First Fire Year Plan itself all the inhabited villages in Orissa had the facility of delivery of mails either through the regular staff of Post Office

or through special mazdoors. The delivery service as obtaining on 31st position regarding the frequency of October, 1965 is given below:

| Frequency of deli | ver | y scrv | ice |          |          |   |   | 2-1-15 | Number of<br>villages served<br>on 31-10-65 |
|-------------------|-----|--------|-----|----------|----------|---|---|--------|---|
| Daily .           |     |        |     | <u>.</u> | <u> </u> | · |   |        | 20,1 9                                      |
| Tri-weekly        |     |        |     |          |          |   |   |        | 18,726                                      |
| Bi-weekly         |     |        |     |          |          |   |   |        | 7,050                                       |
| Weekly .          |     |        |     |          |          |   | • |        | 497   |
| Over a week       |     |        |     |          |          |   |   |        | Nil   |

As regards the extension of postal services by opening Post Offices, there were 16 Head Offices, 377 departmental Sub-Offices, 37 Extra-departmental Sub-Offices and 4255 Branch Offices as on 31st October, 1965.

# S.C. & S.T. A.I.R. Artistes at New Delhi

## 538. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Information and Broadcasting be pleased to state the number of staff artistes and employees of the New Delhi Station of the Allandia Radio belonging to Scheduled Castes and Scheduled Tribes as on the 30th September, 1965?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi):

|                   | Scheduled<br>Castes | Scheduled<br>Tribes |  |  |
|-------------------|---------------------|---------------------|--|--|
| Staff Artistes .  | . 2                 | 1                   |  |  |
| Regular employees | 36                  | 1                   |  |  |
| TOTAL .           | 38                  | 2                   |  |  |

Telephone Revenue in Orissa

Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Communica-

- (a) the total amount of telephone revenue outstanding at present in Orissa; and
- (b) the steps taken by Government to recover the same?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) As on 1st July, 1965, the amount outstanding, for bills issued upto 31st December, 1964, was Rs. 9-61 lakhs.

(b) Steps, such as, personal contact with the defaulting subscribers, recourse to legal action, where necessary, are taken with a view to secure settlement. Action has also been taken to enforce the disconnection of telephones of defaulting subscribers both private and Government.

## Consumers' Price Index Number for Delhi

## 540. Shri Shree Narayan Das: Shri Yashpal Singh: Shri Bhanu Prakash Singh:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 2866 on the 22nd September, 1965 and state:

(a) whether the recommendations made by the Committee on Consumers' Price Index Number for Delhi have since been considered;

- (b) if so, with what result; and
- (c) if not, the time by which its consideration is likely to be finalised?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). The recommendations of the Committee are under consideration.

(c) The decision is expected to be taken very soon.

## परमागु विज्ञान की प्रगति

541. डा॰ राम मनोहर लोहिया: श्री किशन पटनायक: श्री रामसेवक यादव:

क्या प्रशान मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को मालूम है कि चीन ने प्रपने पहले प्रणु बम का विस्फोट यूरेनियम-237 से किया था, प्ल्यूटोनियम से नहीं:
- (ख) क्या यह तथ्य इस क्षेत्र में चीन की तकनीकी प्रगति का परिचायक है;
- (ग) परमाणु विज्ञान तथा प्रौद्योगिकी (टैक्नालोजी) के क्षेत्र में चीन की तुलना में भारत ने कितनी प्रगति की है : भौर
- (घ) क्या सरकार को 'गैस डिफ्यूबन प्लाट' स्थापित करने का लान है तथा उसकी धनमानित लागत क्या होगी ?

प्रवान मंत्री तया अणु शक्ति मंत्री (श्री लाल बहाबुर शास्त्री): (क) यह विदित है कि जीन ने अपने पहले परमाणु बम के परीक्षण में यूरेनियम-235 का प्रयोग किया था।

(ख) तथा (ग). भारत भौर चीन की तुलना का प्रक्त ही नहीं उठता, क्योंकि मारत का कार्यकम पूर्णतः परमाणु ऊर्जा का शांतिमय कार्यों के लिए प्रयोग करने की दिशा में है, जबकि चीन का कार्यकम सैनिक उद्देश्यों की पूर्ति करने के लिए है।

(६) यदि भारत सरकार ऐसा संयंत्र स्यापित करने का निर्णय करे तो परमाणु ऊर्जी संस्थान को उसका विकास करने थ्रौर उसे बनाने के लिए काफी जानकारी है।

## Firing by Naga Hostiles

542. Shrimati Renuka Barkataki: Will the Minister of External Affairs be pleased to state:

- (a) the number of occasions on which the armed Naga Hostiles fired on our Security Forces during September-October, 1965; and
- (b) the extent of damage caused by the Naga Hostiles?

The Minister of External Affairs (Shri Swaran Singh): (a) During September-October, 1965, Naga Hostiles fired on our Security Forces on three o.casions in areas outside the area covered by the suspension of operations.

(b) No damage to property has been caused by the Naga Hostiles during this period.

Migration from Burma of Persons of East Pakistan Origin

543. Shrimati Renuka Barkataki: Shri Yashpal Singh: Shri Ravindra Varma: Shri P. Venkatasubbaiah: Shri Indrajit Gupta:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that a large number of persons of East Pakistan origin, who had settled in Burma, have applied to the Indian Embassy in Rangoon for permission to migrate to India; and
- (b) if so, the action taken on their request?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. The Indian Embassy in Rangoon has received applications from a number of such persons.

(b) They are given facilities to migrate to India in accordance with their eligibility for such assistance.

## Indian Students in London

- 544. Shri Karni Singhii: Will the Minister of External Affairs be pleased to state:
- (a) whether Government are aware of the bitter feelings being on the increase against Indian students in London inasmuch as Ph.D. students in London and Cambridge Universities are said to have been manhandled inside King's Cross Railway Station: and
- (b) whether it is a fact that the Police refused to take cognizance when approached?

The Minister of External (Shri Swaran Singh): (a) While a few cases of assault on Indian students have occurred, it will not be correct to say that bitter feelings are on the increase against Indian students London.

(b) No, Sir. On contrary, additional policemen have been placed on patrol duty in the area in which the assaults had taken place.

## पाकिस्तानी धाकमण के दीरान इमारतों को हुई अति

545. भी म० ला० डिवेदी : धी स० चं० सामन्त : भी घा० ना० चतुर्वेदी : भी पाराशर:

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या हाल के पाकिस्तानी प्राक-मण मे रुम गिराये जाने तथा धन्य कार्यवाही होने के परिष:मस्वरूप सरकारी निवास स्यानों तथा धन्य इमारतों को कोई क्षति पहुंची है;

- (ख) यदि हां, तो उसका ब्यौरा क्या B:
- (ग) प्रतिरक्षा मंत्रालय के भवनों, रिहायशी इमारतों भीर धन्य निर्माण कार्यों को धनुमानतः कितनी क्षति पहुंची; भौर
- (घ) अतिग्रस्त इमारतों की मरम्मत करने के लिये क्या कार्यवाही की गई है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव बह्याण) : (क) तथा (ख). जी, हां। हलवाड़ा भौर **धादमपुर के हवाई घडडों धौर घम्बाला** छावनी में, बम्ब गिरने के कारण, सरकारी इमारतों को कुछ हानि हुई थी। ठीक-ठीक विस्तार सहज-प्राप्य नहीं हैं।

(ग) तथा (घ). क्षतिग्रस्त इमारतों की मरम्मत शुरू कर दी गई है। विस्तृत अनुमान सहज प्राप्य नहीं हैं।

#### Pension to Dependents of Deceased Armed Forces Personnel

546. Shri Yashpal Singh: Shri S. M. Banerjee:

Will the Minister of Defence be pleased to state:

- (a) whether the first payment of pension to the dependents of the armed forces personnel killed recently has been made; and
  - (b) if not, the reasons therefor?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The families and dependents of the Armed Forces personnel killed in the operations against Pakistan are entitled under the recent orders to a lump sum gratuity; special family allowance/family allotment for a period of two months; and thereafter special family pensionary awards or dependent's pension (in the case of unmarried officers). Provisional payment of special family pension in the case of officers and Pending Enquiry Awards in the case of personnel below officer rank, equal in both cases to the special family pension, can be made in the event of delay in sanctioning final pension. The admissible payments have been made in the vast majority of cases. In the remaining cases, which are comparatively few in number, certain information is awaited from the claimants. These cases are, however, being expedited.

# प्रति व्यक्ति प्राय

- 547. श्री हा० ना० तिवारी : क्या प्रचान मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या सरकार को इस तथ्य का पता है कि देश के बहुत से भागों में प्रति व्यक्ति ौनिक द्याय 25 पैसे से भी कम है;
- (ख) यदि हां तो उन क्षत्रों के नाम क्या है: भीर
- (ग) क्या उन क्षेत्रों में प्रति व्यक्ति भायको बढ़ाने के लियेकोई विशेष प्रयत्न किया जारहा है?

प्रभान मंत्री तथा प्रमु शक्ति मंत्री(भी लाल बहादुर शास्त्री) : (क) यह बताना सम्मव नहीं है कि देश के किती भाग की प्रति व्यक्ति दैनिक भाग 25 पैसे से कम है क्योंकि भारत सरकार का केन्द्रीय सांक्यिकीय संगठन केवल कुल राष्ट्रीय भाग तथा प्रश्चिल भारतीय स्तर पर प्रति व्यक्ति प्राय के धनुमान संक-लित करता है। इस समय केन्द्रीय सांक्यिकीय संगठन राज्य स्तर या प्रादेशिक स्तर पर इस प्रकार के धनुमान तैयार नहीं करता है।

# (ख) प्रक्त ही नहीं उठता।

(ग) देश-ज्यापी स्तर पर संतुलित क्षेतीय विकास के कार्य में उत्तरोत्तर प्रगति साने के लिए विभिन्न पंचवर्षीय योजनामों के मन्तर्गत विकास सम्बन्धी उपाय किये जा रहे हैं। भारी पानीका निर्पात 🛊

548. भी यागड़ी: श्री मधु लिमये: भी रामसेवक यादव:

क्या प्रधान मंत्री यह बताने की कृपा करेंग कि:

- (क) क्या भारत में तैयार किये जाने वाले भारी पानी का भन्य देशों को निर्यात किया जाता है;
- (ख) यदि हां, तो घव तक इसका निर्यात किन किन देशों को किया गया है; धौर
- (ग) क्या सरकार ने यह शर्त लगा दी है कि घायात करने वाले देश इस पानी का उप-योग केवल शान्तिपूर्ण कार्यों के लिये ही करेंगे ?

प्रधान मंत्री तथा सण् सक्ति मंत्री (सी लाल बहादुर शास्त्री): (क) तथा (ख). नांगल में तथार किया गया दस मीदिक टन मारी पानी तीन वर्ष के पट्टे पर बल्जियम को दिया गया है। हमारे पान विकय के लिए मारी पानी काफी मात्रा में नहीं है क्योंकि जितना मारी पानी हम तैयार करते हैं उससे मधिक राजस्थान भीर मद्रास परमाणु विद्युत स्टेशनों के लिए हमें जकरत है। इसलिय 200 टन प्रति वर्ष समता का मारी पानी तैयार करने बाला दूसरा मयंत्र लगाने का प्रश्न विचारा-धीन है।

(ग) बैल्जियम के साथ हुए करार में यह विशेष रूप से कहा गया है कि पट्टे पर दिया गया भागी पानी केवल परमाणु ऊर्जा के शान्ति-पूर्ण कार्यों के मनुशंधान के लिय बनकेन रिए-स्टर की प्रारम्भिक जकरत के लिये प्रयोग किया नायेगा। करार की प्रति सदन के पुस्तकालय में उपलब्ध है।

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549. श्री बागडी : श्री मध लिमये: भ्रो रामसेवक यावव : भी यशपाल सिंह : श्री भान प्रकाश मिश्रः

क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि भारत में टैलीप्रिटरों की मांग दिन-प्रतिदिन रही है :
- (ख) यदि हां, तो मांग को परा करने के लिये क्या कार्यवाही की जा रही है; और
- (ग) संयंत्र विभाग प्रयवा हिन्दुस्तान टेलीप्रिटर लि॰ में टैलीप्रिटर प्राप्ति के लिये इस समय कुल कितने घावेदन पत्न पडे हैं ?

संबार विभाग में उपमंत्री (भी भगवती : (क) जी, हां।

- (ख) सरकार ने, हिन्दुस्तान टैली-प्रिटसं लि . मद्रास की घ्रधिष्ठापित क्षमता को प्रति वर्ष एक पारी में, 1,300 घदद मणीनें बनाने सें, दो पारियों सें 8,500 घदद मशीनें बनाने तक कमशः बढाने की विस्तार प्रायोजन को मंजुरी दे दी है। यह कारखाना 1965-66 के दौरान प्रपना उत्पादन दुगुना कर रहा है भीर उसके बाद भ्रपने उत्पा-दन को निरन्तर इस प्रकार बढायेगा कि 8,500 घदद मशीनें प्रतिवर्ष बनाने का उत्पा-दन-सक्य 1970-71 तक प्राप्त हो जाय।
- (ग) 1 नवम्बर, 1965 को हिन्दु-स्तान टैलीप्रिटर्स लि॰ के पास 2,583 घदद टैलीप्रिटरों के लिये घाईर निलंबित पड़े वे जिनमें डाक और तार विभाग की मांग भी शामिल है।

#### Fundamental Research in Nuclear Sciences

- 550. Shri Basappa: Will the Prime Minister be pleased to state:
- (a) whether steps have been taken to foster fundamental research in Nuclear Sciences in laboratories in the Universities and Research Institutions: and
  - (b) if so, the details thereof?

The Prime Minister and Minister of Atomic Energy (Shri Lai Bahadur Shastri): (a) Yes.

- (b) Apart from substantial grantsin-aid to certain scientific institutions devoted to research work in this field, the following are some of the important steps taken in this direction:
- (i) Grant of scholarships to undergraduate and post-graduate students in all the universities and important institutions in the relevant subjects;
- (ii) Award of Senior and Junior Research Fellowships for study and research in various discipline of Nuclear Science:
- (iii) Grants-in-aid for specified research projects;

(iv) Supply of specialised electronic instruments made by the Atomic Energy Establishment Trombay;

- (v) Refresher courses for University teachers in Nuclear Physics, Electronics and Nuclear Chemistry;
- (vi) Organisation of training courses in the use of radioisotopes and operation of electronic instruments:
- (vii) Provision of facilities to univer sity teachers to work with the reactors and other specialised equipment available at the Trombay Establishment:
- (viii) Deputation of trained scientific and technical personnel from Trombay to universities in India help meet their needs for trained personnel.

It is also proposed to set up two Inter University Centres, one each in the Southern and the Northern region of the country for nuclear research or advanced research in various scientific disciplines making use of tools provided by the development of atomic energy. These centres will provide such facilities as a reactor or an accelerator or a sub-critical assembly etc., which are beyond the means of individual universities.

### Laboratory at Vell

# 551. Shri Bhanu Prakash Singh; Shri Yashpal Singh;

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 62 on the 16th August, 1965 regarding Laboratory at Veli near Thumba and state the progress made so far in acquiring land for its approach roads?

The Prime Minister and Minister of Atomic Energy (Shri Lai Bahadur Shastri): A major portion of the land for the construction of the approach road to Veli Hill has since been handed over to the Atomic Energy Department. The remaining land consisting of a few pockets is expected to be handed over to this Department shortly. The approach road is expected to be completed by March 1966.

# Heavy Water Plant

552. Shri Bhanu Prakash Singh; Shri Kishen Patinayak; Shri Madhu Limaye; Shri Bagri;

Will the Prime Minister be pleased to state:

- (a) whether Government have taken any final decision for establishing a heavy water manufacturing plant;
  - (b) if so, the location thereof; and
- (c) the capacity of the same and the amount likely to be spent?

The Prime Minister and Minister of Atomic Energy (Shri Lai Bahadur Shastri): (a) and (c). A proposal to set up a Heavy Water Plant with a capacity of 200 metric tons par annum is under the consideration of Government. The cost of the project is estimated to be Rs. 21 erores.

(b) The location of the plant will be decided after the proposal approved.

### Delhi-Narela-Sonepat-Bahadurgara Direct Telephone Liak

### 553. Shri Yashpal Sinch: Shri Shanu Prakash Singhe

Will the Minister of Communica-

- (a) whether there is any proposal to connect Delhi with Narela, Sonepat and Bahadurgarh by direct telephone connection; and
- (b) if so, when it is likely to be analised?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) and (b). There is a proposal to connect Narela and Bahadurgarh with Delhi on direct dialling basis. There is no such proposal for Sonepat. The schemes for Narela and Bahadurgarh are expected to be implemented during 1966 after commissioning of automatic exchanges in these places.

Atomic Power Station in M.P.

554. Shri Yashpal Singh: Shri Bagri: Shri Madhu Limaye; Shri Bhanu Prakash Singh:

Will the Prime Minister be pleased to state:

- (a) whether it is a fact that Madhya Pradesh Government has asked the Centre to set up an Atomic Power Station in that State; and
- (b) if so, the reaction of Govern-

The Prime Minister and Minister of Atomic Energy (Shri Lai Bahadar Shastri): (a) and (b). The Government of Madhya Pradesh has not at any time asked the Department of Atomic Energy to set up an atomic bower station in that State, but there was an enquiry from that State regarding the criteria which determine the economics of setting up such a station in a particular region. The Department found that the peak demand for power in the Morena region, which was under consideration by the State for locating an atomic power station, was insignificant at present and was not expected to rise substantially in the immediate As atomic power stations future. generate electricity at competitive rates provided their capacities are large, the State was advised that it would not be economical to eet up an atomic power station in the region of Madhya Pradesh.

# Indian Armed Forces with U.N.

# 555. Shri Yashpal Singh: Shri Kapur Singh:

Will the Minister of Defence be pleased to state:

- (a) whether our Armed Forces are still serving in foreign countries with the U.N. teams; and
- (b) if so, whether there is any proposal under consideration to call them back in view of the requirements of the country?

# The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) No, Sir. Their withdrawal has not been considered necessary.

# Industrial Truce

- 556. Dr. L. M. Singhvi: Will the Minister of Labour and Employment be pleased to state:
- (a) whether there has been a complete observance of industrial truce during the entire period of Emerpency to-date;
- (b) if so, the factors responsible for the same; and

(c) if not, the main causes of unrest and how they were dealt with?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes, on the whole.

- (b) Both employers and workers were anxious to maintain industrial peace and promote the defence effort of the country.
- (c) The few infringements that occurred were on account of economic reasons or were connected with non-industrial matters. Every such case was analysed and necessary action was taken to remove the cause of unrest.

#### Welfare of Families of Jawans

#### 557. Shri P. R. Chakraverti: Shri P. C. Borooah:

Will the Minister of Defeace be pleased to state:

- (a) whether army officers and N.C.C. personnel have been appointed to work as Welfare Officers to visit the families and next of kin of the service personnel who suffered due to recent Pakistani aggression;
- (b) whether these persons have been attached to the various recruiting areas and have been advised to work in close co-operation with Soldier's, Sailors' and Airmen's Board; and
- (c) the special facilities made available to the families of war victims to secure promptly their entitlements and concessions granted by Government from time to time?

# The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Yes, Sir.

(c) The welfare officers are aware of the entitlements of pay, pensions, gratuity, relief grants and other facilities and concessions granted by the Central and State Governments, and will acquaint each family concerned of their entitlement and help in expediting payments thereof.

For securing prompt payments, the following special measures have also been taken:

- (i) Remittance at State expense of the pensionary entitlements and concessions, by telegraphic money order where necessary, in respect of Service personnel below officer rank who are killed or are missing in action;
- (ii) Remittance of family allotment in such cases in advance by the 20th of the month for which it is due.
- (iii) Grant of special family allowance at 45 per cent of the pay of rank of unmarried Service officers to their dependants (for a maximum period of three months if the officer is missing and two months if they have been killed in action) without waiting for a report of the civil authorities that the dependants were mainly supported by the officers but on the basis of a certificate of dependancy from the individuals concerned.

# Bomb Explosion in Bankura

558. Shri P. R. Chakraverti: Shri P. C. Borooah: Shri Kapur Singh: Shri P. K. Deo: Shri Solanki:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that nine persons, including a woman and three children were killed, as a result of an explosion on the 29th September, 1965 in Suritari village in the district of Bankura in West Bengal;
- (b) whether the said explosion shook a wide area and damaged several houses;
- (c) whether the statement of the villagers, that a bomb fell from the sir at 7 am. on a cluster of houses and burst, his been enquired into;

- (d) whether military authorities in Calcutta have been contacted and whether their experts undertook the investigation; and
  - (e) if so, with what findings?

The Minister of Defence (Shri Y. B. Chavan): (a) Because of an explosion at Suritari village on 29th September, 1965, 7 persons including one woman and two children were killed and 4 persons were injured.

(b) Slight damage was caused to two houses by splinters.

(c) The object, possibly a 2" to 3" mortar shell, was found by a villager from a nearby area and it exploded when he tried to break it. It was not dropped from the air.

(d) and (e). The Military and police authorities have investigated the matter. They consider that the cause of the explosion was a mortar shell picked up from somewhere. No sabotage is suspected.

#### Indian Labour Conference

559. Shri P. R. Chakraverti: Shri P. C. Borooah: Shrimati Vimla Devl: Shri Sidheshwar Prasad; Shri Himatsingka: Shri Rameshwar Tantia: Shri Krishna Deo Tripathi:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Indian Labour Conference met in New Delhi on the 30th and 31st October, 1965;
- (b) the main proposals discussed and recommendations made;
- (c) whether the Conference examined the suggestion of the Central Board of Family Planning urging restriction on maternity benefits to women employees after the birth of the third child; and
- (d) whether the Conference examined the question as to how far the public sector undertakings implemented essential protective and welfare measures statutarily provided?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes.

(b) to (d). The Conference devoted most of its time to a review of the situation arising from the present Emergency and adopted a Resolution, a copy of which is laid on the Table of the House. [Placed in Library. See No. LT-5144/65]. The unemployment Insurance Scheme, placed before the Conference, also came up for a brief discussion but its consideration was deferred to the next Session of Labour Committee. the Standing Consideration of the other subjects placed before the Conference, including those referred to in parts (c) and (d) of the Question, was also deferred to the next Session of the Standing Labour Committee.

# विल्ली में सैनिक बस्ती

560. भी रामसेवक यादव : भी मन् लिमपे : भी बागडी : भी यशपाल सिंह : भी भार प्रकाश सिंह :

बया रक्ता मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या देश की रक्षा के निमित्त बीरगति प्राप्त जवानों के परिवारों के लिए दिल्ली में एक सैनिक बस्ती बनाने का सरकार का विचार है;
- (ख) यदि हां, तो क्या मकान बनाने के लिए उन्हें ऋण देने का सरकार का विचार है: घीर
- (ग) यदि हां, तो इस योजना का ष्यौरा क्या है ?

प्रतिरक्षा मंत्री (धी यशव तराव चय्हाण) : (क) जी नहीं । ऐनी बोई वोजना सरकार के विचाराधीन नहीं है।

(ख) तथा (ग) . प्रश्न नहीं उठते ।

# Atomic Power Station at Kalpakkam

561. Shri S. C. Samauta: Shri Subodh Hansda: Shri M. L. Dwivedi: Shri D. C. Sharma: Shri Mathiah:

Will the Prime Minister be pleased to state:

- (a) which preliminary works have been taken in hand to hasten the establishment of an atomic power station at Kalpakkam near Madras;
- (b) the cost of equipment that will have to be imported:
- whether technical personnel are being trained here and abroad to man the Power Station; and

# (d) if so, how many?

The Prime Minister and Minister of Atomic Energy (Shri Lai Bahadur Shastri): (a) So far, only site investigations including hydrographic survey and bore-hole drilling to determine the most suitable location for the power reactors have been taken in hand.

- (b) The cost of imported equipment is estimated at Rs. 15 crores approximately including freight, but excluding imported raw material required for fabricating equipment in India.
- (c) and (d). Approximately technical personnel will be required for the operation and maintenance of the Station. Most of them will be trained in India.

### Minimum Wages for Agricultural Labour

562. Shri S. C. Samanta: Shri M. L. Dwivedi: Shri Subodh Hansda;

Will the Minister of Labour and Emproyment be pleased to refer to the reply given to Starred Question No. 586 on the 13th September, 1965 and state:

(a) whether any of the State Govermments have revised the minimum wages already fixed for agricultural labour:

- (b) if so, the result of the revision and review made in the matter;
- (c) the minimum wages fixed for the agricultural labour engaged in model agricultural farms run by the State and Central Governments; and
- (d) how the rate has been calculated?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). The Government of Andhra Pradesh, Bihar, Kerala, Madhya Pradesh, Myso.e, Orissa, Punjab, Rajasthan, Uttar Pradesh and Tripura have revised the minimum rates of wages fixed under the Minimum Wages Act, 1948. A statement furnishing the details of wage rates initially fixed and the rates on revision is laid on the Table of the House.

(c) and (d). A statement showing the minimum rates of wages fixed for agricultural labour employed in model agricultural farms run by the Central Government is laid on the Table of the House. [Placed in Libtary, See No. LT-5145/65]. As regards the model agricultural farms run by the State Governments, the States have generally not fixed any separate rates for agricultural labour in these farms but have made the rates fixed for the rest of the agricultural labour, applicable to labour employed in these farms.

बाकाशवाणी से समाचारों का प्रसार

563. भी मधु लिमये : भी बागडी :

क्या सूचना धौर प्रसारण मंत्री यह बताने की क्रपा करेंगे कि :

(क) क्या उन को कोई ऐसी शिकायत मिनी है कि सितम्बर, 1969 में हुए भारत-पाकिस्तान संघर्ष से सम्बन्धित समाचार झाकाशवाणी से लेट प्रसारित किये जाते थे, जबिक जनता को बी० बी० सी०, पैकिंग रेडियो तथा क्रिय विदेशी रेडियो केन्द्रों से उनकी जानकारी पहले ही मिल जाती थी ?

- (ख) क्या उनको यह भी जिकायत मिली है कि समय-समय पर प्रसारित समाचार बुलेटिनों में उन्हीं समाचारों को तीन-चार बार दोहराया जाता था : भीर
- (ग) यदि हां, तो धाकाशवाणी द्वारा प्रसारित समाचार बुराटिनों को धाधतन बनाने भौर उन्हें प्रधिक रोचक बनाने के लिये क्या कार्रवाई की जा रही है?

सूचना और प्रसारण मत्री (औमती इन्दिरा गांची): (क) जी नहीं। फिर भी एक या दो बार समाचार कुछ देर रोका गया। यह इसलिये किया गया कि समाचार की रक्षा-प्रधिकारियों से पुष्टि होनी बाकी थी।

(ख) भीर (ग). जी नहीं । खास खबरों का दोहराना भावस्थक है। खासकर संकटकाल में, क्योंकि हो सकता है कि कुछ लोग कोई बलेटिन न सुन सके हों।

Reward for Propaganda Work during Pak-Aggression to A.I.R. Artists

564. Shri S. M. Banerjee: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that some of the staff artists have been rewarded for their excellent propaganda work during Pakistani aggression;
- (b) if so, the number of such artists;and
  - (c) the nature of the reward?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) No, Sir.

(b) and (c). Do not arise.

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# Wage Board for working and nonworking Journalists

565. Shri S. M. Banerjee: Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that the Wage Board for working and nonworking journalists has not so far submitted its report: and
  - (b) if so, the reasons for the delay?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Two separate Wage Boards have been set up for working journalists and non-journalists. Both the Boards have made recommendations for grant of interim relief but their final reports are awaited.

(b) The Boards have to deal with important matters and they have to consider the view points of various interests before making recommendations. They are proceeding as expeditiously as possible.

### E.M.E. Workshops

566. Shrl S. M. Banerjee: Will the Minister of Defence be pleased to state:

- (a) whether discharge notices have recently been served on employees in many E.M.E. Workshops in the country:
- (b) if so, the number of employees who are still on notice period;
- (c) the number of those already discharged; and
- (d) the number of those provided with equivalent alternative jobs?

# The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) to (d). The information in regard to Central EME Workshops and Vehicle Depot Workshops is available. 201 employees in these workshops are on notice period. None of them has been discharged as yet. 381 surplus employees of these workshops have been given alternative equivalent or lower jobs in semi-skilled categories. Details in respect of other EME Units, e.g. Station Workshops, Mobile Units, etc., are being collected and will be placed on the Table of the House.

#### Negotiating Machinery in Defence Establishments

567. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

- (a) the reasons for the delay in restoring the negotiating machinery for the civilian defence employees: and
- (b) the steps taken to expedite the final action in the matter?

The Minister of Defence (Shri Y. R. Chavan): (a) and (b). The matter is linked up with the scheme of setting up a Joint Consultative Machinery for all Central Government employees and is under the consideration of the Government. In the meanwhile, it is proposed to discuss certain connected issues including the question of setting up of a negotiating machinery for Civilian Defence Employees pending the setting up of the Joint Consultative Machinery for all Central Government Employees with the Defence Workers' Federations shortly.

#### Pak, Firing on Latitilla Area

568. Shri S. M. Banerjee: Shri Rameshwar Tantia: Shri Himatsingka: Shri Kajrolkar:

Will the Minister of Defence be pleased to state:

- (a) whether Pakistan armed forces still continue firing on Latitilla Dumabari areas:
- (b) if so, whether any reply has since been received to our protests; and
- (c) if not, the steps taken to meet this unprovoked firing?

The Minister of Defence (Shri Y. B. Chavan): (a) Pakistani armed forces continued firing in the Latitilla and Dumabari area in the months of Sepmember and October. No firing has been reported in this month.

- (b) No.
- (c) Our security forces have also fired in self-defence and other measures as and when considered necessary will be taken.

#### P. &. T. Employees killed in Enemy Action

569. Shri Shree Narayan Das: Will the Minister of Communications be pleased to state:

- (a) whether any scheme has been considered and evolved for giving special reward and other facilities to those employees of the Posts and Telegraphs Departments who have been killed by enemy action while performing their duties; and
- (b) if so, the broad feature thereef?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) The enhanced pensionary awards sanctioned by the Government of India to Government servants killed in enemy action in the operation against Pakistan on or after 5th August, 1965 will be admissible in the case of P. & T. employees also. No other scheme exclusively for the benefit of P. & T. employees has been considered or evolved.

(b) A copy of the orders issued by Government is placed on the Table of the House. [Placed in Library. See No. LT-5146/65]. Air Space Violations by China

570. Shr' Shree Narayan Das: Shri D. C. Sharma: Shri Vishwa Nath Pandey:

Will the Minister of Defence be pleased to state:

- (a) whether the number of incidents of violation of Indian air space by China has increased during the last month:
- (b) if so, the number of such violations; and
- (c) the measures adopted to check them?

The Minister of Defence (Shri Y. B. Chavan): (a) No. Sir.

- (b) Nil.
- (c) Does not arise.

# परमाणु विज्ञती घरों में उत्पादित विज्ञती की लागत

571. भी किशन पटनायक : भी मधु लिमये : भी बागडी :

क्या प्रवान मंत्री यह बताने की कृपा करेंगे कि :

- (क) बम्बई, राजस्थान तथा मद्वास में झब स्वापित किये जा रहेनचे तीन परमाणु बिजली घरों में तैरार की जाने वाली विजली की प्रति घटा प्रति कितोबाट नागत क्या होगी ;
- (ख) पानी तथा यिले के द्वारा इन क्षेत्रों में उत्पादित विजनी की प्रति किलोबाट प्रति घण्टा लागत क्या है; ग्रीर
- (ग) घणु मस्ति के द्वारा उत्पादित की जाने वाली विजनी की लागत कम करने के लिए घणु मस्ति विभाग द्वारा स्था कार्रवाई की जा रही है ?

प्रचान मंत्री तथा धनु शक्ति मंत्री (बी लाल बहादुर शास्त्री) : (क) सूचना निम्न-लिखित है :—

| स्टेशन  | न्यू क्ल<br>की       | ीय ऊर्जा<br>प्रति |  |
|---|----------------------|-------------------|--|
|   | किलोवाट घंटे<br>लागत |                   |  |
|   |                      | <b>पैसे</b>       |  |
| तारापुर परमाणु विद्युत स्टेशन                   |                      | 3.01              |  |
| राजस्थान परमाणु विद्युत<br>स्टेशन (पहला यूनिट)  | ū.                   | 2.80              |  |
| राजस्थान परमाणु विद्युत<br>स्टेशन (दूसरा यूनिट) |                      | 2.64              |  |
| मद्रास परमाणु विद्युत स्टेशन                    |                      | 2.64              |  |

- (ख) यदि दिल्ली-पंजाब राजस्थान भीर मद्रास क्षेत्रों में यमंल स्टेशन लगाये जायें तो प्रति किलांबाट घंटे यमंल शक्ति की लागत के भनुमान भीर जिस झाधार पर यह लगाये गये हैं, संलग्न तालिका (।) भीर (।।) में दिये गये हैं। नेवेली यमंल विद्युत उत्पादन योजनाभों की लागत का विवरण सदन के पटल पर रखा गया है [पुस्तकालय में रखा गया। वेखिए संस्था एल० टी०—9147/65] इन तीन क्षेत्रों महाराष्ट्र, राजरथान तथा भद्रास में जहां पर पानी तथा कोयले के द्वारा विजली पैदा की गई है, की लागत प्रति किलोवाट घंटे का विवरण एकत किया जा रहा है तथा सदन के सभा पटल पर रखा दिया जायेगा।
- (ग) विभाग ने एक घादि [रूप विद्युत इटेशन ( Project NUHMOC )स्यापित करने की योजना बनाई है। इसमें घार्गेनिक तथा भाप जैसे विभिन्न शीतकों के प्रयोग से स्यूक्तीय कर्जा उत्पादन सम्बन्धी घाषिक घट्ययन किये जायेंगे। इसके घलावा विभाग दूसरे देशों के तकनीकी विकास के बराबर खलेगा ताकि उनमें हुए विकास कार्यों को इस देश में घंगीकार कर सके।

# Development of Go2 as Naval Base

- 572. Shri Hari Vishnu Kamath: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 273 on the 30th August, 1965 and state:
- (a) whether the examination of the report of the firm of Consultants on the development of Goa as a naval base has been completed; and
  - (b) if so, the outcome thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) No, Sir. It is still under consideration.

(b) Does not arise.

# I.N.A. Memorial, Singapore

573. Shri Hari Vishnu Kamath: Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 1437 on the 14th April, 1956 regarding the reconstruction of the I.N.A. Memorial in Singapore and state:

- (a) whether the matter has been further taken up with the Government of Singapore; and
  - (b) if so, with what result?

The Minister of External Affairs (Shri Swaran Singh): (a) The Government of India have not taken any initiative in the matter for the reasons given in answer to Lok Sabha Question No. 1437 on 14th April, 1956. The Government will, however, be glad to offer its full cooperation and help to any scheme that may be considered by the people of Indian origin in Singapore with the approval of the Government of Singapore.

(b) Does not arise.

# Cross Bar Switch Equipment

- 574. Shri Rameshwar Tantia:
  - Shri Himatsingka: Shri P. K. Deo:
  - Shri P. K. De
  - Shri Solanki:
  - Shri Narasimha Reddy:
  - Shri P. R. Chakraverti:
  - Shri P. C. Borooah:
  - Shri Sezhiyan:
  - Shri Basumatari:
  - Shri Vish am Prasad:

Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that crossbar switch equipment worth Rs. 1 lakh shipped to India by the Bell Telephone Company of Belgium has been seized by the Pakistani authorities in Karachi; and
- (b) if so, the steps being taken to get this shipment released from the Pakistani authorities?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes. But the FOB value of the equipment ex-s.s. RABENFELS is Rs. 18.9 lakhs and not Rs. 1 lakh. In addition, it is understood that telephone equipment from another ship 'CELEBES' has also been offloaded at Karachi. The FOB value of this is Rs. 4.2 lakhs.

(b) The ships belong to neutral countries and have been released by Pakistan after the offloading of Indian Cargo. All possible steps are being made through diplomatic and other channels by the Government for recovery of the cargo seized by Pakistan Government.

# सोई हुई वस्तुमों की अतिपूर्ति

575. भी हा॰ ना॰ तिवारी : क्या संचार मंत्री 19 मर्प्रेल, 1965 के तार्राकित प्रश्न संख्या 905 के उत्तर के सम्बन्ध में यह बताने की कृपा करेगे कि :

(क) क्या उन लोगों को, जिनकी बस्तृएं सफदरजंग हवाई घट्टे के डाकघर में को गई वीं, क्षतिपृति दे दी गई है; भीर

- (ख) जांचुका क्या परिणाम निकला ; भौर
- (ग) सम्बद्ध व्यक्तियों के विरुद्ध क्याकार्यवाही की गई है ?

संचार विभाग में उपमंत्री (श्री भगवती) (क) प्रभी तक बीमा वस्तुग्नों के सम्बन्ध में चौदह दावों का निपटान किया जा चुका है।

- (ख) विभागीय तथा पुलिस जांच धमी चल रही है।
- (ग) एक कर्मचारी, जिस पर इस मामले में शक है, मुधतिल है। विभागीय तथा पुलिस जांच पूरी हो जाने के बाद धनु-शासनिक कार्रवाई की जाएगी।

# Wage Board for Motor Transport Workers

576. Shri K. N. Pande; Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 2082 on the 13th September, 1965 and state the progress made so far in the appointment of a Wage Board for the workers engaged in Motor Transport?

The Minister of Labour and Employment (Shri D. Sanjivayya); Replies from some of the State Governments are awaited.

# बनेवा में प्रवैतनिक कौसिल

577. डा॰ राम मनोहर लोहिया : भी किशन पटनायक : भी रामलेक यादव :

क्या वैदेशिक-कार्यमंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने हाल में जनेवा में कोई मवैतनिक कौसल नियुक्त किया है;
- (ख) यदि हां, तो क्या यह कौसल भारतीय नागरिक है भ्रमवा विदेशी नागरिक भीर

(ग) यदि वह विदेशी नागरिक हैं, तो किसी विदेशी को विदुक्त करने के क्या कारण हैं ?

वैवेशिक-कार्यमंत्री (श्रीस्वर्णसिंह): (क) जी नहीं। जनेवा में भारत का एक कौंसिल जनरल है, जो भारतीय विदेश सेवा का सदस्य है।

(ब) भीर (ग). प्रश्न नहीं उठता ।

# प्रतिरका योजना

578. बा॰ राम मनोहर लोहिया : श्री किशन पटनायक : श्री रामसेवक यादव :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) पंचवर्षीय प्रतिरक्षा योजना पर कुल कितना व्यय होने का धनुमान है;
- (ख) इस व्यय का कितना भाग देश के भन्दर के साधनों से प्राप्त होगा भौर कितना विदेशी स्रोतों से ; भीर
- (ग) क्या किन्हीं देशों की सरकार के साथ इस सम्बन्ध में कोई करार किया गया है भीर क्या वे सरकारें इनकारों के धनुसार समय पर धपना बचन पूरा कर रही है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चह्नाच) (क) रक्षा योजना पर कुल खर्चका धनुमान 9000 करोड़ रुपये था ।

(ख) विदेशी मुद्रा में धन्तप्रस्त खर्च सगमग 14 प्रतिशत है। इस खर्च में भी, एक पर्याप्त धंश हमें धपने संसाधनों द्वारा सहन करना था। हाल की यू० एस० तथा यू० के० द्वारा स्थित कर दी गई सहायता को सामने रखते हुए, धपने संसाधनों से सहन किया जाने वाला धंश ध्रधिक बढ़ भी सकता है। (ग) एसे बहदे थे जिनके धन्तर्गत यू० एस० धीर यू० के० ने हमें सैनिक साख . सामान देने का बचन दिया था । पाकिस्तानी धाकमण के पश्चात इन सरकारों ने सैनिक सामान भेंजना स्थिगत कर दिया है ।

# प्रविम क्षेत्रों में समाचारपत्र सम्बादवाता

579. भी तिद्धेश्वर प्रताद : क्या सूचना घोर प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या भारत-पाकिस्तान संघर्ष के समय प्रश्निम क्षेत्रों में समाचार पत्नों के संवाद-दाताओं के जाने के लिए कोई व्यवस्था की गई थी,
- (ख) यदि नहीं, तो उसके क्या कारण हैं, भीर
- (ग) यदि हां, तो उसका व्योग क्या है ?

सूचना सौर प्रसारण मंत्री (श्रीमती इन्दिरा मांची) : (क) जी, हां ।

- (ख) सवाल नहीं उठता ।
- (ग) श्रीनगर, जम्मू प्रीर धमृतसर के प्रियम क्षतों में छोटी टोलियों में समाचार पत्नों के संवाददाताओं को ले जाने की व्यवस्था की गई थी। रक्षा प्रधिकारी इस टोलियों को प्रियम क्षेत्रों में ले गए थे। तीनों केंग्रों में श्रेस सुविधाएं बढ़ा दी गई। प्रेस कैम्म सगाए गए धीर राज्य सरकारों भीर डाक तार विभाग से सम्पर्क रखा गया। दिल्ली से पंजाब धीर जम्मू-कम्मीर जाने के लिए, प्रख-बारवालों को विमानों धीर रेलों में जमह दिलाने में सहायता ही गई। विदेशी सम्वाद्धाराओं को प्रम्वाला घर जाल अर के निषद्ध क्षेत्रों में प्राने जाने के लिए अरसीय रक्षा नियमों के घल्तनंत प्रावस्थक परिमट दिलाने की व्यवस्था की गई।

Loss of Military Equipment by India

580. Shri R. S. Pandey: Shri Daljit Singh:

> Shri Jashvant Mehta: Shri Krishna Deo Tripathi:

Will the Minister of Defence be pleased to state:

- (a) whether Government have assessed the loss of planes, tanks and other armour sustained by India during the recent Indo-Pakistan conflict:
- (b) if so, the figures in that regard;and
- (c) the steps taken to make good the loss on this account by procuring or manufacturing the planes and armour?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). We lost in the recent Indo-Pakistan conflict 35 planes in the Air and 80 tanks. 48 tanks were seriously damaged but are repairable. Necessary steps to make good the losses have been taken.

#### पंजाब के डाकखानों में जमा रकम

581. भी बलजीत सिंह: न्या संचार मंत्री यह बताने की कुपा करेंगे कि 1 प्रक्तूबर, 1965 तक प्रल्प बचत योजना के प्रन्तर्गत पंजाब के डाकखानों में कुल कितनी धनरामि जमा हुई थी?

संबार विभाग में उपमंत्री (क्षी भगवती):
1 जनवरी, 1965 से 31 धगस्त,
1965 तक पंजाब राज्य के डाकघरों में
सावधि संचयी जमा, बबतपत्र तया रक्षा जमा
पत्नों के सम्बन्ध में कुल मिलाकर 73545505
रुपये जमा किए गए थे। सितम्बर, 1965 के
धांकड़े उपलब्ध नहीं हैं।

1 जनवरी, 1965 से 31 मार्च 1965 तक पंजाब राज्य के डाकघरों से डाकघर बचत बैंक में कुल मिलाकर 86437314 रुपये जमा किये गए थे। 1 मजैल, 1965 से 30 सिलंबर, 1965 तक के मांकड़े इक्ट्ठे किये जा रहे हैं।

# Funeral of Six Generals Killed in

- 582. Shri Kajrolkar: Will the Minister of External Affairs be pleased to state:
- (a) whether the Indian Ambassador alongwith other foreign envoys attended the funeral of six Generals who were killed in Jakarta recently; and
- (b) whether our Mission's flag in Jakarta was flown at half-mast in homage to the murdered Generals?

The Minister of External Affairs (Shri Swaran Singh): (a) The Indian Ambassador did not attend the funeral of the six Generals.

(b) Yes, Sir.

# Manufacture of Cartridges

- 583. Shri Karni Singhji: Will the Minister of Defence be pleased to state:
- (a) the progress made by the Indian Ordnance factories in developing a higher quality .22 target cartridge; and
- (b) when this will be available in the market for the use of Rifle Clubs?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) Presumably, the Hon'ble Member has in mind .22 cartridge (Match Shooting ammunition). The Ordnance Factories have not so far planned for any development for this type of ammunition.

(b) Does not arise.

# कवि सम्मेलन

# 584. श्री घॉकार लाल बेरवा : श्री बुलेझ्बर मीना :

क्या प्रचान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सब है कि राष्ट्रीय रक्षा कोच के लिए बन जुटाने के लिए 30 सितम्बर तथा । भनतुबर, 1965 को दिल्ली में एक कवि सम्मेलन हुन्ना या : ग्रीर

(ख) यदि हा, तो क्या सरकार का विचार उस पर हए व्यय और उस से हई भाय का एक विवरण सभा पटल पर रखने का है?

प्रधान मंत्री तथा ग्रण शक्त मंत्री (श्री लाल बहादर शास्त्री): (क) ग्रीर (ख) सप्र हाऊस, नई दिल्ली में 30 सितम्बर, 1965 (न कि 1 प्रक्तूबर, 1965) को एक कवि सम्मेलन म्रायोजित किया गाया था । इस सम्मेलन में प्रधान मंत्री को राष्ट्रीय रक्षा कोष के लिए 5,653 रुपये की धन-राशि भेंट की गई थी । सम्मेलन से सम्बन्धित ग्राय तथा व्यय का ग्रन्तिम विवरण संयोजनी म श्रभी तक प्राप्त नहीं हथा है।

### International Symposium on Desalinisation

585. Shri Ram Sewak Yadav: Shri Madhu Limaye: Shri Onkar Lai Berwa:

Will the Prime Minister be pleased to state:

- (a) whether Government's attention has been drawn to the announcement of Joint US-Mexico desalinisation project using atomic energy at the recent international symposium on desalinisation at Washington; and
- (b) if so, the work which India is doing in this matter on its own or in co-operation with other countries?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) Yes. The International Atomic Energy Agency is also associated with the project.

- (b) The Department of Atomic Energy is currently carrying out studies independently with a view to:
  - (i) optimising the quantity of water and the electrical power which could be produced in a desalination plant-cum-atomic power station, and

(ii) estimating the cost of water and electricity which could be produced in such a dual purpose . plant.

Written Answers

#### Land for Ex-servicemen

586. Shri Heda: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that Punjab Government have made an approach to U.P. Government in consultation with the Centre for allotment of land in U.P. to the Defence personnel on their retirement; and
  - (b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) Government have no information regarding any such approach by the Punjab Government.

(b) Does not arise.

#### Radio Stations at District Head Quarters

- 588. Shri Balakrishnan: Will the Minister of Information and Broadcasting be pleased to state:
- (a) whether the existing Radio stations are sufficient to spread the war news more effectively in the rural areas:
- (b) whether short wave Radio stations are proposed to be started in all the important district headquarters; and
- (c) if so, the names of places in which the Radio stations will be established?

The Minister of Information and Broadcasting (Shrimati Gandhi): (a) No. Sir. Reception in some rural areas is still through a second grade short wave service.

(b) It is not proposed to set up more short wave transmitters home services as this is against the recommendations of International Organisations. However, as part the Fourth Plan, it is proposed to install more medium wave transmitters to improve coverage throughout the country.

(c) Locations of the proposed radio stations/medium wave transmitting centres are yet to be finalised in consultation with the Planning Commission.

# हिन्द्र मुस्लिम एकता

590- भी किशन पटनायक : क्या सूचना भीर प्रसारण मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या उनके मंत्रालय ने भारत-पाकिस्तान संघर्ष की पृष्ठभूमि में राष्ट्रीय एकता को सुद्द करने के लिये कोई नये उपाय किये हैं भाषना कोई नई योजनायें बनाई है;
- (ख) यदि हां, तो उनकी मुख्य बातें क्या हैं ?

सूचना और प्रसारण मंत्री (श्रीमती इंक्टिश गांधी): (क) भीर (ख). भारत सरकार की प्रचार नीति निदंशक सिद्धान्तों में राष्ट्रीय एकता को हमेणा मुख्य स्थान दिया गया है। हाल के भारत-पाकिस्तान युद्ध में राष्ट्रीय एकता और सभी वर्गों के लोगों द्वारा सरकार को जी जान से सहयोग प्रत्यक्ष है। भारत-पाकिस्तान की लड़ाई के संदर्भ में लोगों के मन में राष्ट्रीय एकता और मेलजोल का भाग भरने के लिये सभी साधनों से जोरवार प्रचार भान्दोलन छेड़ दिया गया है, जिसका विवरण संक्षिप्त रूप से नीचे दिया गया है:—

# विज्ञापन और बृड्य-प्रवार निदेशालय

मखनारों में विज्ञापन, पोस्टरों होहियों भौर सिनेमा स्लाइडों के जरिये राष्ट्रीय एकता बढ़ाने का भान्दोलन किया गया । विभिन्न साध्यमों के द्वारा भनेक नारों का प्रचार किया गया । जैसे—'एक महान देश हमारा, एक महान राष्ट्र', 'हम सब हिन्दुस्तानी है, हम में कोई फूट नहीं बाल सकता', 'शण्टा ऊंचा रहे हमारा', 'भाप भी देश के सैनिक हैं,' भौर 'तन, मन, धन से हमने का मुकाबला कीजिए'। 1100 समाचारपत्नों और पविकाशों के सहयोग से किन्होंने निगृस्क स्थान देने की कृपा की हैं, देश भर में उक्त प्रचार भान्दोलन किया जा रहा है। सिनेमाभरों में दिखाने के लिये लगभग 9,000 सिनेमा स्लाइड या तो बना लिये गंग हैं या बनाये जा रहे हैं। ये स्लाइड 6 माह हक दिखलाये जायेंगे

### **बाकाशवाणी**

बाकाशवाणी के प्रादेशिक केन्द्र सपने सपने क्षेत्रों के विभिन्न वर्गों के श्रांतायों के लिए ग्रलग ग्रलग कार्यक्रम करते है। इसके साथ ही राष्ट्रीय एकता पर जोर देने के लिये केन्द्र में भी कार्यक्रम होते हैं जो सारे देश में प्रसारित होते हैं, जैसे संगीत, वार्ता, नाटक, फीचरों के राग्टीय कार्यक्रम तथा कुछ वार्षिक फीचर यथा संगीत सम्मेलन सर्व भाषा कवि सभा. संगीत समारोह, सरदार पटेल स्मारक भाषण ग्रादि । प्राकाशवाणी के सभी केन्द्र विभिन्न वर्गों के श्रोताची के लिए विभिन्न कार्यक्रम करते हैं जिनमें इतिहाम के मधक, राष्ट्रीय रक्षा चौर देश के सभी भागों की एक दमरे पर माथिक निभंरता पर जोर दिया जाता है। प्रत्य संस्थाक वर्गों के लोगों को प्राकाणधाणी के कार्यक्रमों में भाग लेने का मौका दिया जाता है। प्रति वर्ष 20 प्रवतुबर, राष्ट्रीय एकता दिवस के कप में मनामा जाता है। इस वर्ष गांधी जी, नेहरू जी धौर घाचायं विनोबा भावे के विचार तथा राष्ट्रीय एकता में उनके योगदान पर फीचर प्रमारित किये गये । श्रीमद गंद गंबायं, सन्त कर्वार गाँउ श्री नेहरू को जीवन धीर उपदेशों पः इसी प्रकार के फीचर होने वाले हैं।

#### प्रकाशन विभाग

प्रंपजी, हिन्दी घीर उर्दू में 'बैन घीडम इस मिनेरड' (जब प्राजादी खतरे में ंो) नामक एक पुस्तक प्रकाशित की गई है जिसमें प्रधान मंत्री के वे भाषण है, जिनमें धर्म- निर्पेक्षना भीर एकता पर जोर दिया गया है। दूसरे महत्वपूर्ण प्रकाशन इस प्रकार हैं :—
'इन द फेस प्राफ एयेशन.' 'इन्डियन मृसिलम्स स्पीक', 'दी हारवेस्ट धाफ ग्लोरी'। प्रकाशन विभाग की पविकाशों में भी इस विषय पर उपयुक्त सामग्री रहती है। देशमिक के गीतों भीर कविताभों के संग्रह भी हिन्दी भीर उर्द में छापने का प्रस्ताव है। राज्य सरकारों को भी भपनी भपनी भाषाभों में इसी प्रकार की पुस्तकों छापने की सलाह दी गयी है।

# क्षेत्र प्रचार निवेशालय

सदा ही निदेशालय का राष्ट्रीय एकता मुख्य विषय रहा है। किन्तु संकटकाल के दौरान, सभी क्षेत्र प्रचार के सभी कार्यों में इस पर विणेय जोर दिया गया। सभी क्षेत्र प्रचार टुकड़ियों ने प्रधान मंत्री के भाषणों का पूरा पूरा उपयोग किया। लड़ाई-बन्दी के बाद ही सीमाबर्ती इलाकों में वहां के लोगों का देश के धन्य लोगों से सम्बन्ध बड़ाने के लिपे विणेय धान्दोलन चलाया गया। इसमें राष्ट्रीय एकता के घाधिक पहलू पर भी जार दिया गया।

# पत्र सुबना कार्यालय

समाज के सभी वर्गों के लोगों ने देश रक्षा में जो यांग दिया, उसका प्रचार किया गया । खास कर ग्रन्थसंख्यक समाज के लोगों के वीरता के कारनामों पर विशेष प्रकाश डाला गया । पाकिस्तान ने ग्रन्थ-मंख्यकों को गुमराह करने के लिए जो प्रचार किया, उसका प्रभावशाली जवाब दिया गया । पाकिस्तान के हमले की निन्दा में मुसलमान नेतामों ने जो बयान दिये उन्हें प्रचारित किया गया । प्रचार के ये प्रभियान जारी हैं, जिसमें इस पर जोर दिया जा रहा है कि शत्रु का मुकाबला करने के लिए ही नहीं, बल्कि देश को निर्मरता बनाने का प्रयत्न सफल करने के लिए भी एकता ग्रत्यन्त ग्रावश्यक है।

# संगीत धौर नाटक विभाग

चीनी ध्राक्रमण के सन्दर्भ में विधाग ने "कोहेनूर का लुटेरा" नामक एक नाटक तैयार किया है, जो ध्रव तक 110 बार खेला जा चुका है। विधाग ने ध्रभी हाल में "हम तुम धौर वो" शीर्षक एक कार्यक्रम मुरू किया है, जिसमें राष्ट्रीय एकता पर बहुत प्रधिक जोर दिया गया है। ध्रव तक इसे 80 बार से ध्रधिक प्रस्तुत किया जा चुका है।

# फिल्म विभाग

फिल्म विभाग द्वारा वृत चित्रों या डाकुमेन्टरियों में मेलजोल श्रीर राष्ट्रीय एकता पर जोर देने के भ्रताबा साप्ताहिक समाचार चित्रों में ऐसी घटनाभ्रों भ्रीर दृश्यों को शामिल किया है, जो इन बातों से सम्बन्धित हों। इस सिलसिले में दो फिल्में बनाई गई है—

- (1) उपराष्ट्रपति का सन्देश
- (2) एकता-समय की मांग

पहली 2-1-9-65 को दिखाई गई भौर दूसरी जल्दी ही दिखाई जाने वाली है।

# Indian Embassies and Diplomats

591. Shri Krishnapal Singh: Shri M. L. Dwivedi Shri Subodh Hansda: Shri 8. C. Samanta: Shri Parashar: Shri S. N. Chaturvedi:

Will the Minister of External Affairs be pleased to state:

Shri Brij Raj Singh:

- (a) whether it is a fact that in spite of a large number of Embassies and Diplomats employed by our Government, India's case has not always been presented to the world in the proper manner;
- (b) what arrangements exist in the Ministry for the guidance of the staff

of Embassies and for the supervision of their work; and

(c) whether any action is ever taken against a member of the Foreign Service whose work is not found satisfactory, if so, the nature of action taken?

The Minister of External Affairs (Shri Swaran Singh): (a) No. Sir. All our Missions abroad present India's views on all important topics relating to bilateral relations and international affairs with vigour and clarity. Our diplomats have functioned effectively with patience, perseverance and tact, with a degree does not necessarily success which make newspaper headlines, and which, for obvious reasons, cannot all publicised. Indeed, it can be fairly stated that despite very limited staff imposed on them for many tasks abroad, our Missions have functioned well on the basis of instructions given to them from time to time from Delhi.

- (b) There are territorial Divisions in the Ministry of External Affairs which analyse carefully all despatches and special reports from Indian Missions abroad whereafter in accordance with the principles of our policy decisions are taken and instructions issued.
- (c) Annually assessment is made of every individual's performance including that of the Heads of Missions. Weaknesses and deficiences are pointed out to the individual concerned in writing, and further action is taken against anyone found deficient in accordance with prescribed rules.

#### Maintenance of Families of Armed Forces

592, Shri Hari Vishnu Kamath: Shri Warler: Shri Dafi:

Shri Jagdev Singh Siddhanti:

Will the Minister of Defence be pleased to refer to the reply given to Short Notice Question No. 10 on the

- 23rd September, 1965 and to supplementaries Gereon and state:
- (a) whether the question of granting of educational scholarships, freeships and other concessions to the children, of allotting land to other dependents of officers and men killed or permanently disabled in action has been further considered;
  - (b) if so, with what results;
- (c) whether the question of raising the salaries of other ranks (Jawans) has been examined; and
  - (d) if so, the outcome thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Yes, Sir. Various educational concessions have already been sanctioned by the Central and State Governments for children of service personnel killed or disabled in action, but at present a comprehensive scheme is being worked out by the Ministry of Education in the matter. A scheme for the rehabilitation of disabled soldiers and the families of Jawans killed in action by grant of agricultural land in Rajasthan is under consideration consultation with the Government of Rajasthan.

(c) and (d). This question is under examination.

# हिन्दी में देलीकोन हायरेक्टरी

593. भी प० ला० बाक्पाल : वया संचार मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह मच है कि राजस्थान, उत्तर प्रदेश, मध्य प्रदेश धीर बिहार के द्विन्दी बाबी राज्यों ने मंत्रार मकालय तथा इन राज्यों के प्रादेशिक डाक तथा नार विभागों के प्रधिकारियों को प्रध्याबेदन देकर प्राचना की है कि वे टेलीफोन डायरेक्टरी हिन्दी में प्रकाशित करायें ; धौर
- यदि हां, तो यह कब प्रकाशित हो जायेगी ?

संचार विभाग म उपमंत्री (श्री भगवती):

(क) और (ख). राजश्यान, उत्तर प्रदेश, मध्य प्रदेश विहार अथा दिल्ली की कुछ प्रतिशत टेलीफोन निर्देशिकार्ये हिन्दी में छापने के प्रनुदेश जारी किये जा चुके है। इन निद-शिकार्यों को यथासंभव शीझ निकालने के प्रयस्त किये जा रहे हैं।

### Unidentified Jet Plane over Assam

594. Shri P. C. Borooah: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that an unidentified jet plane was sighted near Dhubri in Goalpara district of Assam on 16th October, 1965 for over 10 minutes which headed towards East Pakistan; and
- (b) if so, the steps taken by Government to verify the origin and purpose of the jet to be there?

The Minister of Defence (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

#### Postal Services

595. Shri Onkar Lal Berwa: Shri Brij Raj Singh: Shri Gokaran Phasad: Shri Hukam Chand Kachhavaiya:

Will the Minister of Communications be pleased to state:

- (a) the maximum delay recorded so far after the 15th August, 1947 for the delivery of (i) ordinary letter (ii) express letter (iii) money order (iv) telegram; and
  - (b) the details of each case?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) and (b). Information is not available as no records of such information have been kept. Even from current records it would be difficult to obtain the information from about 7½ lakhs of complaints from all over India.

# Wireless Link with UN Headquarters

596. Shri Heda: Will the Minister of External Affairs be pleased to refer to the reply given to Unstarred Question No. 1547 on the 6th September, 1965 and state:

- (a) whether a direct wireless Communication link between Government of India and U.N. Headquarters has been established; and
  - (b) if not, the target date fixed?

The Minister of External Affairs (Shri Swaran Singh); (a) No. Sir.

(b) Does not arise.

#### Radar System

597. Shri D. D. Puri; Shri Sidheshwar Prasad;

Will the Minister of Defence be pleased to state:

- (a) whether Government are satisfied that the existing Radar net-work along the Pakistan borders is adequate;
- (b) if not, the steps being taken to strengthen the same; and
- (c) whether Government propose to provide an automatic alarm system to avoid human error in times of war?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Government have this matter under consideration. Details cannot be disclosed in the public interest.

(c) There is no such proposal at present.

जोबपुर का हवाई घड्डा घीर ट्रॉनग कालेज

598. स्त्री सचुलिसये: श्री ब्रॉकार लाल बेरवा: श्री दे० व० पुरी:

क्या रक्ता मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पाकिस्तानी बमबारी के

कारण जोबपुर का हवाई प्रहुा ग्रीर एयर फोर्स ट्रेनिंग कालिज बरी तरह श्रतिग्रस्त हुए हैं;

- (ख) क्या यह सच है कि सरकार इस कालेज को हैदराबाद ने जाने पर विचार कर रही है ; ग्रोर
- (ग) यदि हां, तो यह काम कब तक परा हो जायेगा ?

प्रतिरका मंत्री (श्री यशक्त राव बह्याण) : (क) जी नहीं ।

- (ख) जी हां।
- (ग) घाता है कि प्रस्तावित स्थायी, वायु सेना घकादमी, जो वायु सेना उड़ान कालिज घौर कुछ घन्य प्रशिक्षण संस्थाघों का स्थान से लेगी, 1968-69 में काम करना शरू कर देगी। तदिए, कालिज को घस्थायी प्रबन्ध के घन्तर्गत, घगस्त, 1966 में बेगमपेट में तबदील कर देने का विवार है।

# Telephone Exchanges and Telephone Offices in Punjab

599. Shri Daljit Singh: Will the Minister of Communications be pleased to state:

- (a) the number of Telegraph Offices and Public Call Offices to be set up A Punjab State in 1965-66 and their location; and
- (b) whether the capacity of existing telephone exchanges is likely to be increased?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) (i) Five Telegraph Offices are to be set up in Punjab State in 1965-66. Their locations are:

1. Kahnuwan

(opened)

..

- Sector-20 Chandigarh
- 3. Dukhniwaran
- 4. Chanaur
- 5. Ani

- (ii) Four long distance Public Call
  Offices are be set up in Punjab
  State in 1965-66. Their locations are:
  - 1. Kahnuwan

(opened)

- 2. Balachaur
- 3. Samadh Bhai
- 4. Ani
- (b) Yes. In fact some exchange capacities have already been increased.

# टेलीकोन तार चोर

600. भी भॉकार लाल बेरवा: क्या संचार मंत्री यह बनाने की कृपा करेंग कि:

- (क) क्या यह सब है कि सरकार ने हान ही में टलीफोन तार बोरों के एक मन्तर्राज्यीय गिरोह का पता लगाया है चौर नई दिल्ली में उस गिरोह के कुछ व्यक्ति पकड़े हैं;
- (ख) क्या कोई तार कर्मचारी भी इसमें ज्ञामिल हैं ; धीर
- (ग) क्या कोई जांच धारम्भ की गई है धीर यदि हां, तो उसका क्या परिणाम निकला?

संबार मंत्रालय में उपमंत्री (बी भग-बती): (क) 9 प्रक्तूबर, 1965 को नई दिल्ली के सेवा नगर क्षेत्र में एक वितरण स्थल में टेलीफोन के तारों की बोरी करते हुए दो व्यक्ति गिरफ्तार किए गए थे। मूचना मिली है कि दिल्ली पश्चिकार क्षत्र के बाहर के स्थानों में हुई कुछ दूमरी बोरियों से भी उनका सम्बन्ध है।

- (ख) त्री हां। गिरफ्तार किये गये व्यक्तियों में डाक-नार विभाग में नियमित रूप में नियुक्त एक मजदूर भी था।
- (ग) पुलिस जांच ग्रामी चल रही है।

# प्रियम सेत्रों में प्राकाशवाणी के कलाकार

- 601. श्री मॉकार सास बेरवा: क्या सूजना भीर प्रसारण मंत्री यह बताने की है कृपा करेंगे कि:
- (क) क्या यह सच है कि उनके मंत्रालय है ने साहीर तथा अन्य अन्नों में आकाशवाणी के कलाकार भेज हैं:
- (बा) यदि हां तो वे किन-किन स्थानों में गये : ग्रीर
- (ग) मंत्रालय ने यहां पर उनके कार्य-; कमों पर कितना व्यय किया ?

भूषना धीर प्रसारण मंत्री (शीधती इतिदर्श गांधी): (क) में (ग). 'पूरी मूचना एकतित की जा रही है धीर सदन की भेज पर रख दी जायेगी। फिर भी, जहां क्षक हमें जान है, शीनगर केन्द्र ने दिल्ली धीर जानन्धर के पांच कलाकार प्रविम मीचें पर तैनात सैनिकों के मनोरंजन के लिये बुलाये थे।

Speeches of Minister of External Affairs in U.N. General Assembly

# 662. Shri Sham Lai Saraf: Shri Vasudevan Nair:

Will the Minister of External Affairs be pleased to state:

- (a) whether notice has been taken of the partial treatment given by U.S.A. to broadcasting of his speeches delivered in the United Nations Assembly and Pakistan's Representative on its Radio and television; and
- (b) if so, whether the same has been brought home to the American Government and their reaction thereto?.

The Minister of External Affairs (Shri Swaran Singh): (a) United States Radio and television did not devote much time to the speeches in United Nations of the Minister of External Affairs or to the Representative of Pakistan. They did not show any obvious partiality in favour of

Pakistan's Representative or against the Minister of External Affairs in reporting his and the Pakistan's Representative's speeches in the U.N. General Assembly.

(b) United States Radio and television is wholly privately controlled and no representation to United States Government was considered necessary in this case.

# Kerala Grandhasala Sangham

# 603. Shri Vasudevan Nair: Shri Warior:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that the Kerala Grandhasala Sangham has requested that the Plan publicity work may be entrusted to them; and
- (b) if so, the reaction of Government thereto?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) A proposal has been received from the Kerala Grandhasala Sangham requesting Government of India to provide some audio-visual equipment and a vehicle for doing Plan publicity work through their libraries-rum-social centres.

(b) The Ministry does not normally give such grants. In view of the present need for extreme economy, it is not possible to render assistance for the purchase of equipment or a vehicle. However, the facility of the important libraries out of the chain maintained by the Sangham will be utilized to the fullest extent for Plan publicity.

# Field Publicity Officers

- 604. Dr. Mahadeva Prasad: Will the Minister of Information and Bread-casting be pleased to refer to the reply given to Unstarred Question No. 1040 on the 30th August, 1965 and state:
- (a) the nature of work done by the Field Publicity Officers in connection with defence preparedness during the present conflict with Pakistan; and

(b) the amount spent thereon?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Field Publicity Officers helped in promoting defence preparedness in the country by organising programmes through the various media at their disposal. The following programmes were specially undertaken-

- (i) Exhibition of films showing India's defence preparedness. In talks given on such occasions, the importance of national defence and people's role in promoting defence preparedness were emphasised.
- (ii) Public meetings were organised in which talks on the subject by the Field Officers themselves. other officials and prominent non-officials were given.
- (iii) Special attention was given to students and youth throughout the country and a large number of programmes were arranged in colleges and schools and auspices of nonunder the official and official institutions and in co-operation with voluntary organisations in which the importance of defence preparedess was brought out in talks and discussions supplemented by exhibition of films and other programmes.
- (iv) The importance of defence preparedness was projected through publicity literature. posters, folders, etc.
- (v) In areas along the battle front the Field Officers worked in close collaboration with the civil authorities and the military authorities, where necessary and informed people of the Civil Defence measures and the role the citizens can play in defending the country.
- (b) No special expenditure was involved as all the activities were undertaken by the existing Field Publicity Units.

#### Labour for Coal Mines

- 605. In Mahadeva Prasad; Will the Minister of Labour and Employment be pleased to state:
- (a) whether any decision has been taken about the necessity or otherwise of making changes in the recruitment policy regarding the labour for coal mines: and
  - (b) if so, the details thereof?

The Minister of Labour and Employment (Shrl D. Sanjivayya): (a) and (b). The existing administrative and financial arrangements regarding supply of unskilled labour through the Labour Depot. Gorakhpur continue.

# Complaints about appointments in Fertilizer Factory, Gorakhpur

- 606. Dr. Mahadeva Prasad: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 47 on the 16th August, 1965 and state:
- (a) the details of complaints made to him about appointments in Fertilizer Factory, Gorakhpur; and
  - (b) Government's reaction thereto?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) The following complaints about appointments in Fertilizer Gorakhpur were made in the Memorandum presented to the Minister of Labour and Employment 1965:--

- (i) The administrative structure of the Factory is top heavy. The General Manager of the Factory is not from Uttar Pradesh. The representation of Uttar Pradesh in Class I and II services is extremely poor.
- (ii) A considerably large percentage of people from other States has been taken in class III and IV posts.
- (iii) Persons recruited elsewhere have been transferred to the Gorakhpur Factory

- :845
  - are not being (tv) Local persons given any preference in the matter of employment.
  - (v) The oustees have not been given employment.
- (b) (i) It is not correct that the administrative structure of the factory is top heavy. A statement showing class I and class II posts sanctioned and persons in position is given below:-

| Sanct |    |    | Persons in position. |
|-------|----|----|----------------------|
| Class | I  | 44 | 37                   |
| Class | II | 93 | 63                   |

No assurance was given that the General Manager will always be from the State of Uttar Pradesh.

Selection of candidates for Class I and Class II posts is based strictly on merits. The General Manager is already inviting a representative of the Uttar Pradesh Government to the Selection Committees constituted by him. The Uttar Pradesh Government has ben requested to lend the services of a P.C.S. Officer for the post of Administrative Officer and of a Deputy Superintendent of Police for the post of Vigilance Officer.

(ii) In the case of Class III and Class IV staff due preference has been given to the employment of local persons as will be seen from the following statement:-

# Regular Staff

| C                    | Staff in - | 1       |         |         |       |         |
|----------------------|------------|---------|---------|---------|-------|---------|
| Category of<br>staff | position   | Western | Eastern | Oustees | Total | Outside |
| Class III .          | 345        | 39      | 200     | 2       | 241   | 104     |
| Trade Apprentices    | 147        | 100     | 119     | 6       | 125   | 22      |
| Class IV .           | 132        | 12      | 47      | 34      | 93    | 35      |
| TOTAL                | 624        | 51      | 366     | 42      | 459   | 165     |

# Daily-Rated Staff

|                | No. of          | No. of non-oustees |         |            | Distribution between<br>skilled & un-skilled |     |
|----------------|-----------------|--------------------|---------|------------|--|-----|
| No. of oustees | Eastern<br>U.P. | Others Total       |         |            | un-skilled g                                 | C   |
|                | U.P.            |                    | Skilled | Un-skilled | Grand<br>Total                               |     |
| 414            | 299             | 43                 | 342     | 266        | 76   | 756 |

- (iii) Some surplus staff from the Sindri Factory has been transferred to Gorakhpur Factory.
- (iv) The Factory Administration's effort, to recruit skilled workers like black-smiths and carpenters from eastern districts of U.P. through the Employment Exchange have not succeeded. The Industries Secretary,
- U.P. was requested for his help, and he asked the Director of Employment to assist the Fertilizer Corporation of India, in recruitment of workers of the requisite calibre from eastern or other districts of Uttar Pradesh. He however conceded that if the Director failed to supply the needs of the factory or its contractors the management will be free to obtain their

requirements from Delhi and the Punjab. In order, however, that there may be no delay in starting work, he agreed that they could employ some skilled workers from outside for immediate needs.

(v) There are 572 oustee families. The General Manager now plans to list out all the oustee families with the help of the District Authorities, and to divide their unemployed adult members into categories A and B. Since the assurance was only in respect of employment of one member from each oustee family. Only one such member will be placed in category A at the option of the family's head, others being placed in category B. The General Manager will consider it special obligation to employ all persons in category A: he will attempt to give jobs to as many as possible from category B. Efforts will also be made to absorb category A personnel permanently. The General Manager has to examine whether a been asked suitable training programme, in addition to that provided by the Pradesh Industries and Labour Department, is necessary for equipping category A personnel suitably permanent absorption. The Uttar Pradesh Government, have agreed to coordinate their training schemes any scheme which may be launched by the General Manager.

# Amalgamation of Mines

# 607. Shri Himatsingka: Shri Rameshwar Tantia:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1590 on the 6th September, 1965 and state:

(a) whether Government have worked out the effect of Compulsory amalgamation of mines on a large scale; and (b) if so, its results?

The Maister of Labour and Employment (Shri D. Sanjivayya):

(a) The Balwantrai Mehta Committee which was set up to make a survey of small and uneconomic collieries in Bengal and Bihar and to work out proposals for the amalgamation of such collieries has studied the effect on labour of the proposed amalgamation.

(b) The Committee observed that there was no likelihood of any appreciable change in the overall employment of labour due to amalgamation, and that only in the category of clerical and some other staff, some workers may be rendered surplus. Government have accepted, in principle, the suggestions made by the Committee relating to the umalgamation of collieries.

#### Industrial Units in Punjab

# 608. Shri D. D. Puri: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that a number of industrial units were destroyed by Pakistani bombing in the Punjab;
   and
- (b) if so, the assistance being provided by Government for the rehabilitation of such industrial units?

The Prime Minister and Minister of Atomic Energy (Shri Lai Bahadur Shastri); (a) No.

(b) Does not arise.

# States Recognised by India

- 609. Shri Krishna Deo Tripathi: Will the Minister of External Affairs be pleased to state:
- (a) the States recognised by India since Independence;
- (b) the States not recognised by India; and
- (c) the States recognised by India but with whom the Government of India have not established diplomatic relations and the reasons thereof?

The Minister of External Affairs (Shri Swaran Singh); (a) and (b). In the recognises all independent States except the Republic of China.

(c) (i) Because of financial, staff, and other difficulties diplomatic relations have not yet been established with the following States that are recognised by India:

Central African Republic, Congo (Brazzaville), Niger,

Chad, Gabin, Israel, the Maldives, Nicaragua,

El Salvador, Gautemah, Equador, Costa Rica, Haiti,

Honduras, Dominican Republics Iceland.

(ii) In accordance with India's policy of opposing apartheid and colonalism, diplomatic relations were broken off with South Africa and Portugal; and because of Albania's attitude diplomatic relations are under suspension with this country.

#### British Press Correspondents

- 610. Shri Krishna Deo Tripathi: Will the Minister of Information and Broadcasting be pleased to state:
- (a) whether it is a fact that during the recent Indo-Pak war, the B.B.C. and British Press correspondents were given a favoured treatment to visit the forward areas for reporting while equal facilities were not given to the correspondents from other countries; and
  - (b) if so, the reasons thereof?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) No, Sir.

(b) Does not arise.

#### Mountain Divisions

- 611. Shri K. C. Pant: Will the Minister of Defence be pleased to state:
- (a) the number of mountain divisions recruited so far;

- (b) whether the recruitment has been according to the schedule prepared by the Ministry;
  - (c) if not, the reasons therefor; and
- (d) the measures taken by Governmen: to attract more recruits from hill areas in these mountain divisions?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). All the Mountain Divisions sanctioned till now have been raised. Recruitment, which is not for specific Divisions, but for Regiments and Corps is proceeding generally according to schedule. The requirements of divisions and other units and formations, which do not form part of Divisions, on account of wastage due to retirement and casualties and to fill in vacancies created by new units etc., sanctioned from time to time, are met out of the individuals so recruited.

(d) After the declaration of Emergency in 1962, to boost recruitment from hill areas three Recruiting Offices were opened at Hamirpur, Tezpur and Gauhati in addition to the existing ones Palampur, Simla, Srinagar, Jammu, Almora, Lansdowne, Shillong, Silchar Jorhat. Special recruitment drives were carried out by sending recruiting parties in the interior of hilly areas and no particular difficulty in procuring recruits from these areas has been reported.

# Use of Abusive Language by Pakistan Foreign Minister

612. Shri P. C. Borooah: Will the Minister of External Affairs be pleased to state the reaction of Government to the use of offensive and abusive language by the Pakistan Foreign Minister in the U.N. Security Council on the 28th October. 1965 against India, in which he reportedly surpassed all limits of international diplomacy?

The Minister of External Affairs (Shri Swaran Singh): On October 25. 1965. the Foreign Minister of Pakistan made highly offensive statements at the meeting of the Security Council. On October 27, 1965, the Permanent Representative of India addressed a letter to the President of the Security Council in which he described these statements as an outrage on the Security Council, an abuse of its forum and an insult to the people of India. Emphatically protesting at the proceedings, he expressed surprise that the Security Council should have allowed its meeting to be exploited by the Foreign Minister of Pakistan for such scurrilous abuse of the Indian nation.

A copy of this letter was laid on the Table of the House on November 5, 1965.

# Marine and Industrial Diesel Engine Project

- 613. Shri M. S. Murti: Will the Minister of Defence be pleased to state:
- (a) whether the team of Engineers from M/s MAN. West Germany have submitted a report regarding the Marine and Industrial Diesel Engine Project; and
  - (b) if so, the main features thereof?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) Not yet, Sir.

(b) Does not arise.

#### Unidentified Plane over Sikkim

- 614. Shri Kajro'kar: Will the Minister of Defence be pleased to state:
- (a) whether it is a fact that an unidentified plane was sighted in Indian air-space over Sikkim on the 15th October, 1985.
- (b) whether it was the Chinese plane on a reconnaissance flight; and
- (c) for how long the plane was in the Indian air space"

The Minister of Defeace (Shri Y. B. Chavan): (a) No. Sir.

(b) and (c). Do not arise.

# Broadout Receiver Licences

615. Shri Kajrolkar:
Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa:
Shri Hukam Chand
Kachhavaiya:
Shri Bade:
Shri Yudhvir Singh:
Shri Jagdev Singh
Siddhanti:

Will the Minister of Communica-

- (a) whether it is a fact that a new system of issuing broadcast receiver licences will be brought into vogue from November. 1965:
- (b) if so, the nature of the new system; and
- (c) its advantages over the old one?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, Sir.

- (b) The licence is issued in the form of a small book which will last for the year of issue and five renewals. Renewals can be made either yearly or upto five years at a time.
- (ii) For renewal of domestic licences for three years at a time a concession of Rs. 3 in licence fee and for renewals for five years Rs. 9 is allowed.
- (iii) Every single set will have its separate licence without changing the structure of concessional fees for the second and subsequent sets.
- (iv) Licence fee and surcharge will be paid in special B.R.L. fee stamps affixed in the licence book.
- (v) The licence book will be renewed only at the post office of registration. Free transfer of registration will be allowed on application either at the old office or the office to which transfer is sought. This would avoid a good deal of infructuous work and inconvenience to licensees.

- (vi) The various categories of concessional licences have been brought together under a uniform fee of Rs. 7.50 a year.
- (vii) The fee for periods of less than a year that may be payable for a new licence will be levied on the basis of quarterly rates instead of the present monthly rate.
- (c) The licence in book form is easier to handle and preserve. The time for renewal at the post office counter will be reduced, as renewals are noted in the same book. No application has to be filled in each year. When portable sets are taken out the licence can also be taken with it. The facility for renewal at a time for periods upto five years carries with it e concession in fee. Transfer of the licence from one person to another and from one office to another can be noted in the licence itself. Realisation of revenue in the form of special stamps simplifies accounting procedure of the post office, practically eliminating the work of the Audit. will be an annual saving in expenditure on account of the new scheme which will work out to over 35 lakhs for the next six years. Also, pursuit of non-renewal cases will become easier.

Air Force Academy in Hyderabad

# 616. Shri Kajrolkar: Shri Onkar Lal Berwa: Shri D. D. Puri:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that an Air Force Academy is proposed to be set up in Hyderabad;
- (b) if so, the estimated cost involved; and
- (c) how many cadets will be initially recruited for training?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir. the proposal is under consideration of Government.

(b) Non-recurring expenditure estimated at about Rs. 12 crores. (c) The Academy is intended to replace the existing Air Force Flying College and some other Air Force training institutions and will cater for a maximum of 350 cadets, including foreign cadets.

# Loss of Insured Parcels

- 617. Shri Krishnapal Singh: Will the Minister of Communications be pleased to state:
- (a) whether it is a fact that a bundle of insured parcels of the value of Rs. 10,000 was found with a labourer at Agra on or about 21st October, 1965;
- (b) whether any investigations have been made; and
- (c) the action taken again t those who were responsible for theft or negligence?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Actually a mail bag containing insured articles of the value of Rs. 459 which was lost from the custody of the driver of the mail motor contractor, was found by an employee of a fruit commission agent on 21-10-65. It was returned to the P.O. in tact.

- (b) Yes, Sir.
- (c) The mail motor contractor has been asked to take action against the driver

Offices of Films Division in Foreign Countries

618. Shri D. C. Sharma: Shri Yashpal Singh: Shrimati Renuka Barkataki: Shri Ram Harkh Yadav:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is proposed to establish Offices of the Films Division in U.S., U.K., Africa and South-east Asian countries for distribution of newsreels and documentaries; and (b) if so, the details of the proposal?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) and (b). A proposal to establish offices of the Films Division for the distribution of Indian Newsreels and Documentaries in some foreign countries is under consideration for the Fourth Five Year Plan.

### Border Publicity

#### 619. Shri P. C. Borocah: Shrimati Renuka Barkataki:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether the Central Committee for policy guidance and co-ordination of border publicity met at Calcutta recently;
- (b) if so, the main recommendations and observations made therein;
  - (c) Government's reactions thereto?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

- (b) The main recommendations and observations of the Committee were:
  - (1) The Committee took special note of the difficulties and problems encountered in the implementation of the Border Publicity Scheme and recommended that publicity in the border areas should be considered as an integral part of national defence and the resources necessary for carrying on publicity effectively should be speedily provided.
  - (2) Specific recommendations made were:
    - (i) Installation of high power transmitters in the eastern region, particularly to serve Nagaland, NEFA, Manipur, Tripura and parts of Assam, West Bengal and Bihar.

- (ii) Supply of much larger fumber of community listening sets in the above areas, along with suitable maintenance arrangements.
- (iii) High priority in the supply of vehicles and equipment for field publicity.
- (iv) Provision of necessary foreign exchange for procuring certain types of equipment like generators, tape recorders, etc.
- (v) Immediate arrangements for providing training and guidance to publicity personnel as well as technical staff engaged in border publicity.
- (vi) Augmentation of the supply of documentary films produced by the Films Division to Field Units.
- (vii) Production of special films with local background and with commentaries in important regional languages and important dialects for extensive exhibition in the border areas.
- (viii) Augmented supply of emergency literature and posters.
  - (ix) Production and supply of exhibits and other material for organising mobile exhibitions by the Field Units in the border areas.
  - (x) Arrangements for speedict communication through teleprinter links in remote border States.
- (3) The Central Committee constituted a Sub-Committee to periodically assess the complete requirements of equipment of the States and Centrally administered areas in the eastern region and make recommendations.

- (4) The Committee discussed special publicity requirements, as indicated by the and Centrally administered areas in the Eastern Region, and urged on the concerned agencies of the States and the Centre to consider these requirements on a priority basis.
- (5) The Committee discussed the publicity approach and points of emphasis in the context of the present emergency and gave broad Directives.
- (c) The Government are broadly in sympathy with the recommendations made by the Committee. The details are under consideration.

# State Labour Ministers' Conference

- 620. Shrimati Renuka Barkataki: Will the Minister of Labour and Employment be pleased to state:
- (a) whether it is a fact that the State Labour Ministers' Conference held on the 28th October, 1965 at New Delhi discussed the hardship faced by the industrial labour due to Emergency; and
- (b) if so, the results of the discussions?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes, this was discussed at an informal meeting of the State Labour Ministers held on 29th October (not 28th October), 1965.

(b) These and other discussions led to the adoption of a Resolution on the subject by the Indian Labour Conference held on 30th-31st October, 1965. A copy of the Resolution placed on the Table of the House. [Placed in Library. See No. LT-5148/ 651.

# Joint Management Councils 621. Shri R. S. Pandey:

# Shri Rajeshwar Patel:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government has decided to set up a Committee to study the implementation

of the schemes of Joint Management Councils in the public sector undertakings:

Written Answers

- (b) if so, the terms of reference and composition of the said Committee: and
- (c) whether the Committee has since been constituted and has started its functions?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) No.

- (b) Does not arise.
- (c) Does not arise.

#### Payment of Arrears to Defence Personnel

# 622. Shri Hukam Chand Kachhavaiva: Shri Bade:

Will the Minister of Defence be pleased to state:

- (a) the total number of employees in the three wings of the Defence Forces Headquarters viz. Air, Naval and Armed (separately) to whom payment of arrears of pay for 3 years prior to the date of the pronouncement of judgement of Courts after reinstating them has not been made; and
  - (b) the reasons thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). There are no cases where persons reinstated in service have not been paid their arrears of pay for three years prior to the date of judgment of courts. Arrears are, however, to be paid in four cases where dates of acquittal range between November 1964 to June 1965. Three persons are serving in Air Headquarters and one in Naval Headquarters.

After reinstatement in service as a result of the judgment of the court, each case is examined on merits for the grant of full pay and allowances for the period of his absence from duty or for the period of suspension.

The outstanding cases are under examination and efforts are being made to expedite decision and payment of arrears of pay and allowances, if any.

# 623. Shri Ramachandra Ulaka: Shri Dhuleshwar Meena:

Will the Minister of Communications be pleased to state:

- (a) the number of pirate radio sets which have been detected by the Posts and Telegraphs Department, State-wise till the end of September, 1965; and
- (b) the action taken by Government in this regard?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) The number of unlicensed radio sets detected by the P&T Department during 1965 upto the end of September is given below:

| Andhra                 | 2,583  |
|------------------------|--------|
| Assam                  | 2,358  |
| Bihar                  | 5,000  |
| Delhi ·                | 5,201  |
| Gujarat                | 11,022 |
| Kerala                 | 2,320  |
| Madras                 | 10,305 |
| Madhya Pradesh         | 1,629  |
| Maharashtra            | 4,694  |
| Mysore                 | 1,418  |
| Orissa                 | 699    |
| Punjab (Including J&K) | 5.858  |
| Rajasthan              | 8,246  |
| U.P.                   | 9,180  |
| West Bengal            | 2,257  |
|                        |        |

72,770

(b) Detected cases are pursued systematically till licemes are taken on payment of due surcharge. During 1965 upto end of September the namber of detection cases settled is 62,979. Cases remaining unsettled after sufficient notice and time are given are prosecuted in a court of Law.

# Shri Dhuleshwar Meena: Pirate Radio Sets

# Will the Minister of Labour and

Unemployed Technical Persons in

Orises

624. Shri Ramachandra Ulaka:

Employment be pleased to state:

- (a) the number of technical persons registered in various Employment Exchanges in Orissa as on the 31st October, 1965: and
- (b) the number out of them provided with employment assistance till the end of October, 1965?

The Minister of Labour and Employment (Shri D. Sanjivayya): Figures relating to technical personnel are being collected on a half-yearly basis. Information for the half year January-June 1965 is given below:

- (a) 4.923 technical persons were on the live register as on 30th June, 1965.
  - (b) 1,452 technical persons were placed in employment during the period January to June, 1965.

# Unemployed Women in Orisa

#### 625. Shri Ramachandra Ulaka: Shri Dhuleshwar Meena:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of women candidates (both graduates and non-graduates) who have been registered various Employment Exchanges in Orissa as on the 31st October, 1965; and
- (b) the number out of them provided with employment assistance till the end of October, 1965?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). The information is being collected half-yearly. Figures for the period January-June 1965 are given below:-

| Category   | register as | No. placed in<br>employment<br>during January<br>to June 1965 |  |
|--|-------------|---|--|
| Graduates (including post-graduates.)                              | 25          | 10  |  |
| Matriculates and Higher Secondary passed (including Intermediates) | 194         | 59  |  |
| Below Matriculation standard (including illiterates) .             | . 1,744     | 666   |  |
| TOTAL  | 1,963       | 735   |  |

#### A.I.R. Artistes at Cuttack

#### 626 Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Information and Broadcasting be pleased to state the number of staff artistes and other employees of the All India Radio Station at Cuttack (Orissa) belonging to Scheduled Tribes and Scheduled Castes as on the 31st October, 1962.

The Minister of Information Broadcasting (Shrimati Indira (Gandhi): The information asked for is stated as under:

| Scheduled<br>Tribes | Scheduled<br>Castes |    |
|---------------------|---------------------|----|
| aff Artistes .      |                     |    |
| Regular Employees . | 1                   | 23 |
| TOTAL               | 1                   | 23 |

The total strength of the Station is as follows:

Staff Artistes 53 Regular Staff IIO

#### Indian Protests Against Provocative Activities of Pakistan

627. Shrimati Malmoona Sultan: Will the Minister of External Affairs be pleased to state:

- (a) whether Government lodged protests in two separate notes handed over to the Pakistan High Commission in New Delhi on the 22nd October, 1965 against aggressive activities and provocative firing across West Bengal-East Pakistan and Tripura-East Pakistan border respectively;
- (b) if so, the precise nature of the protest notes; and
- (c) the Government of Pakistan's reply thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

- (b) Copies of the protest Notes are placed on the Table of the House. [Placed in Library-See No. LT-5149/ 65.]
- (c) The Pakistan High Commission has not acknowledged these Notes so far.

Dock Workers

### Firing by East Pakistan Rifles on Belonia Town

628. Shri Biren Dutta: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that East Pakistan Rifles started firing on Belonia town of Tripura on the 1st November, 1985:
- (b) the number of rounds they fired; and
- (c) whether there were any casualties?

The Minister of Defence (Shri Y. B. Chavan): (a) No. Sir.

(b) and (c). Do not arise.

#### 12.03 hrs.

CALLING ATTENTION TO MATTERS
OF URGENT PUBLIC IMPORTANCE

(i) LAY-OFF OF LARGE NUMBER OF WORKMEN IN RAJABAGAN DOCKYARD, CALCUTTA

Shri S. M. Banerjee (Kanpur): Sir, I call the attention of the Minister of Transport to the following matter of urgent public importance and I request that he may make a statement thereon:

"Lay-off of large number of workmen in Rajabagan Dockyard, Calcutta and the Government's decision to close down certain establishments of the River Steam Navigation Company."

The Minister of Transport (Shri Raj Bahadur): The Rilver Steam Navigation Company is an Inland Water Transport firm for carrying and transporting cargo between West Bengal and Assam through East Pakistan and its Rajabagan Dock Yard acts as a centre primarily for carrying on the repairs to the Company's vessels. The financial position of the Company has not been satisfactory for a number of years and the Company would have gone into liquidation

had the Government of India not decided to acquire a controlling interest in the Company in February 1965. Since taking over the control of the Company, the new Board of Directors have been making all efforts to reorganise the Company's affairs for increasing the earnings and reducing the expenditure. Unfortunately, the services between Assam and Calcutta had to be suspended with effect from 6th September 1965 on the outbreak of hostilities between India and Pakistan resulting in complete dislocation of the Company's activities and seriously reducing the Company's nings. The position was further gravated as a majority of the river crew consisted to Pakistani nationals and Indian crew had to be found to man the vessels working in Assam waters. Every effort is being made by the Company to utilise the craft left in Assam to the fullest extent and also find work for vessels in Bengal waters.

# 2. Rajabagan Dockyard:

On account of considerable reduction in repair and maintenance work in the Rajabagan Dockyard, the Dockyard employees had to be laid off as per provisions of the certified standing orders and the Industrial Disputes Act. 1947. with effifect from 1-11-1965. The position as on 1-11-1965 stands as follows:—

Total strength of employees-2,928

- (i) Total No. of employees laid off 1.822
- (ii) No. of employees working at present 918
- (iii) Apprentices given leave without pay .. 188

2,928

In the meantime every endeavour is being made to secure orders for work from the different Ministries of the Government, the Calcutta Port Commissioners and private parties and, depending on orders for new works that may be secured, the men who

[Shri Raj Bahadur]

have been laid off will be brought back to work gradually. Prior to the lay-off, about 400 men who were temporary were discharged from service and 134 permanent men have been superannuated. No permanent workmen have been retrenched at the Dockyard so far.

3. The management had decided to close down two Ghats, viz. No. 4 Calcutta Jetty and Armenian Ghat, but this will not affect the staff immediately as the services of the staff will be utilised in another Ghat for the present. Every endeavour is being made to find out gainful employment for the Company's vessels in Calcutta within the Indian territory. As the employment increases more and more, laid off staff will be taken back.

# 4. Assam and Cachar.

A small internal service between Neamati and Jogighopa is being run by the Company in Assam. The capacity is being further developed with a view to meet the local requirements but due to suspension of Company's normal through services, there surplus hands in practically all agencies in Assam. Cachar section is totally idle as there is no traffic to and from Cachar. The management is examining details as to the categories of employees in diffeshould be rent agencies which laid off. Up till now there has been no retrenchment of any employee in Assam section.

Shri S. M. Banerjee: I want to know whether it is a fact that nearly 5,000 Indian employees of the R. S. & Co., Ltd., only in West Bengal have to face unemployment if alternative routes are not found and if the naval and other dockyards in Calcutta are not used, and I want to know whether it is a fact that the eo-ordination committee of R. S. & Co. employees' union on the 26th October, 1963, have given a memorandum to the hon.

Minister giving nine to 10 suggestions . by which the retrenchment could be avoided and, if so, whether the Government have considered it and whether an assurance was given to them that nobody would be finally retrenched and will be given an equivalent alternative job?

Shri Raj Bahadur: The emloyees' union have made certain representations and given certain suggestions. I have also met them. Various suggestions have been made in order to provide alternative work for the men, and unless and until that is secured, we will have to keep certain workers laid off, and as and when we get new work, we shall certainly try to take them back. I have repeated that in my answer.

Shri S. M. Banerjee: Just a clarification. The second part of my question was about some assurance given to the employces to the effect that though they may be laid off temporarily because of want of work, they will not be retrenched and no employee who has rendered more than six months' service, whether permanent or temporary, would be retrenched. I want an assurance in that respect.

Shri Raj Rahadur: No permanent employee has so far been retrenched; as I said, as and when we get work, all the laid-off workers would be called back, and to the extent possible, we shall not resort to retrenchment.

Dr. Ranen Sen (Calcutta East): In view of the fact that certain suggestions were made by the union for alternative steamer routes—nine to 10 suggestions—and they had a discussion with the hon. Minister to that effect and the hon. Minister has assured them that he would look into those suggestions and try to implement them as far as possible, has the Minister tried seriously to go into those suggestions which would render lay-off or unemployment totally un-

necessary? What is the reaction of the Minister?

Shri Raj Bahadur: We appreciate the suggestions that have been made. Let me make it clear that the management on their own have been themselves trying to find out alternative work for the Rajabagan dockyard workers and also to explore the possibility of the utilisation of the fleet of the steamer companies to the extent possible in the Indian waters. Both these things are under active exploration, and I may assure Sir. that we shall certainly try to do our The various resources from where work may be obtained-defence, port, private agencies-all these sources are being tapped. hope we shall be able to find some work for the Rajabagan workers.

Mr. Speaker: I had notice of another Calling Attention, and that was about the attack on our forces at Dongchui La area on the Sikkim border. I had admitted that but I had put it for the evening or any other day, because one had already been put. But when I came here, I learnt that the Defence Minister was prepared to make a statement on it, and therefore I will allow it now. Objection was taken the other day; let Shri Ram Sewak Yadav put it.

(ii) CHINESE AGGRESSION ACROSS DONG-CHUI LA ON SIKKIM DORDER

भी रामसेवक सावव (वारावंकी) : स्राच्यक्त महोदय, मैं प्रविलम्बनीय लोक महत्व के निम्नलिखित विषय की प्रोप प्रतिरक्षा मंत्री का व्यान दिलाता हूं भीर प्रायंना करता हूं कि वह इस बारे में एक वक्तव्य दें :

> "सिक्किम सीमा परदागण्ड ला केंद्र में हमारी चौकियों पर 13 नदम्बर, 1965 को चीनी मैनिकों दारा हमला ।"

The Minister of Defence (Shri Y. B. Chavan): On 13th November, 1965 at 7.00 A.M. a Company of Chinese

soldiers, approximately 100 strong, came diose to two of our out-posts in the Dongchui La area on the Sikkim-Tibet border and opened unprovoked fire of an intense character. The firing continued till 8.00 P.M. Our troops returned the fire. It is confirmed that the Chinese had actually crossed over to our side of the border, to a depth of about 50 yards, for a body of a Chinese soldier was found lying at this point, along with the body of one Indian soldier who had also been killed in the exchange of fire. The Chinese had earlier been observed dragging away one body of a dead Chinese soldier. Our troops made efforts to recover the body of the Indian soldier, but the Chinese kept up a strong barrage of throughout the day which precluded this. Later in the evening, when our troops went forward, they discovered that the Chinese had, under cover of darkness dragged away the body of the Chinese soldier, and also the body of the Indian soldier. The trail of the dragging of the bodies was visible on the snow.

Although the Chinese strength was several times that of the Indian soldiers manning our out-posts, they stood their ground and inflicted more casualties than what they suffered. It is, however, most regrettable that the Chinese should continue to engage in unprovoked firing and intrusions on our side of the border. All this creates unnecessary tension. It seems that in the area just across the Dongchui La, the Chinese are firmly entrenched ever since they brought up their troops close to the border in September. They have committed seven intrusions into Sikkim. This is third intrusion over the Dongchui La. The earlier two were on 20th September and on 26th September. On the last occasion the Chinese made an intrusion in strength and kidnapped a small three-man patrol of Indian soldiers, well within the Indian side of the border. The Chinese have yet to return the kidnapped personnel, for

[Shri Y. B. Chavan]

the return of whom we have made a demand.

The Government of India have lodged a protest with the Government of China about the latest incident of unprovoked firing and wanton aggressive activity by Chinese troops across the Sikkim border.

भी रामसेवक धावव : प्रप्यक्ष महोदय, प्रभी मंत्री महोदय ने बताया कि इससे पहले भी चीनियों ने हमारे तीन सैनिकों को पकड़ लिया भीर उसके बारे में सरकार ने थिरोध पत्र लिखा है । उनको वापस करना तो दूर यह घटना भीर घट गयी भीर मंत्री महोदय कहते हैं कि विरोध पत्र भेजा है । इसका भ्रसर नहीं हो रहा है । मैं जानना चाहता हूं कि क्या कार्रवाई करने का इरादा है । क्या नीति में कुछ परिवर्तन होने जा रहा है ?

Shri Y. B. Chavan: Our policy will remain the same as it was before, namely, to protect our borders very strongly.

डा॰ राम मनोहर लोहिया (फर्डशायाद): समझ नहीं पाया कि चीनी सिपाही या चीनी मरे हुए सिपाही उनके हाथ लगे या नहीं, सगर इस बार नहीं लगे है तो झब तक कितने चीनी सिपादी, जिन्दा या मुरदे, गार्जिय पल्टन के हाथ लगे हैं ?

 जी यशवस्तराव चल्लाण : एक भी नहीं ।

डा॰ राम मनोहर लोहिया : एक भी नहीं इतनी लड़ाई में ?

भी किशन पटनायक (सम्बलपुर) : प्रष्यक्ष महोदय, घभी भी भारतीय जभीन चीनियों के हाच में हैं, और तिस्वत की धाआदी भी चीन ने छोन ली हैं, घीर उसके बाद हमेशा इस तरह के चीनी हमले होते रहते हैं। तो मैं यह जानना चाहता हूं कि क्या सरकार की इस नीति का भी यह एक परिणाम है कि अब बीनियों की भूसपैठ होती है तब जाकर हम लोग उसका प्रतिरोध करते हैं, लेकिन तिब्बत के भ्रन्दर जाकर या भारतीय भूमि को दायस लेने के सवाल को लेकर भ्राक्रमण करने की नीति नहीं भ्रपनाते ...

प्रस्थल महोदय : जो सवाल पूछा गयाः है उसमें से यह सवाल पैदा नहीं होता ।

श्री किञ्चन पटनायक : उस पर भी क्या प्रतिरक्षा मजी सोच रहे है ?

Shri Y. B. Chavan: Sir, as far as this particular question is concerned, we have our observation posts right on the border and we intend to continue to remain there and defend ourselves with strength.

श्री किशन पटनायक : मैं ने तो दूसरा सवील पूछा था ।

ध्याक्ष महोवय : वह इस सवाल के सम्बन्ध में नहीं पैदा होता ।

भी किशन पटनायक : कैसे नहीं पैदा होता, वह मुझ को बता दें ।

प्रध्यक्त महोदय : मैंने कह दिया । तिब्बत का सवाल में यहां इस वक्त नहीं उठ।ने दे सकता ।

भी किशन पटनायक : मैं तिब्बत का सवाल नहीं पूछ रहा हूं। मैं ने यह पूछा है कि क्या सरकार तिब्बत की धाजादी के सवाल को लेकर ची जियों के हाय में जो भारतीय मूमि हैं उसके सवाल को लेकर बीनियों पर हमला करने का विचार कर रही है, बजाय इसके कि जब वे हमला करें नो हम प्रतिरोध करें। इसका जवाब दिलवा दी जिए।

ध्यक्ष महोदय : मैं इसका क्षत्राव नहीं दिलवा सकता ।

श्री मधु लिमये (मुगेर) : प्रध्यका महोदय, जिस तरह सिश्चिम की सीमा पर प्रव की वार गोली चली, उसी प्रकार कच्छा में भी गोली चली थी, लेकिन वहां धी केवल हमने बचाव की भूमिका ली थी, और प्रधान मन्त्री जी ने कहा था कि बहां तो दल दल है। उस वक्त उन को लाहै।र सियालकोट का रास्ता दिखाया गया था। तो मैं सुरक्षा मंत्री जी से पूछना चाहता हूं कि इस तरह की गोली जब चलती है थीर भाकमण जब होता है, तो इस बात का भी बे ख्याल रखेंगे कि चुम्बी बैली से स्हासा के लिए सड़क जाती है भीर उसी तरह दूसरी सड़कें भी हैं जो खम्मा बागियों के इ लाके में जाती हैं। क्या यह सड़क भी उन को दिखानी पढेंगी, या उस पर वह स्वयं चलेंगे?

Mr. Speaker: The question of both the hon. Members is whether we will always remain on the defensive or sometimes on the offensive as well.

Shri Y. B. Chavan: Normally our policy is to defend our integrity and territory of our country but, at the same time, operational necessities have always to be kept in mind. What they are and how they are to be developed I cannot say.

डा० राम मनोहर सोहिया : मेरा व्यवस्था का प्रश्न है ।

मध्यस महोदय : व्यवस्था कहां से घा गई? उन्हों ने भी वही सवाल कर लिया।

डा॰ राम मनोहर लोहिया: बैसे प्राप ने उन की योड़ी मदद कर दी। योड़ी सी मदद भौर कर दीजिए तो मन्त्री महोदय का जवाब भा जाएना।

धन्यक्र महोदय : वह सैटिसफाई हो गए हैं ।

डा० राम मनोहर लोहिया : कोई नहीं हमा ।

उन्हों ने कहा कि मौके मौके पर करेंगे। तो क्या हम प्रपनी बचन में इस बार यह भी शामिल करेंगे कि चीनी जहां से घा रहे हैं वहां भी उन्हें योदी दूरतक ललकारा जाए... स्मृपक महे, स्य : भाज ही इस का फैसला कर देना तो मुश्किल होगा डाक्टर साहब ।

डा॰ राम मचोहर लोहिया: यह नहीं कर पायेंगे । 18 बरस से नहीं कर पाए हैं।

बी यहापाल सिंह (कैराना) : जैसा कि सरकार को पता है 13-14 नवम्बर को भारत धपने भूतपूर्व प्रधान मंत्री का जन्म दिन मनाता है भीर इसी 13-14 नवम्बर को चीन हमेगा हमारे ऊपर कुछ न कुछ हमसा करता है। हमारे नौजवानों की लागें भी उन्हों ने 13 नवम्बर को बापस दी थीं। इस राष्ट्रीय धपमान का बदला लेने के लिये सरकार क्या कर रही हैं?

Shri Y. B. Chavan: I think, Sir, I have made our Government's intention clear in this respect.

Shri P. Venkatasubbaiah (Adoni):
May I know whether the Government
has got any information as to whether
these incursions by the Chinese, which
are done often, are only to save their
face and prestige or they are serious
about it and they again want to confront India with their aggression?

Mr. Speaker: Would he not like to put this to the Chinese?

Shri P. R. Chakraverti (Dhanbad): In the light of these repeated intrusions into Indian territory and withdrawal, may I know whether the Government's Intelligence Department has got any information whether Chinese troops are now being concentrated at a particular centre to hit us?

Shri Y. B. Chavan: We have some intelligence about the movement of the Chinese troops on the other side. But I cannot discuss this matter.

भी बड़े (खारगोन): मभी 23 मीर 26 सितम्बर को भीनियों ने दौराजू ला पर हमला किया था भीर हमारे तीन प्रादमियों को ले गये थे, मौर मभी फिर उस पर हमला किया है तो मैं जानना चाहता हूं कि 23

# [थी बड़े]

स्रीर 26 सितम्बर को जब उन्हों ने इस चौकी पर हमला किया था उस के बाद से हम ने सपनी वहां पर तैयारी सधिक बढ़ा दी है या जेसी पहले थी वैसी की वैसी सभी भी कायम है ?

Shri Y. B. Chavan: Sometimes we do send more people. It depends upon the climatic conditions and other considerations.

Shri Hem Barua (Gauhati): Since intrusions, armed or otherwise, are always a prelude to invasion, may I know if our Government have appraised themselves of the situation in the light of it? If they have done so, may I know whether Government are in a position to tell us that they would be able to meet effectively the Chinese challenge to the detriment of the Chinese?

Shri Y. B. Chavan: I should say yes.

Shri Surendranath Dwivedy (Kendrapara): It seems that we have killed some Chinese soldiers in this encounter. May I know why it has not been possible even once for us to carry the dead bodies with us? Why is it that always China gets possession of the dead bodies?

Shri Y. B. Chavan: Unfortunately, it has happened that way.

Shri Hem Barua: It always happens like this.

Shri Y. B. Chavan: So far it has happened like that.

Shri Nath Pai (Rajapur): During the Soptember encounter with Pakistan we have seen that China's ally, Pakistan, could be prevailed upon, temporarily though, to give up its aggressive postures by our taking the initiative. In view of this experience we have gained with regard to one aggressor that it is often better to forestall than go on waiting, may we know the instructions given to our

soldiers in Sikkim and the entire Himalayan borders? When the attack comes should they not only retaliate but give hot pursuit to the aggressor? Why should they stop after reaching the border? Why do they not proceed further as they did in Lahore and Sialkot?

Shri Y. B. Chavan: I do not propose to disclose the instructions given to the army.

Shri Nath Pai: May I in all humility say that he should not disclose the grand strategy. I agree with him. But why is it that it will always be that we are told that the enemy entered our territory, so many soldiers were killed, we replied and the enemy fled? Why should the reply be limited to inside our border? We want to know whether Shri Chavan will announce here that our instructions are who committed aggression against our country will not only be resisted on our side of the border but will be given a hot pursuit, if necessary, beyond our borders. What is the secret about it?

Mr. Speaker: Now the reply has come.

Shri Nath Pai: What is the reply? I wish I were the Defence Minister.

Mr. Speaker: I would also wish him that.

An hon. Member: It will be a bad day for us.

Shri Nath Pai: It will be a bad day for doubtful patriots.

Shri Hari Vishnu Kamath (Hoshangabad): Is it a fact that since the farcical yaks-cum-sheep ultimatum the Chinese have built fortifications on this border and also increased their forces? Have Government received reports from Intelligence, Indian and foreign, to the effect that China and Pakistan are planning a joint offensive again next spring or summer? Is Government prepared for that?

Shri Y. B. Chavan: Well, I cannot disclose the intelligence report. But, certainly, one can very intelligently presume that China and Pakistan might possibly think of joint action. It is much better and wise for us to presume the worst and be prepared for it.

भी प्रकाशबीर झास्त्री (बिजनौर):
यया संरक्षण मंत्री को प्रपने सैनिक विभाग के
गुप्तचर विभाग के माध्यम सं यह भी पता लगा
है कि चीनी फीजें केवल सिकिकम पर ही
प्राक्रमण नहीं कर रही है प्रपितु पाकिस्तान
की सहायता के बहाने लहाब्ब से पाकिस्तान की
प्रोर प्रागे बढ़ कर नहांख पर भी प्रभना
प्रधिकार करना चाहती हैं?

Shri Y. B. Chavan: Whatever their intention, it is not increly their intention that we should take care of, but their action or capacity to act. One will have to make a very intelligent assessment on this matter. That assessment is being made from day to day.

Shrimati Tarkeshwari Sinha (Barh): May I know whether this firing after the intrusion took place in Indian territory or Chinese territory? If the firing took place in Indian territory may I know why the dead bodies of the soldiers could not be brought by the Indian soldiers?

Shri Y. B. Chavan: The Chinese soldiers were shot at on Indian soil. But they could not get hold of the dead bodies, as explained in the statement.

बी स॰ मो॰ बनर्जी : नया यह बात सब है कि पाकिस्तान ने अब धाकमण किया था हिन्दुस्तान पर तो उन को यह ब्यास था कि उन का दोस्त चीन उन की मदद करेगा तो चीन ने उस बच्च गहारी की पाकिस्तान के साथ या धकलमन्दी से काम लिया और धाज किर जो वह हरकनें कर रहा है और एक तरफ पाकिन्तान इस तरीके की हरकत करे और दूसरी तरफ चीन करे तो मैं जानना चाहता हूं कि क्या मुरक्षा मंत्री यह धाण्यासन

देगे इस् कुन को चाहे वह पाकिस्तान को सा चीन को दोनों का मुकावला करने के लिए भाज हम पुरी तरह से तैयार है।

Shri Y. B. Chavan: I think, Sir, I have given this pledge to this House before also.

Mr. Speaker: Papers to be laid on the Table.

Shri Nath Pal: Sir, I always accept your ruling but let it not be that those who accept your decision should, therefore, be at a disadvantage.

Mr. Speaker: That should not be expected of me. He should not talk like that.

Shri Nath Pai; But I will pursue it later on after talking to you.

Mr. Speaker: All right.

भी रामेश्यरानम्ब (करनाल) : प्रश्नयक्ष महोदय, मैं प्राप को एक बात धवश्य मुनाना माहंगा

भ्रष्यक्ष महोदयः देखिये जब मैं ने उन को इजाजन नहीं दी तो भ्राप को कैंग दे सकता है?

भी रामेश्वरानम्ब : इस का कोई प्रयं नहीं होता कि बाप हम की कहते हैं कि तम हम को लांछन लगाते हो । हम से जो प्रागे बैठते हैं भीर अंग्रेजी में बोलते हैं उन को तो मौका दे दिया जाता है हालांकि उन का नाम भी प्रश्नकर्ताओं की सुची में नहीं होता है धौर हमें जी कि पीसे बैठते हैं भीर हिस्दी में प्रश्न करते हैं उन्हें धनपुरक प्रश्न भी नहीं पुछने देते। वह बामें बीटों पर बैठने वाले मंग्रेजी में बोलने वासे प्रक्त भी पूछते रहें भीर झगड़ा भी करते रहें भीर मैंने जब प्रश्न पुछना बाहा प्राकाशवाणी के सम्बन्ध में तो प्राप ने कहा बैठ जारबे और मैं बाप की बाजा मान कर बैठ गया । मझे ब्राज तक मौका नहीं दिया गया। पाप पाज की ही बात को ले लें क्या हम बास्तव में घाप को लांछित करना चाहते हैं

भी हरि विष्णु कामतः लांछित भन्द जरा उचित नहीं है।

धन्यक्ष महोदय: स्वामी जी के शब्दों को मैं धगर ध्यान दे कर धपने दिल में रक्खूं तो उन पर बहुत नाराज होना चाहिए लकिन मैं चूंकि उन की बहुत कद्र करता हूं धौर उन पर नाराज नहीं होना चाहता इस वास्ते मैं को भी वह कहते हैं उसे भूल जाता हूं धौर दिल में नहीं रखता।

भी रामेश्वरानन्व: भ्राज ही की बात से लीजिए भ्राज भंग्रजी वालों ने कितना बोला है? हिन्दी वालों को मौका नहीं दिया जाता है उन को उपेक्षित रखा जाता है?

सम्यक्ष महोदय : सच्छा, सब बैठ जाइये।

12.27 hrs.

PAPERS LAID ON THE TABLE
ANNUAL REPORT OF THE INDUSTRIAL
CORPORATION OF INDIA

The Minister of Planning (Shri B. R. Bhagat): Sir, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of Annual Report of the Board of Directors of the Industrial Corporation of India for the year ended the 30th June 1965, along with the Statement showing the Assets and Liabilities and profit and Loss Account of the Corporation, under subsection (3) of section 35 of the Industrial Finance Corporation Act. 1948. [Placed in Library. See No. LT-5140/65].

NOTIFICATIONS UNDER PERSONAL INJURIES (COMPENSATION INSURANCE) ACT AND COAL MINES (SECOND AMENDMENT) REGULATIONS

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Maiviya): Sir, on behalf of Shri D. Sanjivayya, I beg to lay on the Table—

(1) a copy each of the following Notifications under section 24 of the Personal Injuries (Compensation Insurance) Act, 1963:—

- The Personal Injuries (Compensation Insurance) Scheme, 1965, published in Notification No. S.O. 3383 in Gazette of India dated the 30th October, 1965.
- (ii) The Personal Injuries (Compensation Insurance) Rules, 1965, published in Notification No. S.O. 3384 in Gazette of India dated the 30th October, 1965.

[Placed in Library. See No. LT-5141/65].

(2) a copy of the Coal Mines (Second Amendment) Regulations, 1965, published in Notification No. G.S.R. 1580 in Gazette of India dated the 30th October, 1965, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-142/65].

12.28 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA), 1965-66

The Minister of Planning (Shri B. R. Bhagat): Sir, I beg to present a Statement showing Supplementary Demands for Grants in respect of the State of Kerala, for 1965-66.

12.28 1|4 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

SEVENTY-THIRD REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Seventy-third Report of Committee on Private Members' Bills and Resolutions. 12,284 hrs.

# BUSINESS ADVISORY COMMITTEE FORTY-FIRST REPORT

Shri Rane (Buldana): Sir, I beg to move: —

"That this House agrees with the Forty-first Report of the Business Advisory Committee presented to the House on the 12th November, 1965."

Mr. Speaker: The question is:

"That this House agrees with the Forty-first Report of the Business Advisory Committee presented to the House on the 12th November, 1965."

The motion was adopted.

12.28-3/4 hrs.

INDIAN OFFICIAL SECRETS
(AMENDMENT) \* BILL

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): Sir, on behalf of Shri Gulzarilal Nanda, I beg to move for leave to introduce a Bill further to amend the Indian Official Secrets Act, 1923.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Official Secrets Act, 1963."

The motion was adopted.

Shri L. N. Mishra: Sir, I introduce the Bill.

Shri Hari Vishnu Kamath (Hoshangabad): Is it the aftermath of the CBI Report on Orissa, or what? It is a sequel to that, 12.29 hrs.

MOTION RE: INTERNATIONAL.
SITUATION

The Minister of External Affairs (Shri Swaran Singh): Sir, I beg to move:—

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

Since the last debate on international affairs, we have passed through the most serious crisis which our country has had to face during the 18 years of our independence. An unprovoked war of aggression was launched against us by Pakistan. The people's Republic of China, in conspiracy or collusion with Pakistan—call it whatever you will, gave us an ultimatum and was ready to strike us at a moment when our armies were locked in combat with Pakistani forces to repeal Pakistani aggression.

These have been traumatic experiences through which our nation has passed. It is a matter of the utmost pride to us that our entire nation—the armed forces the police, the civil servants and, above all, the people of India—have emerged out of the crisis with flying colours. They have been a great disappointment to Pakistan and China and to many others who, influenced by the vicious propaganda conducted by these nations against us or for other reasons, had led themselves to believe that India was weak and disunited.

I do not wish to say much about the facts about the conflict with Pakistan. We had to fight and repeal Pakistani aggression in the months of August and September during which period the Parliament was in session. The Prime Minister, the Defence Minister and myself have

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, Section 2, dated 15-11-66.

#### [Shri Swaran Singh]

kept this House fully informed of all developments that took place at that time. It was on the last day of the previous session that we were able to announce that a cease-fire had been agreed to by Pakistan and would be effective from the early hours of the morning of the 23rd September, 1965.

Mr. Speaker, Sir, I would like to inform the House about developments after the cease-fire and also about the posture that Pakistan has adopted and the attitudes that Pakistan has projected with regard to this matter at various stages and then I will say something about the Security Council discussions that were recently concluded.

It is necessary, in this connection, to keep in our mind the objectives that Pakistan put before them when they launched this aggression against India. As the House is already aware, the aggression, the creeping aggression, which had all the elements of armed aggression except that the uniforms aggressors were not in started on the 5th of August, 1965. Then, there was the massive aggression-I would put it as naked aggression-by Pakistan when the Patton tanks, the air force and the full-scale armed forces of Pakistan were used. This took place on the 1st September, 1965. What did President Ayub say when he embarked upon this? At that time, he said:

"Who could accuse Pakistan who was going to the assistance of the people of Jammu and Kashmir who were locked in a struggle against Indian armed forces?"

So, the massive aggression by marching armies into Indian territory in the Jaurian-Chhamb sector was with this objective that President Ayub talked of, that is, going to the assistance of the people of Jammu and Kashmir who were engaged according to him, in the so-called struggle

for freedom against Indian forces. It is necessary to keep this in mind because this will explain subsequent postures that Pakistan has been adopting at various stages in the international spheres before the Secretary-General and also in the Security Council and in the General Assembly of the United Nations.

Then, Sir, we know that there was a meeting of the Security Council after the report of the Secretary-General which is dated 3rd September and on 5th September the Security Council met and passed a general resolution calling upon both the parties to cease hostilities and to effect withdrawals to original posttion. It was a general resolution in which no political element of any type was introduced. Even at that stage, it is important to notice as to what was the response of President Ayub to the telegram of 5th September which was issued by the Secretary-General after the adoption of the resolution of the 5th September by the Security Council. The Secretary-General's appeal was of a gencral character that there should be immediate cessation of hostilities. But this is what President Ayub replied in his telegram of 5th September to the Secreary General. He said:

"The concern of the United Nations must extend to the implementation of U.N.C.I.P. resolution as well as to the observance of the cease-fire agreement. The cease-fire was only the first part to interrelated and integral whole and, therefore, insistence on a cease-fire can only be meaningful if there is a self-implementing agreement to follow it."

Even when the fight was at its height, Pakistan had marched their massive armament acquired from Western Powers on the pretext of fightnig Communism.

At that time also in response to a call for peace, this was the attitude

that President Ayub took and he talked of a ceasefire being meaningful only if there was a self-implementing agreement to follow it, namely, at each stage, while starting the aggression, while responding to any call for cessation of hostilities, there was this persistent attitude taken by Pakistan to link it with a solution of the socalled political problem of Kashmir.

Hereafter, i.e., after the adoption of the Resolution of 5th September, by the Security Council, the Secretary-General paid a visit to Pakistan and India and he made an appeal to both the countries calling for ceasefire and immediate cossation of hostilities. This was a call for ceasefire without any conditions and to this President Ayub replied in his letter dated the 13th September, 1965, as follows:-

"We would, therefore, urge that, if the conflict is to be resolved and this sub-continent the horrors of even a spared wider war, the ceasefire must be accompanied by action which should resolve the real cause of this conflict. This would be possible if the ceasefire is followed immediately by complete withdrawal of the Indian and Pakistani forces from the State of Jammu and Kashmir, the induction of the United Nation's sponsored Afro-Asian force to maintain order in the State and holding of a plebiscite in the State within three months."

At that time also as a condition precedent for accepting any ceasefire. he talked of three things, namely, (i) complete withdrawal of Indian and Pakistani forces; (ii) induction of the Afro-Asian force; and (iii) plebiscite within a certain time limit. I am bringing all these facts to the notice of the House in a chronological order, so that it may be able to judge as to what have been the motives of Pakistani leaders throughout this conflict and even when approaches were made for britabout the cessation of hostilities. for bringing

Thereafter. as we all know, the Security Council adopted the Resolution of September 20. There are two paragraphs in that Resolution which are important, namely paragraph 1 and paragraph 4. Paragraph 1 is the paragraph where call is made for an immediate ceasefire and withdrawal to original positions. Paragraph 4 says that, after these withdrawals are completed, the Security Council will consider as to what other steps they could take for resolving causes of the underlying conflict between the two countries. But Pakistan never got reconciled to that proposition-to that Resolution which was adopted by the Security Council. It is interesting to note how Pakistan has been changing its attitude to the Security Council Resolution at different stages of the controversy. When this Resolution of September 20 was being adopted, the Jordanian representative, who in all these discussions had been taking a completely pro-Pakistan attitude. abstained from voting in support of the Resolution. That shows how Pakistan viewed this Resolution. Pakistan was not accepting the Resolution of September 20 and the Law Minister of Pakistan, who happened to be representing Pakistan at the final stages of the discussion in the Security Council made a statement to this effect:

"I would, therefore, request the Members of the Council to comider these aspects again and not to accept and adopt this draft Resolution."

Pakistan's representative had very clearly registered his opposition the adoption of that resolution, and as I had mentioned just a moment ago, the Jordanian representative, for that reason, namely that he wanted to help the Pakistani viewpoint, did not vote in favour of the adoption of this resolution.

[Shri Swaran Singh]

What happened thereafter? It is quite interesting to know that even thereafter, that is, after the adoption of this resolution, towards the end of September, the General Assembly of the United Nations started their meetings. In the course of the meetings of the General Assembly, again, the Pakistan delegation tried very hard to raise these political issues in General Assembly. They also talked of the internal situation Jammu and Kashmir, and they made even a proposal at one stage that some sort of commission might be set on behalf of the UN to the investigate and find out state of affairs in the State of Jammu and Kashmir. But I might inform the House that there was very little response to these moves on behalf of Pakistan. The number of countries which actually supported the Pakistan viewpoint in varying degrees well small; not more than about half a dozen countries made statements in support of this plea of Pakistan; and Pakistan at the end of the debate in the General Assembly, came obviously to the conclusion that she had not been able to hustle the General Assembly of the United Nations into accepting her viewpoint. Thereafter, the Pakistani Delegation and their Foreign Minister tried . . .

भी रामेक्बरानन्द : (करनाल) : भारत के पक्ष में कितने राष्ट्र थे ?

भ्रम्भक्ष महोदय : स्वामी जी उन को खत्म कर लेने दीजिये पहले ।

भी रामेश्वरानन्द : मैं ने तो इतना ही सवाल पूछा है कि भारत के पक्ष में कितने राष्ट्र थे ?

Shri Swaran Singh: They tried to see that a meeting of the Security Council might be convened. Probably these things are not of any great interest to the Swamiji; so I do not blame him if he intervenes; probably these things are a little beyond him.

The Pakistan Delegation then tried to involve the Security Council in the discussion of the so-called political aspect of the Kashmir problem and they sounded various members of the Security Council for convening a meeting.

Here, I would like to inform the House of one thing. I think most hon. Members would no doubt be aware of it, but still there is not a full understanding of the functioning of these organs of the United Nations. A great deal of talk continues behind the scenes before a meeting is convened. Members are sounded, and the parties are sounded about the holding of a meeting, and if there is a general concensus of opinion in favour of convening a meeting, then a meeting is convened. A meeting can also be convened at any time by a member of the Security Council. The parties to a dispute can also make a move for calling a meeting, and then the President of the Security Council decides this. In most of these informal meetings there was a realisation particularly after noticing the trend of discussions in the General Assembly and the very clear stand that India had taken in the General Assembly, that there was nothing like so-called political question of Kashmir and that this was a matter which was not a subject of negotiation or a subject of discussion. the members of the Security Council were disinclined to convene a meeting of the Council. In fact, at one stage the President of the Security Council for that month mentioned to press people that there appeared to be unanimity amongst the members of the Security Council on one matter, namely, that a meeting of the Security Council at this time was not likely to yield any result, and of them was in favour of convening a meeting of the Council.

Seeing this atmosphere, Pakistan made a formal application, a formal complaint, to the Security Council

and called for the convening of a meeting of the Security Council. In this complaint, several matters which related to the internal law and order situation in Kashmir, were mentioned, about demonstrations by students, about the action taken by the Government of Jammu and Kashmir to cope with the situation and also about the imaginary rebellion which, ac--cording to Pakistan, was going onit is only in their imagination; on the ground, there is no such revolution on behalf of the people of Jammu and Kashmir.

So they mentioned all that and wanted to raise all these matters before the Security Council. We on our side made the position clear to individual members and also to the President of the Security Council; that whereas India is willing to cooperate and is willing to discuss matters relating to stabilisation of the cease-fire, whereas we are prepared also to co-operate in drawing up plans for withdrawal of all armed personnel including the infiltrators, whose infiltration was the starting point of aggression on 5 August, and whereas we are prepared to co-operate in these efforts for restoration and stabilisation of peace, the steps that the Government of Jammu and Kashmir take in order to cope with the situation are nothing but a chain reaction resulting from aggression resorted to by Pakistan, and India would refuse to discuss that matter before the Security Council. made it clear taht we are anxibus that all countries, all people in the world and international public opinion, should understand our viewpoint and we are prepared to explain to them in detail that what we are doing in Jammu and Kashmir is quite normal, and that there is a Government in Jammu and Kashmir which is functioning under the leadership of an outstanding Kashmir leader who is responsible to his bwn Legislature which is elected on We told them adult franchise. very clearly that whereas we are

explain to everyone anxious to in order that they may not carry a wron impression of the state of affairs in Jammu and Kashmir, about the functioning of the Government there, we do not accept that we are answerable to any international community or accountable to the Security Council or to the United Nations about what we do internally, which is purely a law and order problem.

So we made that position absolutely clear in our various talks with all the members of the Security Council. And I took the precaution of informing the President of the Security Council by a letter also to that effect.

Having taken up that position, we also said beforehand that if the Security Council, notwithstanding this very clear attitude taken by us, kept on its agenda an item based on the letter sent by the Pakistan Foreign Minister, we would not participate in the discussion because we regard that as an internal matter outside its scope and jurisdiction and not relevant to the restoration and stabilisation of peace which was the only thing which was relevant at that stage under paragraph (1) of the Security Council Resolution of September 20.

Having made the position clear, we were told by the President of the Security Council that he a greed with our view; he said that the only thing relevant at that stage was the stabilisation of the cease-fire and withdrawals, that the internal, domestic problems, which were the concern of the Government of Jammu and Kashmir, were not relevant, that the discussion about that was not at all germane to the point before the Security Council.

I further told the President of the Security Council that in these matters we were taking a basic stand, and that we did not want to quibble over the procedural aspect.

#### [Shri Swaran Singh]

advised him at a personal level that it would be good for him to informally ascertain the views of his other colleagues who were members of the Security Council, so that hisinterpretation might be acceptable to the other members of the Security Council also. We said we would find it difficult to participate in the discussions unless we had an assurance of that type.

The President of the Security Council did consult informally other colleagues and then we were told, about 15 minutes or half hour before the starting of the meeting I think, that the President of the Security Council would ensure that the discussion would b, confined only to the stabilisation of the ceasefire and of withdrawals and that when the other things were talked about, he would call the Pakistan Foreign Minister to order. On this assurance we participated in the discussion.

To be fair to the President of the Security Council, I should say that as soon as other matters were referred to he did call the Pakistan Foreign Minister to order, saying that meeting of the Security Council had been convened to discuss the questions relating to cease-fire and withdrawal, that restoration of peace was the important matter to which Security Council direct its attention, but the Pakistan Foreign continued. When we found that, notwithstanding his efforts, the Pakistan delegation was talking about matters which were entirely relating to the internal jurisdiction and law and order matters of Jammu and Kashmir, we had no option but to withdraw from the Security Council.

This was a step which was appreciated by all members of the Security Council as not directed either against the Security Council or against any of its members. It might interest the House to know that none of the members of the Security Council in the

course of their speeches made any adverse reference to our having left the Security Council meeting. In fact in several informal talks with the Indian delegation members of other delegations did say that situated as we were, the course adopted by India appeared to be not only the correct course, but the only honourable course. I am, therefore, happy that we took this decision which was not a very pleasant decision but in retrospect I am fully satisfied that if we had not adopted this attitude, we would always be drawn into the Security Council, that motivated by the temptation to contradict all the allegations that might be made against by us, we would always irretrievably be drawn into the vortex more and more, into a discussion of matters which are entirely internal. Therefore, it is in this background that we have to view the Security Council proceedings and the Security Council resolution.

What happened then in the Security Council? General statements made, and thereafter the Security Council adopted a resolution on 5th November. The resolution of November emerged after drafts were informally put forward by Jordan and by Netherlands. They were trying to te'escope the various states which were mentioned in the Security Council resolution of 20th September: they, friends of Pakistan, were all the time endeavouring to bring in a discussion in the Security Council about the political aspects of the Kashmir problem. But the hon. Members will find from the resolution that has been adopted on 5th November-this is the relevant part of that resolution....

Shri Nath Pai (Rajapur): Who were using little Jordan as a pawn in this game against India Would you enlighten the House?

Shri Swaran Singh: I would prefer to reply to that at this moment... I was referring to the contents of the resolution of 5th November. Para (1) reaffirms its resolution of 20th September in all its parts, and Para (2) requests the Governments of India and Pakistan to cooperate towards a full implementation of Para (1) of the resolution of 20th September etc. These are the only two parts of this resolution which were finally adopted on 5th November.

It is in this background that we have to weigh the various statements that have been made by leaders to which I made reference a little earlier when I read out extracts from the various communications and speeches which were made by Pakistani leaders in response to various calls for peace. It is in this context that we have to view President Ayub's statement of 1st September, his reply to the Secretary-General of 5th September, his letter to the Security Council of 13th September from which I have already read out extracts, and the statement of the Law Minister of Pakistan at the time of the adoption of the resolution. What has happened now for the Pakistan Foreign Minister suddenly to say that he is satisfied with the adoption of the resolution of 5th November, which is nothing but a reiteration of the resolution of 20th September? This shows how the strong and aggressive postures taken in a thoughtless manner Pakistani leaders, in an attempt to browbeat the international community, in an effort to hustle the international community, when the high and mighty attitude adopted by them that they would not talk of peace, that would not accept the resolution, that they would not respond to appeal unless self-executing arrangements to secure their objection of a plebiscite were accepted, when these failed completely either to hustle the Security Council or the General Assembly into accepting their viewpoint, they appear to be reconciled to accept the reasonable as it is. I do not want them to go back to their original hard stand. That is not the point I urging but this only shows that whe-1743 (al) LS-5.

ther in the battle field, where showed that we would not stand any nonsense and would meet force with force as we actually did, or in the diplomatic field, we adopt a certain consistent attitude and we steadfasily take steps one by one sticking firmly to the decision that we take. We calculate and take every possible precaution when we take an attitude, and having taken an attitude, we stick to This is the difference between a country like India and a country like Pakistan. You have seen how in each stage they were sticking to a particular position and then they suddenly say they are satisfied with the resolution as it has emerged now, which is nothing but the 20th September resolution about which they were making such heavy weather, and for altering which they nad taken up such an offensive in the various capitals of the world, in the General Assembly and in the Security Capital. There is this conclusion which merges from all this that we have to take very careful and firm steps in adopting our attitude and then we will have to supplement and reinforce our attitudes by taking consistent position. If that is done then I am sure that any pressures other countries might think that they can bui'd against India either by creating any wrong appreciaton of stand or by building any other pressures will diminish. They themselves if they once realise that India taken a clear and firm and correct attitude all these pressures will disappear. But if any amount of wavering is there or if two voices go from this country and there is an assessment that on these issues probably there is some scope for difference, then our objective will not be realised the pressures will also continue to be used against us in the hope that perhaps we may give in to these pressures. I have no doubt that the valiant success achieved by our armed forces and our security forces in the battle field backed by a clear but persistent attitude taken on this issue will receive increasing recognition if we continue to stick on to this line. We do not want to criticise anybody or annoy

[Shri Swaran Singh]

anybody. We want to explain to everybody. But we have to make it absolutely clear that these are matters about which there could not be any give and that there is nothing which we can negotiate on these basic points. If that is once put across by us clearly and firmly, I have no doubt that our position will be very clearly understood by everyone in the international community.

#### 13 hrs.

There are some other matters about which I would like to say a few words. During this period when we were facing this trouble we know the part that China played in this respect and how they acted in a most reprehensible manner, when our armies were locked with Pakistan to meet the Pakistani aggression. The fact is that Pakistan has found in China a common enemy against India . . .

Shri Hari Vishnu Kamath (Hoshangabad): Common enemy or ally .... (Interruptions.)

Shri Swaran Singh .... willing to bail it out of the consequences of its military adventures.

An hon. Member: It is a bit confusing .... (Interruptions.)

Shri Swaran Singh: I accept your amendment because it means the same thing; it is putting the same thing in a different language.

Shri Hem Barua (Gauhati): The word 'aganist' is there.

भी रामसेवक यादव (बाराबंकी): मान भाषा में बोलते तो ज्यादा प्रच्छा होंता ।

Shri Swaran Singh: The Sino-Pak collusion has been maturing over a number of years and has now reached the climax. Beginning as a marriage of convenience it was nourished by a common hatred for India and seems to have now become an integral part

of the foreign policies of China and Pakistan. The ultimatum which China served on India on 16th September when India was engaged in repulsing Pukistani aggression was the naked demonstration of Sino-Pak collusion. This ultimatum was intended to help Pakistan to attain its objectives in Kashmir and also subserve Chinese aims against India. So, we have in our preparations and in our attitude to keep always this in mind and all our future actions will have to be carefully taken keeping dual danger always before us.

It is true that our principal preoccupation quite naturally has been about our conflict with Pakistan but we should always at the same time continue to look ahead and also to take our traditional position on other important issues that face the world. In this connection there is one thing which I would lie specially to mention.

Shrimati Renu Chakravartty (Barrackpore): May we point out. Sir, that during such an important debate there is not a single cabinet Minister except the Foreign Minister? The Prime Minister is not here. We want to know whether the government takes this debate seriously at all. This is an important debate which is taking place for the first time after hostilities have ended and a new situation had developed.

Shri Hari Vishnu Kamath: Yesterday. I understand, therew as not single Cabinet Minister, barring the Prime Minister at the late Pandit Nehru's jayanti observance.

Shri J. B. Kripalani (Amroha): May I point out that up to this time we have not heard one word about what is the foreign policy of our government?

Shri Swaran Singh: I have not finished yet.

Shri Nath Pal: Are we to infer that it is disregard or indifference on the part of his distinguished colleagues towards the Foreign Minister or is it contempt for the debate? (Interreptions).

Shri Swaran Singh: It is not fair to draw any such inference. There is one important event about which I might make a mention. Hon. Members are aware of the grave developments that took place on November 11 when the white minority and racist government of Rhodesia made a unilateral declaration of independence. I have already made a statement before the House. I wish to repeat that this move by the white leaders of Rhodesia is a challenge to all that we in Asia and Africa have stood for and for which we have laboured over the years. It is the worst manifestation of racialism.

भी मचु लिमचे (मूंगेर) : यह लिखा हुचा भाषण क्यों पढ रहे हैं ।

ब्राच्यक्ष महोदय : क्यों, न पढ़ें ।

Shri Swaran Singh: I would appeal hon. Members that in such a serious matter as this, they should not take these matters very lightly.

Shri Hari Vishnu Kamath: Tell that to your own Cabinet colleagues; do not tell it to us....(Interruptions.)

Shri Swaran Singh: All my cabinet colleagues are in perfect unanimity with me and therefore I represent all of them. Why should you be afraid of my other Cabinet colleagues. (Interruptions.) That is not the point under consideration and that is not the practice. We should not insist on that.

Shri Hari Vishnu Kamath: At least two or three must be present, not all.

Shri Swaran Singh: It is likely to throw the whole of Africa into turmoil with far-reaching consequences not only for the future peace of Africa but of the whole world. We are entirely with the African peoples and governments and are prepared to join with them in any effort and move to meet this challenge and to secure the vindication of the just rights of a million African people of Rhodesia. In saying this I know I am volcing the sentiments of each and every Member of this House as well as of the entire public opinion in our country.

An extraordinary phenomenon during the last few years is the tenacity with which colonial powers are waging a lastsitch struggle before the final liquidation of colonialism and foreign domination. We all know that they are fighting a losing battle. The tide of history is against them and there is no doubt that very soon the memory of that vicious and corrosive system will be a thing of the past. Colonialism in Asia and Africa-and here I would like to mention Angola, Mozambigue and Aden in particular-is, we are confident, bound to pear in the near future.

Shri Hari Vishnu Kamath: Do not forget China and neo-colonialism.

Shri Swaran Singh: About Aden. I would like to make the position more explicit, because in Aden, a grave situation has developed and it is necessary that this Parliament should be apprised of the unfortunate state of affairs in Aden. The Government of India have viewed with much concern the violence which has erupted in Aden after the suspension of the Aden Constitution on the 25th September, 1995 and the assumption of all authority by the British High Commissioner. During these disturbances, there has been considerable loss of life and property. Indians in Aden have also suffered much material loss though fortunately there was no loss of life. As the House is aware, India supported the United Nations General Assembly resolutions of December 1960 and 1963. and the various resolutions passed by the committee of 24 of which India is a member, calling for the liquidation of the British base in Aden and an

[Shri Swaran Singh]

early grant of independence to the territory. India was one of the 11 member-countries which sponsored a resolution on the 17th May, 1965 in the special committee of 24 which reaffirmed the right of the people of Aden to self-determination and independence. India is a co-sponsor of the latest resolution on Aden approved on the 5th November, 1965 in the 20th session of the UN General Assembly. We continue to follow the same policy of support to all moves for the independence of Aden and the oroacctorates of South Arabia in accordance with the declaration of the granting of independence to colonial countries and peoples. These are colonial territories where the situation calls for our consideration and our support to the freedom-fighters in both these areas.

Sir. points have been raised about the continuing of our policy. I would like to say very clearly that during the period which we have passed through, the last few months, there has been some criticism; some suggestions have been made sometimes in a vague manner and sometimes certain concrete suggestions have been made. I will not try to deal with all of them, but I would like to very clearly our continued state adoption and our continued adherence to the policies of peaceful coexistence and non-alignment which There has we have always pursued. been talk about the need for a new look and a new orientation and a new direction and a new dimension which is necessary in foreign policy-

An hon. Member: Shri Chagla said it.

Shri Swaran Singh: Such criticism is of course healthy and in essence emphasises the desirability of adopting our basic policies in the light of our recent experiences. I can assure the House that that is a proces which is going on all the

time. The international situation, as events in Asia and Africa amply show, is a fluid one. This decade is a decade of change and transition. Many forces are at work in the world today and the resultant equilibrium is not yet clear. While we must take into account the changes of the new forces in the formulation and execution of our foreign policy-and that is being done-there is no need for any fundamental change in our basic foreign policy of non-alignment and and peaceful co-existence. Within the confines of our broad approach to international affairs, we of course make whatever adjustments are required in our national interests.

Situation (M)

During the last few months, we have had the severest test ever to our policy of non-alignment and peaceful co-existence. I venture to think that we stood our ground and faced that test without fear and without deviating from our basic principle.

I am fully conscious that there are several other important matters of international importance about which I could make a useful reference even in the opening remarks. But some of those important, immediate issues, I have tried to touch in the opening remarks, and when I wind up the debate, if I have your permission at that time, I will touch upon certain other aspects of the international situation and also venture to give my comments upon the observations made and the views expressed by the hon. Members.

Sir, I move.

Mr. Speaker: Motion moved:

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

The substitute motions may now be moved.

Shri V. B. Gandhi (Bombay Central South): I move:

That for the original motion, the following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India, in relation thereto, approves of the policy of the Government of the India."

Shri Madhu Limaye (Monghyr): I beg to move:

That for the original motion, the following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, disapproves the said policy, and resolves that in view of-

- (a) the collapse of the Government's China policy in 1962, the military debacle in 1962, and the need to review policy in regard to Tibet;
- (b) the collapse of the "Bandung spirit" as illustrated by failure of the Afro-Asian States even to meet; and the need to reconsider the Commonwealth connection;
- (c) the failure of the policy of establishing friendly relations with Pakistan through piecemeal solutions and appeasement:
- (d) the need for an active policy against white supremacy and imperialism in South Africa, Rhodesia and the Portuguese colonies:
- (e) the need to put relations with the United States of America a proper footing; and the need to strengthen further, our relations with the Soviet Union: and
- (f) the need to put policy regarding diplomatic relations on a principled basis; and the need for reviewing the policy regarding acceptance of foreign aid and loans;

a Committee, representing all distinci e view points, be set up to examine the foreign policy and make recommendations to the Government in consultation with the leaders of various parties in the House before 15th April, 1966." (2)

भी यशपाल सिंह (केराना) : मूल प्रस्ताव के स्थान पर मैं यह प्रस्ताव प्रस्तुत करता हं :

"वर्तमान प्रन्तर्राष्ट्रीय स्थिति तथा भारत सरकार की तत्सम्बन्धी नीति पर विचार करने के पश्चान, यह सभा खेद व्यक्त करती है कि सरकार ने राष्ट्र के हितों की प्रवहेलना की है भीर हाल ही के भारत पाकि-स्तानी संघवं में विश्व मत को धपने पक्ष में करने में घसफल रही है।" (4)

भी प्रकाशबीर शास्त्री (विजनीर) : मुल प्रस्ताव के स्थान पर मैं यह प्रस्ताव प्रस्तुत करता हं : -

"वर्तमान धन्तराष्ट्रीय स्थिति तथा भारत सरकार की तत्सम्बन्धी नीति पर विचार भारते के पत्रचात इस सभा की राय है कि -

- (क) भारत-पाकिस्तानी संघपं के दौरान भारत की वैदेशिक नीति का खोखलापन स्पष्ट हो गया है: मांग
- (ख) यद के मैदान में काफी सफलता प्राप्त करने के पश्चात भी भारत की राजनियक मोचें पर पराजय हुई है।

भीर सिफ।रिश करती है कि भारत की वैदेशिक नीति का पूनविलोकन किया जाये धीर वैदेशिक-कार्य मंत्रालय में भी धावश्यक परिवर्तन किये जाये ।(5)

भी रामनेवक यावव : मल प्रस्ताव के स्थान पर मैं यह प्रस्ताव प्रस्तुत करता हं :-

"वर्तमान पन्तर्राष्ट्रीय तथा भारत सरकार की तत्संबंधी नीति पर विचार करने के पश्चात् इस सभा की द्वाय है कि भारत सरकार की बैदेशिक नीति धर्मद्वान्तिक, धन्याबहारिक, नकारात्मक,

1902

# [थी रामसेवक यादव]

काल्पनिक और देश को एक न एक समस्या में उलझाने वाली रही है और, इसलिए यह सभा का निरनमोदन करती है।" (6)

Shri Tridib Kumar Chaudhuri (Berhampur): I beg to move:

That for the original motion, the following be substituted, namely:—

"This House, having considered the present international situation and the policy of the Govment of India in relation thereto, is of the opinion that—

- (a) In view of the failure of the Security Council to guarantee the stoppage of continued cease-fire violations by Pakistan the Government should inform the Council that it considers itself free to take such steps against Pakistan as demanded by the practical requirements of the situation; and
- (b) India should sever connection with the British Commonwealth of Nations." (7)

Shri M. R. Masani (Rajkot): I beg to move:

That for the original motion, the following be substituted namely:—

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, is of opinion that, in the face of the combined hostility of Communist China and Pakistan, the country needs a radical revision in its foreign policy, the discarding of dogma and the adoption of realistic diplomacy involving, inter alia,—

 (a) measures for building a system of regional collective security for all countries between India, Japan and Australia;

- (b) forthright support for the defence of South Vietnam and Malaysia against aggression;
- (c) steps towards the liberation of Tibet and the recognition of the Dalai Lama as the head of a Free Tibetan Government; and
- (d) the establishment of diplomatic relations with the Republic of China and Israel."

Shri Surendranath Dwivedy (Kendrapara): I beg to move:

That for the original motion, the following be substituted, namely:—

"This House having considered the present international situation and the policy of the Government of India in relation thereto, regrets that the Government has failed to make the necessary modifications in foreign policy dictated by the experiences gained as a result of the aggressions by China and Pakistan against India during the period 1962—65." (9)

Dr. L. M. Shinghvi (Jodhpur): I beg to move:

That for the original motion, the following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto-

- (a) regrets to note the postponement of Afro-Asian conference at Algiers;
- (b) deplores the weakness and inadequacy of our external publicity;
- (c) calls upon the Government of India to undertake the manufacture of nuclear capability for diplomatic and military deterrence;

- (d) calls upon the Government of India to refrain from supporting the move for seating Communist China in the United Nations; and
  - (e) deplores the omission of the Security Council to brand Pakistan as an aggressor in spite of a clear finding by General Nimmo." (10)

Shri Bade (Khargone): I move:

That for the original motion, the following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, regrets that the Government is yet reluctant to orient its postures in foreign affairs more realistically in the light of our recent confrontation with Pakistan and China, and specifically suggests that-

- (a) in view of Pakistan's naked aggression on our territory both the Indus Canal Waters agreement and the Kutch agreement be deemed nulled and India declare itself absolved from all obligations and commitments under the agreement;
- (b) the Government must take rational note of China's entry into the nuclear club, adjure all notions of psedo-pacifism and resolve to build up an independent nuclear rent;
- (c) the Government should withdraw its support of China's entry in U.N.;
- (d) full support be extended to the case of Tibet's freedom;
- (e) the lopsidedness in our Middie-East policy be removed by establishment of fullfledged relations with Israel; and

(f) an all-Party committee be formed to reappraise the worth of our membership of the Commonwealth against the background of recent experiences and panticularly in the context of U.K.'s hostile role in the recent war with Pakistan." (11)

### Shri P. Venkatasubbaiah (Adoni): I move:

That for the original motion, following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, while wholeheartedly approving policy of the Government suggests that a more positive attitude of developing and maintaining friendly relations with both the Governments of USSR and USA be taken without prejudice to basic policy of non-alignment, in order to successfully resist aggression of both Pakistan and China." (12)

#### Shri M. L. Jadhay (Malegaon): move:

That for the original motion, the following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, approves of the policy of Government of India in relation to the present international situation." (13)

#### Shri T. Subramaniyam (Bellary); I move:

That for the original motion, the following be substituted, namely:-

'This House, having considered the present international situation and the policy of the Government of India in relation thereto, while reaffirming the correctness of the policy adopted by Government in this regard, this

to." (14)

move:

[Shri T Subramanyam] House accords full support there-

Shri Linga Reddy (Chikballapur): I

That for the original motion. following be substituted, namely:-

"This House having considered the present international situation and the policy of the Government of India in relation thereto, while approving the present foreign policy, is of the opinion that suitable reappraisal should be made." (15)

Shri Muthiah (Tirunelveli): T move:

That for the original motion, the following be subtituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, approves of the policy of the Government of India, and recommends the promotion of friendship for those countries which stood by us in the recent hour of crisis." (16)

Shrimati Renu Chakravartty: I move:

That for the original motion, the following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, is of the opinion that the policies of the USA and the UK, in pouring arms into Pakistan through military pacts like CENTO and SEATO as well as by their re-fusal to accept Kashmir as an integral part of India and their support both inside and outside the UNO to Pakistan's demand for reopening the question Kashmir's accession to India have plainly showed their animus again the st India by damning India as thund aggressor, stopping all shipmenton of goods contracted on a commercial basis and even of PL 480 food supplies, during the critical days of the Indo-Pak war; and recommends that India never forget the true character of imperialism learnt during 150 years of foreign rule, and must-

- (a) develop self-reliance defence and development with the help of those who have acted as our friends in this crisis;
- the Commonwealth (b) quit which by and large is still dominated by Great Britain;
- (c) adhere strictly to the policy of non-alignment from military pacts and power blocks;
- (d) build up with great patience and diplomatic acumen closer understanding between Afro-Asian nations by a close identity of views in the common struggle against imperialism, colonialism and racialism; and
- (e) by our support to every measure which strengthens disarmament including end to nuclear weapons, peaceful co-existence world peace-concepts which are under challenge from China and the USA, and to this and to tone up the diplomatic services and propaganda machinery of the External Affairs Ministry.' (18)

Dr. M. S. Aney (Nagpur): I beg to move:

That for the original motion, the following be substituted, namely:-

"This House, having considered the present international situation and the policy of the Government of India in relation thereto, desires to invite the attention of the Government to the following points in order to make it serve the interests of India more effectively and speedily—

- (a) inadequacy and weakness of our external publicity particularly in regard to India's position as a sovereign power in Jammu and Kashmir and the completeness and irrevocability of its affiliation with India:
- (b) not seeking or seizing opportunity hitherto to press the claim of Tibel's internal autonomy after it was forcibly occupied by China in utter disregard to treaty obligation;
- (c) failure to expose the continuous malicious campaign of calumny revealing bitter spirit of hostility mainly based on racial and religious fanaticism by Pakistan against India;
- (d) ill-treatment of, discrimination against and harass-ment in general of non-Muslism inhabitants of East Pakistan resulting in the exodus of nearly two-third of the non-Muslim population to India:
- (e) necessity of opening diplomatic relations with the new nations which are progressive and sympathetic to Indian people and Indian nation, such as Israel;
- (f) urgency of being fully prepared for war even with nuclear weapons if possible by self-reliance or with the

- help of reliable allies, Asian, European or American to resist successfully the aggressive invasion of any part of India singly or in combination with China by Pakistan;
- (g) readiness to cut down the estimate of expenditure on the Fourth and Fifth Five Year Plans to leave adequate funds to meet requirements of India's defence;
- (h) self-sufficiency in food and in weapons of war as far as possible;
- (i) insistence on the abolition of any cease-fire line dividing Kashmir Into India occupied and unoccupied parts which has proved harmful to the preservation of peace and pursuit of progressive measures of administrative nature in Jammu and Kashmir territory;
- (j) indefinite postponement of the Afro-Asian Conference at Algiers." (21)

भी विभूति निभ (मोतिहारी) मूल प्रस्ताव के स्थान पर मैं यह प्रस्ताव प्रस्तुत करता हुं:—

"वर्तमान घन्तर्राष्ट्रीय स्थिति धौर भारत सरकार की तत्सम्बन्धी नीति पर विधार करने के पण्चात् यह सभा धव तक धपनी धपनाई गई सरकारी नीति का हार्टिक धनुमोदन करती है धौर सरकार से धागे यह धनुरोध करती है कि देश को सबल भीर मुराजित बनाने के नियं भविसम्ब निम्नानिश्चित उपाय किये आर्थे:—

- (क) सभी परम्परागत तथा धाणविक गस्त्रास्त्रों का घविलम्ब निर्माण:
- (ख) देश में छोटे बड़े कारकानों का निर्माण:
- (ग) कृषि उत्पादन संबन्धी सभी कायोंको पूरा करने का घट्ट प्रयत्न ।" (22)

Mr. Speaker: These substitute

Now, about the time-limit, ordinarily, there will be 15 minutes for the speeches. The leaders of groups might be given upto half-an-hour each, depending upon the strength of their Members.

Shri M. R. Masani: Mr. Speaker, Sir, I rise to support our alternative motion which says:

"The House.....is of opinion that, in the face of the combined hostility of Communist China and Pakistan, the country needs a radical revision in its foreign policy, the discarding of dogma and the adoption of realistic diplomacy involving, inter alia.—

- (a) measures for building a system of regional collective security for all countries between India, Japan and Australasia;
- (b) forthright support for the defence of South Vietnam and Malaysia against aggression;
- (c) steps towards the liberation of Tibet and the recognition of the Dalai Lama as the head of a Free Tibetan Government; and
- (d) the establishment of diplomatic relations with the Republic of China and Israel."

Sir, on an occasion like this, we in this House speak from a sense of heightened responsibility, both because what we say may have implications for our national interests which we must bear in mind, and, at the same time, because we are anxious that the advantage that this country possesses over its opponents in Pakistan China, of being a Democracy in a crisis, where free discussion, free criticism and free opposition prevail. that advantage this country should not lightly throw away.

As the Foreign Minister has said, this country has gone through a tree mendous experiece. We cannot do otherwise than start with paying our tribute to the gallantry of our Armed Forces. We have had the unfortunate memories of 1962 thus wiped out, and the prestige and pride of our armed forces which they had over centuries; have been re-established.

#### 13.19 hrs.

[MR. DEPUTY-SPEAKER in the Chair.]

Let us hope that there will be no tinkering or tampering with the morale of our forces, which has thus been re-established.

The Foregn Minister was also right in paying a tribute to our people for rallying to the defence of the country, for the unity of purpose that they showed and for the communal harmony that was maintained throughout.

But I wish I could share the smug complacency with which he referred to the successes of our diplomacy and our foreign policy. These recent events have also some very hard lessons to teach us. The hardest of them was that, in the face of that crisis, India was isolated. I do not say that we did not have friends. But in our own corner, in our fight with Pakistan, except for Malaysia and Singapore, there was nobody. Let us not try to forget this fact of isolation; it is pretty bad.

In the General Assembly of the UN, at the end of the debate, the Press Trust of India made an analysis of the trends in regard to our dispute with Pakistan. I am quoting from the Hindustan Times of 23rd October. According to the PTI the spokesmen of 63 nations were neutral and not go beyond appealing for peace. 19 were hostile to India and, of these 19, 11 were members of the Arab League. 3 made passing references. but did not say anything. 25 ignored the issue. Out of 110, not one spoke up for us. This is something that cannot be side-tracked by recording satisfaction at our success in the Security Council. This has left our bewildered; it has left some of our people rather angry. It is no good flying into a rage when nobody else can see our point of view. It reminds me of a story of the fond mother who went to see a mlitary parade. At the end of the parade, her comment was; "Everybody was out of step, except my "Johnny". That was her son. We cannot afford to be Johnny. We are living in a world community, where we must be in step with decent, democratic nations, whose regard. We friendship we resign from the Human Race and turn our back on humanity. In a way, let us console ourselves that, since imitation is the sincerest form of flattery. other nations have copied us and remained non-aligned in our dispute. We have so many times taken the stand that we will not judge what is right or wrong over the last 15 years. We should take sportingly the fact that other countries are now giving back to us a little of our own medicine.

The important thing is why did this happen and how do we prevent a recurrence of this isolation. That, surely, should be the purpose of this debate. Let us look at facts in the Was it only bad public relations, as some of our colleagues allege? Was it the f ault of our deplomats? Let me say, in all fairness to our diplomatic service and publicity, that it was not a failure of public relations or diplomacy. I have been a practitioner of public relations. You cannot sell a product if the product sold. The first thing in cannot be public relations is to have a good product which can be sold. Then only can you advertise it and sell it. It is no good blaming our diplomats and ambassadors. The fault lay deeper. It lay in our foreign policy. We did not give them a product they could successfully sell in the councils of the

What was wrong with our foreign policy? It had three basic weaknes-

First of all, it was abounded in innocence. Our Panch Sheel pact with Communist China was the most notorious example of our naivete and our innocence. The betrayal of Tibet for which we are paying now was the result of it. Our naivete in another direction was to believe that, if we only turned our back on Israel, all the Arab States will back us against Pakistan. that neglect of friendly relations with Israel, we thought we would pay a price for Arab support. I have mentioned just now that 11 of the Arab States spoke against us in the U.N. Assembly, And, General Swaran Singh has already referred to Jordan. What is more, at Algiers, President Nasser joined with Chinese in having our move to have the conference defeated only a few weeks ago. These are facts.

The second thing from which our foreign policy suffered was its narcissistic character, watching ourselves in the mirror and admiring ourselves, imagining that the rest of the world saw us as we saw ourselves. We have now learnt that image was only in our imagination.

The third thing which was wrong was our self-righteousness, the air of moral superiority we adopted towards everybody else, teaching them lessons, talking down at them, refusing to judge between right and wrong, whether it was Berlin or Hungary or Tibet, talking of Peace, when other people were fighting for Freedom and Justice. The latest example that was the way, for the last 12 months, we needled those in Vietnam who were trying to defend that country against the aggression of Communist China and its satellite. kept on telling them, "you must not cross the frontier; defence must be on your own territory". And history caught up with us, and we had to cross the frontier ourselves. These are the basic defects of our foreign policy for which we were paying the price of being isolated.

## [Shri M. R. Masani]

That foreign policy has ceased to have any relevance to our present needs. We have to come to terms with reality. As was said before, "too long have we lived in an artificial world of our own creation."

What is that reality? That reality is that the biggest threat to our independence, our way of life and our survival is that which comes from Communist China....

Shri Nath Pai: And her ally, Pakistan.

Shri M. R. Masani: I am coming to that. That is the major threat. The minor threat is the one which comes from its ally, Pakistan. not discount the malice of Pakistan. But I do doubt its capability to do us very much harm. Pakistan by itself we have taken the measure of. We have shown that we can put it in its own place. I for one do not believe that Pakistan by itself can do this country much harm. If it tries, I am sure it will fail a second time. But the challenge of Communist China is a more permanent and more fundamental challenge, not only to our survival, but to our democratic way of life. The only choice for us along with the other countries of region, is to stand up to Communist China or succumb and become satellites. Of all countries of the region, except for Japan, ours is the only country that can take the initiative and lead in bringing about arrangements for the regional security of South and South-East Asia. along with Japan, is cast by geopolitics, by her position, by her size, by her democratic institutions, by her maturity, to lead the countries of this region along with Japan. That is the role that is offered to us by history and geopolitics and the question before us is whether we are going to accept this role or become a miserable camp follower. I have no doubt that the people of India wish us and our government to take up the challenge and assume that role that history and geopolitics assign us

If that is agreed, and I think hon. members will agree that on that there can be no option but to see that we take up this responsibility, then the question arises as to what should be our attitude and posture as one of the leaders of Free Asia. If we want to be a Power, we must behave like a Power. Just talking like one is not enough. Our obligation is to join with Japan in rallying the countries of South and South-East Asia which lie between us to defend the free way of life which is menaced by Chinese Communist imperialism and its allies. We have to provide that solidarity to them that we have failed to do in the last 15 years. We have turned our back on our neighbours. We dealt with China unilaterally; we never consulted Burma or Pakistan when we signed the Panch Sheel treaty.

Other countries in Asia feel that the Himalayas are not only our frontier, but the frontier of all the South and South-East Asian countries. They will join in its defence if we would give them that opportunity.

Luckily in this region, there has been a strengthening of the forces of freedom in the last few months. Last March or April, our neighbours in Ceylon escaped from the disaster of a communist-led government. recently. Indonesia has drawn back from the brink and saved its national existence. The tide of war in Vietnam has luckily turned in favour of freedom and democracy, and so too in Malaysia. All that, Sir, has happened; but no thanks to us. We did not move a finger to help any of these healthy processes.

What is, then, required is a regional security arrangement with all countries within the triangle that would be made by India at one end, Japan at another and Australasia at the third. In case any hon. Member asks me: "Why Australasia?" I would say that Australia and New Zealand are also part of this region. Today, Australian and New Zealand boys are dying in the jungles of

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Malaysia and Vietnam, dying so that Asian freedom can be maintained against our enemies. That is why we need Australia and New Zealand this alliance.

Let us, Sir, give up this caste system of judging between non-aligned and aligned nations which we have followed to our disaster so far. We made friends with Indonesia because it was non-aligned. Look at how she has treated us. We turned our back upon Japan and Malaysia because they were aligned. See what friendship and support they have given us.

If this concept is to be accepted, then one of the things we must do is to stop following the suicidal path of supporting the admission of Communist China to the United Nations. Do we realise what we are doing? If that move succeeded, do we realise that Communist China then becomes a member of the Security Council? Do we realise that she will have a Veto against us on behalf of herself and Pakistan whenever it suits her? Is it not a suicidal thing for a government, with all the experience we have got, to say that we shall go and vote for Communist China's admission? Rather, Sir, let us realise that another China, a free China a nationalist China was our friend and helped us during World War II. It was the only country that spoke up for Indian Independence and annoyed Churchill during the War. That China is pinning down its Communist armies and the air force on its Eastern frontiers. That China can join with us and form a Second Front if we are attacked in a major war. With such a China we should establish diplomatic relations and not with our enemies across the Himalayas.

Similarly, there are our friends in Tibet. My hon. friend over there mentioned it. We, Sir, have treated Tibet cruelly. We have not been fair to our good friend, His Holiness the Dalai Lama. Let us change our attitude. Let us give up our cowardly

attitude. Let us own up to the fact that we should be glad to see Tibet liberated, that we are friends of Tibetan freedom and as a token of our feeling let us give diplomatic recognition to the government in exile of His Holiness the Dalai Lama.

Sir, two days ago the Foreign Minister got applause in this House, and rightly, for saying that if a Free Rhodesian Government was formed we would recognise it. Why do we have to go to Rhodesia to recognise a government in exile that fights for freedom when such a government is in our own territory and we could set an example to the rest of the world?

Now, I come to Pakistan. In so far as Pakistan is concerned, we shall have to have the policies: a shortterm and a long-term policy. In the short-term, our firm posture of resisting any aggression or infiltration must be maintained. This limited objective of the armed conflict with Pakistan in September, as defined by our President and the Prime Minister, has, I think, been fulfilled. The aggressor has been taught a lesson. He has been shown that this country is not prepared to be pushed around any more. I, for one, do not believe that Pakistan has the capability, by herself, placed as she is today, to launch any major attack on this country. If that happens, she will be defeated in the same way as she was in the last attempt.

Our long-term policy should be to keep the door open to normal friendly relations which are so demonstrably necessary in the interest of both the countries.

Shri S. M. Banerjee (Kanpur): Keep the door open to allow the infiltrators in?

Shri M. R. Masani: These must be established some day, even if it takes months or years, if the two countries are not to take the wrong path and go down in mutual destruction. Geography has made us intimate neighbours. If I do not like my neighbour in a house or a flat, I can move to another, but a country does not en[Shri M. R. Masani]

joy that luxury of moving away from a neighbour. Sooner or later, therefore,—let us hope, sooner rather than later,—the two countries have to learn to co-exist. For this to come about, however, there will have to be a change of heart first on the part of the present Government of Pakistan.

Shri S. M. Banerjee: If they have a heart.

Shri M. R. Masani: But, Sir, when that change of heart takes place, let the door be open and as a stronger and bigger power, let us then hold out our hand in response.

In so far as Kashmir is concerned, I believe that Pakistan, as a result of its wicked collusion with Communist China and its aggression against us. has lost whatever locus standi it had. There can be no concession made to Pakistan in regard to Kashmir which may be misconstrued as a reward for its military adventure. At the same because of the misdeeds of Pakistan, we surely will not forget the obligations we have undertaken lowards the people of Kashmir. A solution of the problem has, therefore, to be worked out, but this should be done on our own initiative and at the proper time. Whatever the solution, it will have to be mutually acceptable and in the interests of both India and the people of Kashmir. What does this mean? It means that whatever the future status of Kashmir and its relationship with the Indian Union, it can only be one

An hon. Member: It has already been decided.

Shri M. R. Masani:...it can only be one which, as in the case of Nagaland, is acceptable to India, which fits in with our national interests and our national security.

In conditions of infiltration and guerilla warfare, it is well known that the goodwill of the civilian population can, in the long run, be decisive. It is, therefore, essential that all steps should be taken to win over those in Kashmir who are as yet uncommitted and who are opposed to that part of the country going to Pakistan. These are the people with whom we must consult and with whom we shall have to work out a solution. In some sections of our Press and public opinion there has been an unfortunate failure to make this distinction between those who are pro-Pakistani and those who are opposed to Pakistan. whatever else their views may be. If we are to defeat the enemy, we shall have to learn to make this distinction and we shall have to avoid the trap of the man who puts his foot into it by saying: "he who is not with me is sgainst me". That is why, Sir, in our own national interest, it is essential that a policy of conciliation should be instituted in Kashmir without any further delay.

Now, Sir, I come to a very important point, and that is about our future relations with two great powers-the United States of America and Union. If the Chinese and Soviet Pakistani combination is to be resisted successfully, I believe that the help of the great powers is essential. Any talk of going it alone in the face of this combination is un realistic and would be disastrous to our national interest. Both these powers have in the last few months played a constructive role in bringing about a cease-fire. We need the friendship and we need the goodwill of both these powers. In the changed cumstances, it would be a mistake to think in terms of exclusive friendship. of friendship with one as against the other. I am very glad that Shri Chagla the Education Minister, in his address at the Indian School of Inter national Studies, of whose Governing Body I happen to be a member, made this very good point, that the old basis of non-alignment, of two quarrelling powers, has gone and you do not have to pose one against the other any more. I agree entirely with what he said on that point.

The fact has to be faced, that both these powers function under certain blimitations.

Shri D. C. Sharma (Gurdaspur): Does Rajaji support it?

Shri M. R. Masani: Yes, I think Rajaji supports the acceptance of help from both Russia and America.

As I said, both are working under some limitations. In the case of the United States, its limitation is that it cannot take sides in dispute between two countries in the non-Communist world. This, Sir, has happened many parts of the world. I give the example of Cyprus, the recent one that has taken place, where Turkey and Greece, both its allies, were at loggerheads. The United States did not take sides and tried to make friends between them. This is the role of the leading power in the non-Communist world. It has got to bc accepted.

It is no good quarrelling with that:

it does not do any good to us. I will
read the words of Shri Chagla in
this context. He said:

"....the USA was on the horns of a dilemma in her relations with Pakistan. On the one hand there was growing disillusionment about the latter's role in South East Asia, especially in the light of her 'violent flirtation' with China, and on the other the fear that any pressure on Pakistan now might only drive her closer to China."

Now we need US help; let us not make any bones about it. We need the help and co-operation of the United States. We need it for three very specific reasons. The first is that today the United States is the only power which has the capability and willingness to deter Communist China from attacking India, if necessary, with force of arms. It is the only power with the capability and willingnes to provide us with a nuclear shield against nuclear black-

mail by China. That help was readily given in 1962 and it would have been available, if necessary, this year. There can be no system of regional security in South and South East Asia without the support of the United States.

The second reason why we want US co-operation is food. Thanks to our bad policies and neglect of agriculture, we are not and will not for a couple of years at least, even good policies are followed, be in position to avoid starvation, death and distress to our people. Now, which is the country that can give us food? The only country that can give us the amount of food that we require United States. the Soviet Union. unfortunately. food deficit and is selling gold very heavily in the world market to buy food for its own people. Therefore, the only country that could give us food on the scale that we require, and without payment, is the United States. The House last Friday showed its awareness of this basic fact when it rejected a motion that was moved by a member of the Communist Party

Thirdly, this country needs economic aid and foreign capital for the welfare and well-being of its people. Again, while we may accept economic aid from any country that we like, and rightly so, there is no country that could give us the economic aid of the size that we require except the United States. Let me give some figures. Out of the Third Plan's external assistance 59 per cent came from the United States and only 8.2 per cent from the Union. Therefore, in the present state of the Soviet economy, which is in a bit of a mess, it is in no condition to help us. I was reading this morning an article in Le Monde, the well-known neutralist, anti-American leading French newspaper of October 27th. It says:

"The crisis the Soviet Union is now undergoing in its gold and

## (Shri M. R. Masani)

foreign-currency reserves, in its economy and in its relations with several Communist countries is profoundly changing the balance of forces in the world..... Another striking aspect of the crisis of the system is the increasing paralysis of the economy."

This is no time when Russia can afford, even if it wants to, to help us economically in a big way.

As I said, the interests of the Soviet Union coincide with ours upto point. I wish we should take full advantage of that identity of interest. The Soviet Union has played a constructive role, as I said before. like the United States. Strongly opposed to Communism as I am, I for one would unreservedly welcome Mr. Kosygin's mediation in the quarrel between us and Pakistan. I would wish him well and I would hail him as a good friend of this country if he could make this quarrel end restore friendship between the two countries.

Gone are the days of Lenin and Stalin when the Kremlin would have been delighted to see fighting between India and Pakistan, "Out of chaos comes Communism" is a slogan which, I am glad, the Soviet Union has rejected, even though the Chinese are yet to discard it.

Now, what are the Soviet objectives in this part of the wor'd? think the Soviet Union has basic objectives in this part of the world. The first is to avoid an open clash with China. Though China does not want it, the Soviet Union has kept the door open to a detente. In other words, the schism between China and Russia is not irreversible. The second thing is that Union wants to keep Communist China and the United States out of entire region. The third thing is that the Soviet Union wants to stop Pakistan from falling completely into the arms of Communist China.

These are the limitations of the Soviet Union and we must appreciate them, just as we appreciate the limitations of the United States. I say this because it would be disastrous if we let ourselves build another illusion in place of that illusion of 'Hindi Chini Bhai Bhai" which brought us to such a disastrous pass. I say that because there are some signs that that illusion may be replaced by another illusion or hypnosis of the same kind. There is the ridiculous talk by my friend, Shri Asoka Mehta of dovetailing our economy and planning to the Soviet system of planning which is itself in disarray. My good friend, the Minister of Parliamentary Affairs, went to Moscow recently. While he was speaking to the Russians in Moscow at one of those functions he said:

"...I am not in the habit of speaking in the language of exaggeration. But I wish to tell you that today every corner, every class of people in India is full of love and affection and gratitude to the Soviet Union which was never seen before."

The language of hyperbole is all right at diplomatic functions but we must not become victims to that language. (interruptions). I will quote what he said before going to Russia also. Speaking in Delhi, as reported by the Indian Express of 19th October, he said:

"The Soviet Union was hundred per cent true friend of India."

Now, let me say clearly, what every student of international affairs knows that there are no hundred per cent true friends for any count-y. States, Not even the United will agree very cheerfully, is a hundred per cent true friend of India. Let me remind the House of what happened in 1962. In 1962 when we were attacked by Communist China, countries came readily to our assistance. while Mr. Khruschev was still sitting on the fence, and they were the United States and the United Kingdom. We may be forgiven if in our excitement at that time we had descr.bed them as a hundred per cent friends. But what happened in three years? See how the situation changed. Therefore, if there is a hundred per cent friend, it is on v for the moment, only for the occas on Countries are not hundred per cent friends. They to low the r own national interest and they change their friendships from time to time.

Now, the USSR is neutral and it has been neutral between India and Pak stan in the Kashmir dispute. There has been a shift in its policy, not to advantage, over Kashmir. We know the Veto is gone, the Veto for which we paid a heavy price for several years We have been equated with Pakittan as "two non-aligned countries" I can quote from article af er artic e in Pravia from stalement after statement by Brezney and Kosvgin equating us with Pakistan.

Now, on the 6th of September, Mr. Ha. old Wi son, the British Pr.me Minister, made a remark disapproving of our crossing the frontier between Amritsar and Lahore and we. quite rightly, got excited about it, and my friends there brought even a motion to leave the Commonwealth. But it is very interesting that about the same time Mr. Kosygin, the Soviet Prime M nister, wrote a letter to our Prime Minister. I have not seen ei her that letter or the Prime Minister's reply. So al' can do is to quote from Hinduran Times of 11th Sentember, a UNI message from New Delhi, which was never contradicted. It sa d:

"Prime Minister Shastri replied to the 'etter of Soviet Prime Minister Kosvgin regarding the conflict with Pakistan.

He is believed to have explained how the crossing of the international border by Pakistan in the Chhamb sector, with heavy artillery and Patton tanks, had neces-1743 (ai) LSD-6

sitated counter-measures on the part of India.

Action had been taken to relieve the pressure in that area, he has added.

In his 'etter, received some days age. Mr. Kosyg n had taken exception to 'ndia's crossing of the in ernational border in West Paki tan. He had requested New Delhi to immediate y cease-fire and withdraw its forces behind the cease-fire line Jammu and Kashmir and the national border elsewhere."

Mr. Deputy-Speaker: He should con lude soon.

Shri M. R. Masani: I have 35 minutes and I have taken only 25 minutes.

Mr. Deputy-Speaker: He has taken 30 minutes.

Shri M. R. Masani: Even then I have g., 6 or 7 minutes. I was making the po nt that Mr. Kosygin said exactly what Mr. Haro'd Wilson had said, but there was a deafening silen e not only from the Communist Party but from all those who are frothing in their If one was rige against the British. to b'ame both were to blame; if one is not to be blamed, neither is to be blamed. Let us not have these doublestandards.

The last thing that I would say about the Soviet attitude on which, I think, something needs to be said, is that yesterday the Parriot carried a very interesting article from Comintern paper, ca'led The b'ems of Socialism and Peace, the official organ of the International Communist movement. I would like to quote two paragraphs from it.

Shri Nath Pal: Comintern is dissolved.

Shrimati R-no Chakravartty (Barrackpore): He does not know that.

Shri M. R. Masani: Ostensibly dissolved but still carrying on.

This is what the Problems of Socialism and Peace, the official International Communist paper says:-

"Following the conflict, both India and Pakistan are increasing their military expenditure at the expense of economi development. The Shastri Government was already taking steps to lower the rate of economic development and increase the tax burden on working messes ... . War hysteria,"

says the paper,

"has gripped both countries where there is an attempt to draw away the attention of .abouring masses from the fight for their vital interests. The new situation considerably lightens the task of reaction to take revenge on the democratic movement."

Sir, I am not criticizing the USSR. I am asking for sympathetic understanding of its limitations. I ask for the same treatment for both the USA and the USSR. I am only pointing out that the capacity of the Soviet Union to help us is very much more limited. very much more circumscribed than that of the United States.

Sir I have done. I have tried to put before the House and the Prime Minister a blueprint for an approach to our new problems which, I believe, the world would understand, which shou d bring for us that understanding that has been missing, which would end the isolation from which we are suffering. I would like to tell him that in my view the great mass of the people of this country would follow him if he were to take some such stand as this and that he would be well advised not to wield to this needsure group or that out of fear of what some section of pub ic opinion might say. I believe that what I have put before the House is what tunuamental interests require and I appeal to the Prime Minister to lead the nation in that direction.

Shrimati Renu Cnakravartty: Mr. Deputy-Speaker, Sir, we have just now heard a very interesting speech by Shri Masani, Deputy Leager of the Swatantra Party, in which he has tried a lot if acrobatics, because he must, the situation is su h that it is impossib e for him to realise what the people rea ise very simply that it is not a question of the USA criticising us or the USSR criticising us. I am sure nobody in India would at all object if the USA or the USSR was to criticise us because we, after all, are capitalist nation, the USSR is a so ialist nation and the USA is an imperialist nation. Naturally each will criticise the other. The crucial question is: Who gave the Pation tanks; who gave the Sabre jets and who, as yet, has not abrogated the military pact through which, as he rightly sa's, the weak Pakistan Government has been bolstered up? That is the crux of the question. In his undying faith in the United States giving help to us at a crucial moment he has tried to ask us: Did they not give us help at the time of the Chinese crisis? Sir, it is time we evaluated it.

Yes, we got a few transport planes. some mountain divisions' clothes; but when we went for the supersonics, it was Pakistan that got the supersonics, not us; when we went for the submarines, it was not we who got them but others got them Therefore, this is the test on which we sha'! have to judge everything. We do not want an alliance either with the USSR or with the United States of America. That is exactly the point on which we differ. We do not want Moscow We want that our country should have understanding and friendship. Often that understanding may not be there but we must try and see that that understanding comes because we have to fight both on the military field as well as on the diplomatic field.

Sir, we are discussing this at a time when the experience of the last three mon as seems to be receding after its first momentous impact. At that time there were two significant facts which rose to our minds and which we felt very strong y. One was the active resistance and heroism put up by our a.my and lawans filling us with sense of confidence that we have the ability to defend our independence and our freedom. The se ond was the humiliation and animus flung at us by those who had been paraded as our friends, the United States of America and the United Kingdomwe have got to see it very cearlyfrom whom we are trying all along to get more and more aid.

I say this bitterly because I was in America at that time in those crucial days-6th, 7th, 8th Sept right up to the 15th and the 16th. I was surprised to see that Shri G. D. Birla almost echoes the entire speech of Masani in a speech which has appeared in the Hindustan Times today. It -ays:-

"I was there during our most difficuit times and I tell you that the American nation was highly well informed. I used to see the news bul etins, listen to the radio and watch the television; and I discovered that it was all very objective.

We also watched the television three done horause we were en anvious about the news about India and I remember one television man saidit was not outstanding but it stuck in my mind-"You cannot have something fo- nothing; you give up your United the attitude in criticising States of America regarding Vict N-m: "ou give up your attitude regarding Kashmir; you cannot something for nothing." That was the wen'ire trend. We felt at that time, in those days, humi lated why we had gone as baggars to ask for aid from such people. At every stage, even in the Inter-Parliamentary Conference at Ottawa we felt the pressures that were put upon us.

In recent weeks the American lobby, which was cornered and stient during the past lew months, has again garded up its joins. The Prime Mi.ister, who has just made a jaya yarra right throughout India, told the people toat he would never knuckle under blackmail, that we would starve rather than take PL 480. Hc, surely, cou'd not have forgotten the Patton tanks, the US Sabre jets that killed thousands of our jawans and no amount of protests by us to get the United States of America to make a condemnation of the misuse of US military pact arms was of any avail. All that is there before us. Why is it that this consciousness, which has been there before our people, has suddenly been forgotten and a new turn is being made with Shri S. K. Patil heralding the new turn of events?

Situation (M)

Here we have been told on many occasions, sometimes in a hidden form, never contradi ted openly that Prime Minister is going to America and that he is going to accept the invitation of President Johnson. I do not know what invitation has reached him but we are told that he has received an invitation-a fresh invitation, I presume-after the way he was treated last time and the there. I think, we need an answer from him this time. I am sure, he will make the position clear and the people will judge whether it is in our interest at this moment to show any weakness in going there after the way they have behaved to us and to our Prime Minister.

Both Shri Patil and Shri G. D. Birla have been making statements which are very similar, the one to the other. Shri Patil savs that he has been assured by the Pentagon that they are not going to give any more military aid to Pakistan, that he has met the United Sta'es Defence Secretary and has been assured in the same manner by him that the US would not give any more arms to Pakistan. If that is true, why cou'd not a statement have been made to that effect?

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[Shrimati Renu Chakravarity]

We know that, without arms coming directly, Iran is giving oil and that arms and a whose squadron and a half of planes have been through Turkey to Pakistan and the loss has been more than made up, almost. We are not sure but we know that they are trying hard and are getting their friends in SEATO help them a though we are told that pressure has been put upon SEATO not to give arms 'o Pakistan We cannot accept anything. No word will be acceptable to us unies we hear that there is an abrogation of SEATO, CENTO Pact through which Pakistan has a right to demand arms from the United States of America. That is the basic question.

We do not want an bod 'o interfere on the question of Kashmir. We be seve that we was settle it between Pakistan and ourselves. It is these third parties, arming the Pakistan Army and giving them these bombs and planes, who have been creating this rift and they are the people because of whom armed hostilities have taken p'ace This is what Mr. G. D. Bir a has said in the same manner as Mr. Masani has said I take the name of Mr G. D. Birla because he is the spokesman of the free enterprise and big enterpreneurs and monopolists. He says:

"America has got better rea-

What is the reason? Is that the reason why they gave Patton tanks to Pakistan? Then, he goes on to say:

"...we find that we have got a greater area of common ground with the United States than we have with Russia..."

We too judge Russia and its policies on the basis of whether they have helped us or whether they are our friends or not. It is on that basis that we are going to judge. It is not a question of making the critic question whether the United States is our best friend and Russia is our secondbest or third-best friend.

#### 14 hrs.

Sir, it is nauseating to be told again and again that our Prime Minister should go to the United States to meet Mr. Johnson. Why is this pressure being ou; on the Prime Minister? It is because Mr Patil canno. ian e policies and it is our Prime Minister who has to go and make the compromises on mas.imir and to change our criticism of the United States policy on Vietnam. Our Prime Minister may say that there is no harm in talking. but when our jawans have laid down their lives and suffered so much, does it behave in lia to degrade itself by Prime allowing its Minister to go to the United States whose arms are still being daily used? This is the question which I put and this saque on not or my own but a question which is in the minds of the entire people of India. It is surprising that even Shri Shastri has been beside himself with joy with Goldberg's not taking up the political issue of Kashmir for discussion before the discussion of the cease-fire was over All the U.S. d'd was to say that ceasefire has to be discussed first. Nowhere has Mr. Goldberg said they have given up that part of the resolution which demands a political se'tlement. That is the point about which we have to be very clear. Still the entire question of the political settlement on Kashmir is an open question as far as the United Nations' resolution is concerned and for that matter I may say that our most difficult period lies ahead.

This is what Mr. Patil has said. I do not know from where he gets the idea. He says:

"The fact that both the United Kingdom and the United S'ates did not agree to the telescoping of the first and fourth clauses of the Security Council's first resolution viz. cease-fire and permanent

political solution of Kashmir in the Council's latest resolution clearly showed that no consideration or concession would be given to the aggressor."

If that is so, then all our troubles will be over. But it is far from the truth. This is what is being attempted to soft-pedal the fact that our aidgiving benefactor, the United States, has still not changed its position regarding the no itical set lemen Kashmir, India is opposed to plebiscite. What is the position? Have anythe Americans stated that Kashmir is an integral part of India? That is the question. the people Why are of India in bleu to the U.S.S.R.? 11 15 because they did openly declare, whatever other criticism they made, that Kashmir is an integral part of India. There is a feeling that Shastriji is also succumbing to these pressures. Let us tell him humbly that the country's prestige will be laid low if it is a fact that he is thinking of coing to the United States at this moment when the United States arms are being used by Pakistan in attacking our jawans during this uneasy full in the fighting at the front. Whatever may be said. Shastriji is being called to the United States for putting pressures on him to agree to the conditions which we have not agreed. Ahore all there is another attempt which is already afoot and it will be stonne un in the United States that when Shastriii is going to meet Johnson. India must not criticise the action of the United States over Vietnam

My friend Mr. Masani has already posed a question. May I ask him: Is Kashmir and Vietnam the same problom? I would like him to realise that when he tries to equate the United States intervention in Vietnam with the Kashmir issue, he is doing the greatest disservice to India. can never tolerate this simile. Kashmir an integral part of India? That is the main question. Masani of course, was often in favour of a condominium and various other

measures to appease Pakistan. He does not realise that it is a part of India and because it is a part of India. our army must protect its own .... I Wallet territory.

Is Vietnam a part of the territory of U.S.? The excuse that the South Vietnam Government has called U.S. for help makes us ask: What Government is this which has changed bands eight times and who in the world does not know it is a puppet Government bolstered by the arms and moneys of the United States? Do we not know that 4/5th of the South Vietnam territory is in the Hands of the National Liberation Front?

Shri M. R. Masani: Question.

Shrimati Renu Chakravartty: The whole world knows it. Mr. Masani may not like it. But it is a fact.

Shri M. R. Masani: It is utdated.

Shrimati Renu Chakravartty: The policies of U.S. armed intervention directly in Vietnam and indirectly through Pakistan in Kashmir war are one and the same. India must stand firmly with the en.ire non-aligned and Afro-Asian world opposing U.S. intervention in South Vietnam, I know when the P.L. 480 supply was stopped, in the first instance, it was given in the U.N.I. press release that one of the reasons was about the fortnright statements made by the Prime Minister on the question of Vietnam. Irrespective of what form of Government Vietnam will have-we may not agree with the form of Governmentit will be the choice of the Vietnamese people unifying their country and choosing their own form of Government according to the terms of the Geneva Agreement. What we desire is the stopping of the U.S. bombing and the withdrawal of their troops.

The fear of China must not prevent us from giving this right to the Vietnamese people. It is only by taking a forthright stand on principles that we can once again win the respect of

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[Shrimati Renu Chakravartty]

the rising peoples of Asia who have seen what the U.S. has done in Congo and in Vietnam ....

Shrimati Yashoda Reddy (Kurnool): Even here, we do not have the Indian point of view. One is siding with the United States and the other is siding with the U.S.S.R.

Shrimati Reng Chakravartty: The hon. Member need not get so excited. We have to live in a world where we have to be inter-dependent. Let me anish my speech. I hope she will get b Caline ... (interruption).

Now, I will say a few words about the need for unity with Afro-Asian world. In spite of the complexity of the job in the diplomatic fie.d, the imparance of the large number of newly freed countries cannot be ignored Neither by anybody in the world. the United States not the U.S.S.R. can ignore them. The importance of these newly freed countries cannot ignored by anybody and least of all by us. At the Aigiers Conference, we felt that in recent years our attitudes towards non-alignment has made us take a passive stand towards imperialist intervention. I am happy that we have made a forthright declaration on Rhodesia. Just as we can never support the attack of China on India and have outright condemned it so too we must support the Vietnamese people's right to defend themselves against U.S. aggression to choose their own way of life. Thus alone we can bridge of understanding build a between the Afro-Asians that we take our stand on principles and not on mere anti-China stand.

we are Often I wonder whether clear about our policy of non-alignment. Even our Ministers do not speak in the same tone. Recently, we have been hearing the statements of Shri Mehr Chand Khanna advocating the manufacture of an atom homb. Even the other day, the Prime Minister made a forthright declaration that in spite of having the full ability to

manufacture it, India will not do so. We have also been shocked by the statements made by Shri Chagla which have been supported by our friend Mr. Masani. Shri Chagla's own recent statements seem to say that our foreign policy of the past was wrong. What does it mean? Does it mean that our policy of nonalignment which we have uptil now followed has been wrong? Even the delegations which are being sent abroad .-- I do not know what we are supposed to do in those delegations. Mr. C. D. Pandey is going to lead a delegation in which some of us are be invited. Pandey does not support our policy of nonalignment. He has been one of the top-most critics of it. What are we supposed to do in that delegation? We have been reading various activities of our delegations abroad. must clearly know what we stand for in our foreign policy.

Often we are talking about SEATO, CENTO and U.S. arms. We seem to argue that we are opposed to were misused because those arms against us in contradiction to Mr. Fisenhower's promise of using them to fight Communism-almost so to say that we agree it is all right if it is used against Communists but not against us. Is this the policy of nonalignment? I would like to say that we also do not seem to know the African trend. In recent times, I saw a four-paged pamphlet which had been produced by one of our High Commissions in Africa-by the Information Service in Kenya. It was round-up of the World press opinion, quoting comments from three Australian newspapers and one New Zealand daily. Is there no other Afrowe could have Asian paper which contacted and which we could have quoted? We have to understand the African mind. This is what I want to urge on the Prime Minister. We Communists have talked with them in our own way; we have propagandued on behalf of India what we have thought to be the correct attitude towards indo-Pakistan conflict and we have put forward before them reasons why India will not accept any political decision which will jeopardize our secularism unity and our way of life. The African has become wary and let us make no mistake about it. They are not taken in by China nor by the United States because they have fought their battle in the colonial war. But it does not mean that India automatically steps into that position which is slowly being vacated in their minds by the Chinese propaganda, In the Algiers meet, the Africans did not want to openly divide the Afro-Asian forces because it did not want to give a handle to imperialism. But it would be wrong to think that the policies of China were supported by them. The very fact that 45 countries wanted USSR to have a seat was a clear indication of this. If India understands this complex background to the African mind-its anti-colonialism and h nee its shying away from anti-communism, its opposition to the extreme policies of Chinese exportof-revolution theories and hence its desire to build a healthy free cnmity of nations to guard their independence and help forward the developmen' of these countries on the basis of peaceful co-existence and alignment. Only if we understand this complex make-up and patiently work to create a greater rapport with them can China be contained Pakistan defeated in the diplomatic field.

! have said so much, but the main point I would like to stress is the need to build a solf-reliant economy. Above all, what has been taught to us in the last conflict is that we have to build by our own efforts and defence potential, a self-reliant economy hope that will answer the point that was made by our friend. Shrimatt Yachoda Reddy who is not at the momen' listening. It will all depend on our ability to build the self-reliant economy. Our lawans have shown bow bravely they can fight. We have

to give them also the arms with which they can fight. How do we do that? Some say: have we no friends? The argument is used only to decry our policy of non-alignment. Who are our friends? Only those who help us with the knowledge, the technique, to be able to build up our defence industries and our self-reliant economy are our true friends. There is no doubt about it. We do not want them to make long speeches supporting us, but we want them to help us in this. Here it is the USSR which has helped un. They have supported us and it is with their aid that we are today building our oil industry and the MIG's; it is with that knowledge and te hnique that we will be able to make better "Gnats" and better blue prints for our defence industries. Yet, in the bureaucracy and in Government too, there is an astonishing d gree of anti-communism, on which Mr. Masani defends. Otherwise, why do we not recognize the East German Government. Mr. Masani has raised the question of recognising Taiwan. Does Taiwan recognise the Mac Mohan Lin:? Does the Chia g Kai-Shek's Government not fully support the territoria' claims on India made by the Republic of China even to this day? I say that the question of recognition of Taiwan does not arise.

भी मध तिमये : दोनों चीन को रेक-न्ताः व किया जाय।

Shrimati Renu Chakravartty: would tell my friend, Shri Madhu Limiye, that each nation has to be judged from this point of view, namely, whether, it is in our interest, and in the defence of our freedom, we should recognise a country or not. If that is the way, then there is no question of recognising Taiwan at all. I say we are afraid of West Germany because they give us some morsels of aid. That is why we do not recognise Ea-t Germany, I heard from a very high authority that, in spite of denials by the West German Government. they were giving arms to Pakistan right upto the 1st August, 1965. After

[Shrimati Renu Chakravartty]

that also, we know that they have given arms to Pakistan though they put forward the excuse of being unable to check private trade. We fear the We-t German Government so much that we do not recognise East Germany, which was the first communist country to say that Chica committed aggression against India.

We do not underestimate the dangers of the pseudo-revolutionary dogma; of China and its dangers which have led to armed attacks as well as propaganda offensive against We are clear that, in spite of all it says, these attacks on y strengthen the reactionary forces and add grist to the mill of the U.S. lobby in and give credence to U.S. policies. We are one in meeting this attack, but we shall do so by not strengthening imperialism or its allies for we b lieve objectively that the policies of the extreme right and of the extreme eft meet at a point. The most difficult stage of the conflict has been reached. To win peace is sometimes more diffi ult than winning the war.

I appreciate the difficulties of Sardar Swaran Singh. I would like to say that he has done a good job in the United Nations, but I say that much more has yet to be done. would say that what we have won has been won with our firmness and by the friendship that we had in the word. My friend, Mr. Nath mentioned about Yugoslavia. are our friends. But let us not forget there will be moments in history when we shall even be isolated because we stand for a principle which should be defended and protected, i.e., India shall be free; it shall stick policy of non-alignment and peace. Therefore, we should not lose heart,

As we to'd the Prime Minister, we would not like him at this juncture—when still U.S. arms are being used against our jawans and when there has been no expression of regret on the part of the United States for hav-

ing permitted those arms to be used against India—to go to America.

We should also remember that strings are not always attached in the clauses of an Agreement. I raise this here because there was a debate regarding P.L. 480; if it had been said that we were going to taper off the P.L. 480 or that we were not going to depend on it, it would have been something, but the attitude which was taken by Shri Subramaniam was very bad. If you want national unity or a real approach for the defence of India, then such an attitude should not be taken. Lastly, these strings are not always attached in the clauses of the Agreement. But they are The United States was dethere. manding so many commitments from us. What happened? As soon as Mr. Patil went there, everything changed. We would like to find out what were the unwritten commitments that were made because I cannot forget the statement made by the United States commentator: "You cannot have something for nothing." That is why I say that, in this difficult period when we have to fight on two fronts-on the diplomatic front as well as on the military front, our jawans facing the snipping, shooting war that is taking place. . . .

An hon. Member: How about China?

Shrimati Renu Chakravartty: Ile may make his speech only on China.

That is why I say that it is necessary for us to be clear in our minds that we shall stick to our policy of non-alignment, which will be able to win us friends; otherwise, we shall go the way of all aligned countries, the greatest example being Pakistan. We do stand by our policy of standing for disarmament, and our policy of standing for peaceful co-existence. But these are the policies which are opposed by the two nations, China and the U.S.A. I find that my hon. friend Shri M. R. Masani is laughing, but I

should like to tell him that he is a student of politics and he should remember that these two extremes have met on this point namely that they oppose peacefu co-existence and they oppose also disarmament and world peace because they believe in theory of brinkmanship. We believe in a poli y of non-alignment, and let us make that non-alignment real, vital and standing on principles, and if we de so, we are sure to win

Sh imati Renuka Ray (Malda): Since we ast met in this House to discuss international affairs, we have gone through a very great experience. and naturally there have been many shifts in things as we see them. But that does not apply to fundamental objectives. Our fundamental objectives as enshrined in our policies have remained intact. Though since the 5th August, when Pakistani soldiers in disguise, following the Chingen technique, attacked India, up to this day, so many events have happened in rapid succession and they have naturally affected many of our beliefs, nevertheless, the fundamenta' objectives have remained intact. Many of the pre-conceived notions that we held and other notions also have been demo ished during this period of twentytwo days and the aftermath that followed thereafter. The mettle of our fighting forces has been shown to be something about which Pakistan and her Western friends had predicted very much otherwise. They had thought that one Pakistani was equa' to three Indians. Today, the saga of the capture of the Pakistani Patton tanks belonging to America and the Sabre jets that our airmen had brought down is going to be a record in history of the gallant deeds of our jawans and of our airmen. I shall not dwell on this subject except to say that what has been done on the military front and the strategy that our country has shown on the military front is something which we have to copy on our home front so that we cou'd strengthen our economic base accordingly.

The most prominent fact that has come to light, much to the chagrin of many of the friends of Pakistan, is the fat that this deep design in Kashmir of a rebellion, after infiltration failed, has failed because the Kashmiris have proved once and for a 1 that they are Indians first and foremost when Pakistan attacks us. That has proved and justified our belief and our building up of a secular State. Whatever may be in store for us in the future, this is something that is on record, and we shall be stand by that in a determined manner

In the moment of danger, the unity of India has been strikingly demonstrated. These are the things which have disproved many of the contentions held by others, the most important contention being that plebiscite can change things; that has been disproved because Kashmir has had many elections already; even if there were a plebiscite, there is no question of its going to Pakistan because it could not go to Pakistan, since the rebellion for that purpose could not be incited even though so many arrangements had been made for it with so much of design.

Therefore, the most important lesson that the world has 'earnt and the friends of Pakistan have learnt is that plebiscite on account of Pakistan's insistence is not going to lead to any results. If that be so, why do they still talk of a plebiscite? That is because there are other things and there are other interests. There is no doubt that in this shifting world of international politics, there are no permanent friends and ao permanent foes. At the same time, there have been certain nations which have stood by us. My other friends have spoken of them before, Shri M. R. Masani and Shrimati Renu Chakravartty have drawn attention to the fact that certain people have helped us. Shri M. R. Masani spoken about Malavsia, and Shrimati Renu Chakravartty about the U.S.S.R. Both are true. There are also other nations such as Yogoslavia etc which have stood by us. But there is no. [Shrimati Renuka Ray]

doubt that se f-interest is guiding the interests of certain nations, and more especially of those who have been trying to help Pakistan in the Security Council.

Let us look at things openly today. The vei, has been torn away from our eyes and we know exactly where we are. Perhaps, at one time, because of the suave diplomacy of the erstwhile empire builders of Britain which dealt with us, we used to be left guessing but in the light of the Lincolt attitude of the Wilson Government and the Labour Party, even the most reluctant amongst us need have no excuse to be kept guessing at al now, because we know exactly where we are. We know why a political solution of Kashmir is wanted by them; we know also that a so-called independent Kashmir is wanted by them, about which Lord Attire's stimment came out yesterday. Lord Attlee is a man for whom I had a deep regard because he was my teacher when I was in college. Even Lord Attlee has come out and said that a political settlement and an independent Kashmir is wanted. Why do they want an independent Kashmir? Have not their policies of divide and rule been sufficient to create two countries which are at loggerheads with each other today, which are destroying each other, and where in twenty-two days not on'y the blood of brother has been shed by brother but economic disaster faces both? Is that not a sufficient for them? Do they want an independent Kashmir under their thumb so that their influence which has dwindled in the whole eastern sphere could come back again? Is that the real reason behind it? I think we are justified in claiming that that is so. If that is so, there can be no question of a compromise. There is no question of a compromise with a nation of shopkeepers as we should have known. It is a very significant thing when we see that the cream of the intelligentsia in Britain supporting China and the Friends of China

Association that has been formed. So, we know what really affects British interests in trade governs her objectives.

I should say that it would be far more worth-while for us to consider what we could do about the trade interests of Britain in this country, which have increased twice or even three times since Independence, in its volume. If we want to produce any effect on Britain, then it is a question of taking over jute and tea and oil and not morely one of eaving the Commonwealth. What is the point in leaving the Commonwealth when the Commonwealth consi-ts of so many Afro-Asian nations also, when Commonwealth consists of so many nations which have been under the heels of British domination in the past and which perhaps can see through Britain better than many others?

Sir, I would personally think that the best thing that we can do is to see that in the Commonwealth Britain is downgraded. But I certainly would appeal to the Government to see and examine what we can nationalise. We have seen how some of the Assam teaplanters have been behaving, we have seen the treacherous behaviour of some of these people. Surely we are justified in seeing that they do not continue to handle trade in this country.

Then, a great has been talked about both the U.S.A. and the U.S.S.R. by Shrimati Renu Chakravartty and Shri Minoo Masani. Listening to them I felt that there is no proper rea isation as yet of a shift in the international world, the more so in the speech of Shri Minoo Masani who Because, first contradicted himself. of all he says that we should have some regional or zonal alliances to help us, and then he savs himself at a later stage that the U.S.A. and the U.S.S.R. are the two countries to reckon with as they are all-powerful. But he seems to forget that the con-

ception of the world as communist and non-communist is no longer existent in that shape. It is being biurred. Things have changed so much and are changing so very rapidly that I think in our foreign policy the fundamentals like non-alignment, on which our policy, is based, we should retain. The emerging trends as we see now in the whole world is towards, what our leaders had brought forward long ago, peaceful co-existence, with the exception of China and ner vatellites amongst whom Pakistan is taking her p ace.

In regard to what I was saying about Britain and her manocuvres I wou d like to say one thing and record it, that we have for their language, in which I am speaking, for their culture, for the great men and women of that country who have been the torch-bearers of liberty throughout the word, for the Mother of Parliaments, for the great and precious gift parliamentary system of democracy, for all these we have the greatest regard. But this cannot blind us, this cannot be a mitigating ircumstance today against the manner in which they have behaved with us at a time of danger and of crisis.

So far as the U.S.A. is concerned, I wonder what the feelings of the man in the street in the U.S.A. today is, when they find their Patton tanks and their Sabre jets, meart for use against communism, being used against India. Or is it the fact that the free press of the home of free enterprise has not put it across to them so plainly and they do not even know? That is one of the things about which we have to think. Because if it is true that there is come shift today, some shift in their notice, then it is surprising that the talk of strings being attached still continues. In that case, whatever happens, we in this country cannot possibly accept any kind of aid, food aid or any other aid, we never have done so and never will do so from any nation whatever is in store for us. if the aid is with strings attached. What I have been fee'ing is that if the American press would place the true

facts and true perspective before them, American public opinion which has already shown a shift will realise the truth, though, as always happens, any public opinion finds its way into the attitude government only a little later, and therefore it is not so apporent in the governmental attitude yet. How long, I would like to know, are they going to be guided about this Indo-Pakistan sub-continent by the British as to what attitude they should take.

I do not want to take much more of the time of the House about this Indo-Pakistan conflict except to say that we have learnt one esson which we should have learnt long ago, that we must learn to be self-reliant. must be self-reliant, and that is the cry throughout the country today. Being self-reliant does not mean that any country today can be isolated completely, that in this one world any country can be completely se'f-reliant In that sense or se'f-sufficient unto itself. But it does mean that in certain essential things if there is any attempt by anybody to turn us from the way of life in which we believe, then we must have that amount of self-sufficiency to resist it effectively.

I will now turn to Rhodesia and speak a few words on it.

Mr. Deputy-Speaker: hon. Member's time is up.

Shrimati Renuka Ray: Sir. I am the first speaker from the Congress Party and I hope you will give me a few minutes.

One word about this shocking rebellion of the whites in Rhodesia. I am so glad and I congratulate our Minister on the stand that he has taken about this and on coming out openly on this matter. But in regard to the Wilson Government I am shocked, I do not understand who they cou'd not have taken action and turned out this government in Rhodesia before rebe'lion actua'ly took place And why is it that even today they are so reluctant to use arms against them to quell such a rebellion?

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I think this is a matter of great importance to the world as a whole that logay if one takes the map, one would find that there is a deliberate attempt, it would seem, to have a wide area-Angola, Southern Rhodesia, West Africa, South Africa, Mozambique—an area which is larger than India itself, as a place where Africans will be third-class citizens. There is Bechuana and, Swaziland Basutoland; but these are small areas which can be easily swallowed up. As regards this deliberate attempt to have white supremacy in an area which is larger than India, surely it is up to the United Nations, all of us, every country to stand up against it, and not merely must we condemn what is wrong, but we will have to effectively see that what is wrong not continue and that this deliberate design does not in fact take shape and dream of white supermacy if Rhodesia and South Africa does not come true.

Now, a good deal has been said about the Algiers Conference, and I do not want to say much about it. Our External Affairs Minister has to'd us that the consensus of opinion has been for the inclusion of the U.S.S.R., which is something that we have gained. But there is no doubt that a good deal of notitical manoeuvre took place in Algiers and that we did not come out so wonderfully all round. one of the reasons is-it is surprising -the attitude that was taken up by the TTAR representative there who had been in India. I cannot understand it, because we have not such close contact with all the material. But it does seem in any case that they have dug the grave of the Afro-Asian conference in the future at Algiers.

I come now to a point on which I have spoken times without number, long before this Indo-Pakistan conflict took place, on international affairs. And that is the question of our publister media. I have said in the past, and it has come more than true now that the lack of a proper muhilate modia in India has been one of the causes-it would be an oversimplification to say that it is the major reason-for a misunderstanding of India. China as well as her discipie Pakistan have publicity machines which are wohthy of Goebbels in the Hitlerian regime. Even to project the correct picture of India before the world we have not got a proper or adequate media so far. t is true that there is greater realisation of this in the aftermath of this aggression. Of course I would take some future opportunity to dwell on this subject, but I have one or two points to make before I conclude. One of this is that in the wor'd of today a publicity media has to have expertise. We do not think it necessary; we think truth wil' triumph in any case; so we sit back and do not do very much about handling it. The whole publicity work must be done by different ministries not in this uncoordinated fashion but by teamwork. I personally think one ministry, whichever it is, shou'd be in charge of all publicity, whether external or internal, because even this time so many things have gone wrong.

As regards our representatives abroad. I am not one of those who want to hold that either those who are servicemen or those who are in politics are better people for it to be there as ambassadors or in other representative capacities, but I do say this that those who undertake to represent India in any capacity abroad must have an understanding of our cultural heritage and also of modern world trends and must be free of jingoistic and arrogant attitudes, whi'e fully understanding the fundamentals of our objectives. I will conclude with these words. We are not fighting merely for teritorial integrity, although our territorial integrity is dear to us. We fight to preserve and defend our way of life, a way that draws its strength from the diverse streams of Indian culture, with the rational and scientific approach of the modern age. It cannot be compromised, nor allowed for a medieval theocratic conception to draw it back to the dark ages. have been fighting to expand the frontiers of democracy in the world. Has

India transgressed into a sphere which is reserved for the so-called progresgive nations? Is it that an eastern nation like us is expected to follow in the wake of those who claim to be the leaders of the world and under whose wing we should rather go in for guided democracy and its like? How dare we attempt to set up new frontiers to establish democracy on socialist lines, on the lines of a secu ar state, thus showing the way to the developing nations of the world?

With these words, I would like to way that I support the policies of the Government fully. I hope that we as a nation will be able to continue to show the same courage and determination on the home front as our armed forces have a ready shown on the battlefield.

Shri G. N. Dixit (Etawah): Events of importance are happening at the moment in many parts of the world, but when the very security of the country is in jeopardy and we are facing great dangers from Pakistan and China, it is better and wiser to limit our consideration to the one aspect which mostly concerns us. It will be wiser also for all of us and for Government to give more consideration to the realistic and practical problems facing us rather than handle affairs which are not of vital concern to us.

Now about Pakistan. I will make my submissions against Pakistan's claim to Kashmir. But as regards Pakistan, I am happy about one thing, that we are all of one mind. It was a spectable to witness. Whether it was the Members of Parliament or it was the people of Ind'a or it was the Prime Minister or the other Ministers, there was oneness of mind during these few weeks. When there was undeclared war between Pakistan and India, everyone thought alike There were occasions when I received telephone calls from Lucknow and other places and people were concerned about certain events; they were happy when I to'd them 'Even the Prime Minister, every member of Parilament, is thinking just as

you are thinking'. Everybody was happy. Everyone in this country: thought alike. There were no two opinions in the country. I wish things continue in the same way and whatever the Government does has the full support of every citizen of the country.

When we did this for the first time, there was a move from the Opposition that Parliament must sit all along till the critical period of the emergency lasted. This was as a result of the consensus that was formed in the Central Hall where all Members considered these problems and formed a consensus of opinion. Whether they were the leaders of the Opposit on or they were members of the Congress executive, whoever met the Minister was representing a consensus which went from the Central Hal. I think when these big problems are facing the country even in the diplomatic war, it will be immens ly helpful if Parilament continues in session all along and this consensus continues to help Government in formulating their policies, because really speaking, we are facing a bigger menace now. When the danger of war faced us. it was for the army to handle it; now it is only for the Ministers or a few people to hand'e the difficulties facing us. Therefore, the entire body of Parliament must be available for assistance to Government to handle this diplomatic war.

So far as Pakistan is concerned, what is the problem? It is not that the problem of Kashmir is a brake or wall between India and Pakistan. For these 35 years, I have been deep in politics. Really speaking, it is a contest between Quaid-e-Azam Mohammed Ali Jinnah and Mahatma Gandhi. It is because those in authority in Pakistan think in terms of Quaid-e-Azam Mohammed Ali Jinnah's theory that this situation continues. Unless the leadership in Pakistan changes unless the Government in Pakistan changes and there is acceptance of the concept of the

[Shri G. N. Dixit]

secular state, there is going to be no peace between India and Pakistan. The Government will be in error in think ng that if the question of Kashmir will be solved or any other question between the two countries will be solved, there would be an alliance between India and Pakistan.

May I tell you now about Kashmir? When I heard some members speaking in this House or talking outside about this matter, I was wonderstruck. So far as Kashmir is conwas decided cerned, the question once for all in 1948 when the Instrument of Accession was accepted and signed by Lord Mountbatten and the then Maharaja, Hari Singh. The result was that the entire State of Jammu and Kashmir passed to India and became an integral part of it. Therefore, to think that the part that is occupied today by India is India's and the part that is occupied by Pakistan is Pakistan's is an absolutely wrong proposition. It will be weakening our case vis-a-vis Kashmir which is in the de facto possession of India. If there is anything India's, it is the whole Jammu and Kashmir which once upon a time Maharaja owned or ru ed. the Therefore, India must c'earify its position, declare its mind and make its strong, righful, legal and constitutional claim to that part of the State which which is enis Pakistan-occupied. tirely the de jure territory of India and must be vacated by Pak'stan.

The only point was that in those circumstances, our great leader, Panditji, expressed a political wish and that political wish was as regards a plebiscite or just assessing the will Now that expression of the people. of good intention was utilised by Pakistan or the Security Council those who supported Pakistan. Now all that has vanished into thin air. It is the time factor which is important, the convening of the Constituent Assembly and the Constituent Assembly of Kashmir passing the Constitution therein recording a clause

indicating that Kashmir is irrevocably accedes to India making it also clear therein that that cause is un-There.ore, Kashmir amendable. stands acceded to India even by the will of the people, the will of the people expressed in the Constituent Assembly o. Kashmir which framed ite Constitution just as the Constitution of Ind.a was framed by the Constituent Assemb.y of Therefore, no question arises even of the will of the people or a plebiscite. So, the entire case very well placed by our representatives in the Security Council, and I very much relished the thorough statement made by the Minister Without Portfo io of Kas mir. the historical facts of the Kashmir case were placed, but, as Shri Chagla very well said in this House, the people in the Security Council do not decide things on account of their truth or on the principle of Satyam eva jayate, they decide according to the exigencies of the situation or in the interests of their particular nations. So it is for us to assert our right, as we asserted during these two or three months, to the whole of Kashmir.

So far as Pakitsan is concerned, unless public opinion in Pakistan changes, unless circumstances in East Pakistan and Pakhtoonistan change. there is no possibility of dictatorship vanishing from Pakistan, and unless dictatorship vanishes there is no chance of India and Pakistan getting friend'v. So it is essential necessary that this Government must support in fu'l the movement Pakhtoonistan, that we should grasp the hand of friendship of Khan Abdul Ghaffar Khan on whom in 1929 or 1930 Gandhiji bestowed the great designations of Frontier Gandhi and Badshah Khan. Gandhiji gave him his word of honour that when they were in difficulty India would come to their rescue, and so India must stand by Pakhtoonistan.

Simila-lv. the people of East Bengal do not want to remain in Pakis-

tan, to be under the subjugation of West Pakistan, those dictators and autocrats. As democrats, we must support those who want democracy in East Bengal. I think it is but proper for us to formulate such policy.

I heard the two great parliamentarians, one representing the Swatantra Party and the other representing the Communist Party. Both of them had something to say about India, but I do not agree with my hon, friend that neither of them said anything for India. There was some part truth in both the statements. We all acknowledge with gratitude the support that has been given by Soviet Russia to us and the Government has been very right in grasping their hand of friendship. A friend in need is a frined indeed. If Russia is a friend in times of need, we must acknowledge its friendship, and I think it was not proper on the part of Shri Masani to have left that point aside, because it is not proper or good diplomacy not to recognise a friend who has stood by you. must be grateful to Soviet Russia, because I have not heard anybody here or outside questioning friendship I am not a communist, I am as much an anti-commun'et as Shri Masani is, and I stand by my leader Mahatma Gandhi. I believe in every word that he said. It was under his leadership that a courted imprisonment six times in the freedom movement. So I am not a communist, but if a communist country is good to this country, we should stand by it. Once a country has done a good thing by us. we shou'd he friendly with that country. Let us have a reputation in the whole world that we stand by any country that stands by us. Malavsia has stood by us. and we stood by Malavsia. This was a good act. If we carry on this way standing by our friends, we will have a lot of friends.

Our policy has to be practical and realistic in this crisis ris-a-ris China and Pakistan. We need not venture into the affairs of other It is not

necessary that We sav that if somebody has not been triendly to us, we are an enemy of that country. That will be a wrong porcy. It will be a good policy to declare our friends, and wrong to declare our enem es. Let us take whatever little we can take from those who are not our opponents in this world. Let us try to convert the will of the whole world in favour. This will not do that because one country has done us wrong, we become the enemy of that country. That will be a wrong policy. The correct policy will be to win over the whole world, to be true friends of those who have been our friends in need and to try to win over the rest of the world.

There is an amendment by the great D: Aney One part of it struck I have been talking to and hearing people, all intellectuals, who say that things are not as we desire them to be in the international field. We read in the papers and we hear also statements from people who come from foreign countries that the opin on in those countries which we assume to be very friendly is not as good a; we desire it to be. Therefore, much is needed to be done by ou . Government outside. This is point which has to be considered by th m in a practical and realistic manner. I might give you one instance.

Just now Shrimati Renu Chakravartty said that there was the Ottawa Conference and that she went there. There was another Member who went to that conference. I will not name the Member nor give the sex of that Momber When we are asking that M mbe- about that conference, the Member said that every one was talkine about a pleb'scite there, that the will of the people in Kashmir must be known. Then we asked the Member: "What did you do"", and the ren'v was: "What can we say we do nok know anything." I asked: "Did you not know all these happenings, did won not read the speech made by the Minister without Port'olio of Karhmir?", and the reply was, "I had asked for the brief, it was not sent,

[Shri G. N. Dixit]

what could I do?". If this is the position, if the Members are sent from here without briefing without study, it is no good sending delegations outside. Anyone who goes from here outside must go fully briefed. When I heard that Member, was ont alone, there were about ten Members sitting in the Committee. There may be other instances.

र्श्वः दनमानः स्वत्वय (देवास) : बराजनका नाम बतला ह्ये ।

Shri G. N. Dixit: I will not give the same.

So far as Kashmir is concerned, I was paid quite sufficiently by the Government of India to act as the Prosecution Counsel in Kashmir consp racy case. I know sufficiently we'l about Kashmir, and so the other Members asked me: "why dd you not brief this Member?" T said. "This Member never came to me. otherwise I would have briefed this Member fully. I am prepared to work honorary now to brief anybody who wants to be briefed on the guestion of Kashmir." Let that Member come to me.

So, my submission about these delegations is this. You may send anybody you want to send, but after full education and briefing. I am prepared to brief him in the matter of Kashmir.

An hon. Member: Not the External Affairs Ministry?

Shri G. N. Dixit: I am also offering my services.

An hon, Member: You do not want to go?

Shri G. N. Dixit: There are others who want to go. I do not want to go.

There is a lot of tulent in this House. — I am not taking of the Opposition, but of the Congress. Let the Government use those talents and send only those people who know

their job well, who can study, who can speak. Do not send peope because they have been clamouring to go, becaus they approach you to go. Dr. Aney has raised this point in his amendment, and I think the External Affairs Minister, his Deputies and the Prime Minister should give due consideration to that part of the amendment.

#### 15 hrs.

I will finish by saying a few words about China. I will take hardly three or four minutes, if you permit me. So far as the other enemy Ch na is concerned, conditions there also have come to subsist. Just as I say that it is not possible to be friendly with Pakistan unless a man like Khan Abdu. Ghaffar Khan comes to represent Pakistan, some men of his type must be in position 17 China. else, it is a question of ideology; we should become communists which we are not going to become because if we do so our entire heritage of 5000 years wi'l be lost and we will be untrue to the father of the nation, Gandhiji. That, we cannot do. Or, we shou d become tutelage to China. cannot A mighty also we nation like India cannot do so. Therefore, things have come to stay. I agree with my friends who say that Pakistan is not the big menace; the bigger menace is China. For China we have to prepare the whole nation. It is not a question of some individual or a litt e army The whole of China will fight against the whole of India. Therefore, the preparation has to be on a much mightier scale.

I think it is not a matter for the External Affairs Ministry. This is a matter for the entire cabinet to consider Let every Member of Parliament be utilised for that preparation. Let everybody whose services are available be utilised for that preparation and let it be a revolutionary preparation as there was the preparation for the 1942 movement. Let

there be non-official leadership orested and let there be mass-scale preparation. That is all I have to submit, für.

Shri A. C. Guha (Barasat): Deputy-Speaker, after some months this Parliament has got an opportunity of discussing the foreign policy as such; and during this period there have been discussions on specific besues in the foreign policy particutarly on the two pacts, Kutch agreement and the Security Council reso-Sution for a cease-fire. It is realised by everybody that India is now passing through a very difficult time. erhaps the most dufficult time since Independence. Internal food position and other things are very difficult and our external position is very difficult. Our territorial integrity was menaced.

भी रकम सम्ब कम्पाय : उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। सदन मैं गणपृति नहीं है:

Mr. Denuty-Sneaker: The Rell is being rung-Now there is quorum.

Shri A. C. Guha: In August last we were faced with the problem of detending our integrity and sovereignty. Pakistan has been repeatedly invading our territories and last time in August she sent a number of in.iltrators into Kashmir on the plea that there was a rebellion in Kashmir by the people of Kashmir and the insurgents of o cupied Kashmir being hair fellow brothers went to def nd or n support of the people of Kashmir, for their right of s-lf-determination. everybody knows too well that there was nothing lik. s rebellion or political unrest in Kashmir. We have n t yet been able to convince the wor'd about the justness of our cause in Kashmir. I do not know how our publicity and the Exfar ternal Affairs Ministry are ponsible for that but the position to the we have not been able to convince the world onlinion on the rightness of our couse.

Kashmir acceded to India according to an Ace passed by the Parliament of Great Britain and it was lecally valid. Not only that The accession of Kashmir to India was ratified by a duly elected Constituent Assembly and that is further ratified by two subsequent general elections on adult suffrage. It a very cardinal factor which we have to tell the people repeatedly so that the entire world should know that Kashmir is not a colony of India, is not under the subjugation of India, is not under military occupation of India but it is a willing partner of the Indian Federation.

should We realise that started her political carrer with this great handicap of partition and its consequent result, the creation of Pakistan. Pakistan had the blessings of the Anglo-American powers. Somehow they made a wrong assessment of world stratigy and they thought it fit to create Pakistan as a source of permanent irritation and permanent friction with India so that India may not develop into a strong military or economic power and our attention mry he diverted to military affairs. I should say that our initial mistake was that we did not realise the full implication of the creation of Pairtytan and consequently we did not take stems to counteract those implications o- degions

Pakistan faithful to her creators has been going according to designs and since its creation has always b en creating trouble for India repeatedly. On three occasions made open aggression on India invaded Indian territory but bes d's that there have been frictions going on, and new and new territory w a b ing claimed by Pakistan. On our sid- we have always taken only a dof nsive attitude, which was not ouite he'-ful for us. Just at present on the eastern borders between East Pakisten West Bengal and Assam nrobably fighting is going on and we have repost dly repulsed those intruders and inflicted som casualties on them but the fact remains that a large number

#### Shri A. C. Guhal

of our population have suffered in property and also physically. Their houses had been burnt, their property had been looted, cattle had been taken away. This sort of things should not be to erated. There was a quistion why this fighting should always be on our soil, why we should take only defensive action and stop only at driving out the intruders and not carry on the pursuit of the intruders by our army into their land. The government and the people have an obligation to those persons living in the border. I appeal to this government to look into this. There is fighting going on in two districts of West Bengal, 24 Parganas and Nadia. The reports in the newspapers show that a large number of people have behouseless and sheltriess in this winter. Their houses had been burnt and standing crops looted. This is the time for harvest. We should have taken care of these things.

A. other difficulty of India is very size and geographical position of india. India is surrounded some small countries except Those countries, I think, will surely rem mber the expansion and member the imperialism which was based in India and which ruled over them. Pakistan has been continuously harping on this aspect and warning our neighbours to beware of ,ndia. It was, breause of the Indian Empire, that England developed the idea of an ambitious Empire which extended up to Singapore in the east, Aden in the west, Tibet in the north and up to Ceylon in the south, down to the Indian ocean. So, those countries, I think, can rightly be afraid of a mightly and powerful India developing at present. We shall have to counteract the Pakistani propaganda of evolving Indian imperialism, make them believe in the peaceful mission of India and that India is not an imperialist country, that India does not like to conquer any country or any territory. That in the task which our Missions in these neighbouring countries should repeatedly carry out and they should tell the other countries and project our real attitude on their minds, so that they may be convinced of the peaceful mission of the Government of India; if we do so, then they need not be afraid of our becoming a powerful nation in that sense.

The third handicap for India is China. There also I think we committed a mistake. We took Chinese friendship for granted and we surrendered Tibet to Chinese imperialism. was the fatal mistake whi h we committed. We should not have that, but now that has been done, it is very difficult to undo that wrong which has been done, to the politics of India. And as long as China continues as a powerful nation, she will always be a source of threat and menace to Indian integrity; she can hardly be a friendly country. China must surely remember her past days of Chinese imperialism ertanding from the Urals to the Pacific and f om the A-ctic down to the Indian Ccean. She is still dreaming of that. should remember that a country may change its ideologies Franco was once a monarchy and then it became a republic. Russ.a was a mona chy and now it has become a socialis, republic. But the foreign po i.y of Russia is still as was dictated by Peter the Great. His dea was to have an outlet to the North S.a. and to Vladivostok as an outlet in the Pacific Ocean and an outlet in the Black Sea and that idea is even now a dominating factor in Russian foreign policy. They will not abandon national interest because they become a socialist or a communist country.

We should realise that there is no permanent friendship in international politics. A country may be friend'y towards us because of some consideration which would be beneficial to it. France and Britain were

enemies for centuries together, but as soon as the German military menace came, the two countries became iriends. And not only that: they also drew Russia towards which bi .. am and was more of ress suspiclous and nosule and that formed the triple alliance to light Germany. So, it is aiways on a pragmatic basis, on a realistic basis, that international alliances are made and not on basis of any ideology or any permanent theory. We should have kept this in mind.

Indon.s.a, if she has to be grateful to any one or any country for her independence, ought to be grateful to Pandit Jawaharial Nehru and lifetime of India. But even in the Jawaharlal Nehru what is the attitude that Mr. Soekarno showed to India and to Nehru. He was not ut all friendly to us even in the lifetime of Jawaharlal Nehru, because Indonesia has developed certain other aspirations which are in conflict with her frienship with India. There also, I think, we have committed one mis-We supported the Indonesian claim to West Irian to which Indonesia has really no claim, either on ground; of geog aphy or on race or on language or on culture. The on'y factor is that at one time both Indonos a and West Irian were under Dutch rule. The real position is that West Irian should have been amalgamated with the other portion of Papuan Island and put under the mandate of the UNO to be developed as an autonomous country. The whole of Papuan 'sland should be developed into a nation; it is as big as if not bigger than France

These are the factors which we should realise in our relationship with other countries and in conducting our international co-operation and relationships.

The Indian citizens residing in the United Kingdom or in the USA or Germany very often write to us that our publicity has been very insipid and meek and not at all assertive; whereas Pakistan's publicity has always been assertive and conspicuous, our publicity has not been conspicu-

Shri Hanumanthaiya (Bangalore City): We are sending mere officials.

Shri A. C. Guha: I have written to some of them that Pakistan's publicity is based on untruth and vicious ideology so that they can afford to be conspicuous and aggressive, just as Hitter's publicity was conspicuous and aggressive, and not the publicity of other countries. But it is not a question of my replying to flose few individuals. I think that in spite of the fact that our international politics is based on cerain ideologies and certain principles, and not on mercenary consideration we can make our publicity more effe tive abroad. We should remember that repeated'y, year after year, there has been criticism about external publicity of the Government of India, and there has hardly been any improvement. I hope under the pressure of the present rircumstances. the present difficult situation, would be a review of our external publicity so as to see that our point of view is being rightly projected to the foreign countries.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri A. C. Guha: I will take only five minutes more, Sir. While Chira is becoming a menace to India, another new factor is that China's influence abroad has been going down. The Algerian Conference is an indication of that. Like a moody prevish child that cannot have its own terms in the play and then breaking the China has broken the Algerian Conference but the real thing is that she has lost her point on the Algerian Conference which means she is loving her position in the entire continent of Africa. In Indonesia also she is los[Shri A. C. Guha]

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ing her position. But I do not expect our Government can achieve much in Andonesia. It is still too bitter a pill, and I do not think the Government of India can do anything. Rather, we should even now leave Indonesia alone.

But I think Africa is now an emerging force in the world; and India should take particular note of that. One of the points of the Chinese contest is that India wanted to take the leadership of the developing countries. At least China thought like that-that India would become the leader of Asia and Africa; and that was the reason for her allergy towards India and for her aggressive attitude towards India. We should also member and realise the importance of Africa. Since the last quarter of the last century, Africa has been subject to exploitation of the European nations and I think history will one day relate the horrors of that exploitation. What was known as the scramble or rather the rape of Africa started nearabout 1870s, or the last quarter of the last century. Africa is even now smarting under a sense of humiliation that was inflicted on it by the partion of the continent of Africa according to the choice of the different nations. The Berlin Conference in 1884-1885 was convened to decide the partition of according to the convenience of the European nations, but they paid no consideration to the African people. India can now play a big role in the African continent, and I think India will direct her attention to this developing country.

Another country I would like to mention is Latin America. That also has been neglected all over the world, but it has a potentiality, and it is not only sending its members to the UNO but it possesses big economic resources. She can supply a number of raw materials to us. We can develop our

trade both in Africa and in the Latin American continent. The Latin American nations belong to that continent We have not paid due attention to that aspect of the matter. I think people with understanding be sent to Latin America Africa, particularly the non-Arab African countries. The Arab African countries have their own allegiances and are conscious of their own interests; and they have not been subjected to so much exploitation and humiliation as the non-Arab Africa, Slave trade and the rape of Africa are a slur on human history and the whole of Africa is suffering from that humiliation. We should pay our attention to that.

Shri U. M. Trivedi (Mandsaur):
Sir, for the last so many years, we have framed our policy not according to the needs of our nation, but according to what encomiums can be showered upon us by the foreigners. We have always thought, what will the Arabs or America or Britain or the African countries think about us? These are the considerations which have decided our policy. It is high time we changed this policy.

For once at least we made up our mind that we must fight Pakistan and meet the aggression. It was the first time that we stood firm and the mind of the nation. And read the result. The country has showered upon you. Let others encomiums talk what they like. The country is pleased with your action. Why not similarly follow a policy by which your actions can be appreciated by the country itself and not by others? It is high time that we come down to this brasstack that you require the country's patting on your back and nobody else's.

"आप ऐसे, आप ऐसे, आप बड़े पैसे" Will not do. What is required is what our country thinks about us. Once we hake up our mind on that, our po'icy will be clear cut. Unfortunately, so far we have not done it.

What is the analysis of the action Pakistan? you have taken against Everyone praises you. The whole speech of the Foreign Minister today is concentrated on the Kashmir issue. Cast your eyes and lend your ears all Is there a single child on our soil which says Kashmir is not integral part of India? Barring, of course, some persons in the Swatantra Party, everybody thinks Kashmir in an integral part of India and must remain so.

# Shri J. B. Kripalani: Are you sure?

Shri U. M. Trivedi: Wherever we have gone at Haji Pir and Uri, we are not going to go back from that position, because Kashmir is ours and our land was taken away. We will remain there and not give it Acharya Kripalani says, are you sure about it? Let me say once again that this nation is determined, that government will have to accept this dictate from the nation that it has got to remain firm on this question and cannot go back.

From whom do we want this certificate on Kashmir? Do we want it from those who have their stakes there or have we decided for ourselves that this shall be our policy? How is it that we are keeping quiet today. having entered into the match, giving breathing time to the pailwan, wrestler, so that he may be equipped and attack us? How is it that we have allowed Pakistan capture 11 police posts out of 13 in Jaisa'mer district after 20th September? You have kept quiet, not declaring it to the country at large. I have recently returned from Jodhpur and I was surprised when every villager told me that 11 out of 13 of our police posts are still in the hands of Pakistanis and we have not dislodged them. Why? For whom are you

waiting? Are we waiting for some body to tell as to capture those In posts back? Why are you afraid that the UN will call us an AFFTESSOT? The UN had not the guts to call Pakistan the aggressor. Aggressor it is. aggressor it was and the world at large knows that. Yet, we have kept quiet. It is most surprising. Why should we not take advantage of nature which is belping us? Snowfalls have started and passes have closed No China can come to the res cue. No Pakistani army can march across Gilgit and Hunza. How is it we are not attacking and teaching a lesson to Pakistan? Are you waiting to get a certificate from the UN? We do not want any certificate from the UN. In this world, it is fait accompli which pays and we must accomplish the fait accompli.

Shri Bade: But there is the ceasefire.

Shri U. M. Trivedi: What is this cease-fire? You must learn diplomacy from the British. The average Englishman is very honest where his individual interests are concerned. But no nation is so dishonest as the British where their national interests are concerned. When our national interests are concerned, we want to teach philosophy. It is of no use. It is the material aspect which we have in view which must determine our policy. What has this short war of 20 days taught us?

15.27 hrs.

#### SHRIMATI RENU CHARRAVART 170 the Chair ]

We have been able to see who are our friends and who our enemies. We have tried our level best to please some people. We have gone out of our way and degraded ourselves. It is a shame to our secularism when we decide that we will send only people of a perticular faith as ambassaders to particular countries, so that these countries may be pleased. What for? [Shri U. M. Trivedi]

Just to placate them? We sent out Mr. Menon and Dr. Zakir Hussain. What statement did they make? Destruction of Israel! Was it our business? How could it lie in our mouth to talk of destruction of a nation? Last Friday, our Foreign made a statement about Rhodesia-a fine and beautiful statement, full of platitudes. But why did this not occur to you when you were talking about Israel, Taiwan or Korea and it occurs to you only when the question of Rhodesia is raised? Are suffering from some sort of 'ism' which is dictating to you that you talk in this language? There must be an entirely different alignment of our policy. which should suit our national terests and nobody else's. Our country first and our country last should be the motto of the dictates of our foreign policy. It really sets thinking why it is that we are acting like this.

Shri J. M. Kripalani (Amroha): Do not think, act.

Shri U. M. Trivedi: That is what I want that they should act, but they do not act and they go on thinking. In the morning, when the Minister of External Affairs, Shri Swaran Singh, was speaking. I thought he was carrying out his thoughts in action. he has confined that only to Pakistan. After carrying on so long, this confinement only to Pakistan is no good. The question to be determined is this. It is not only Pakistan with which we We have to deal with are to deal. the whole world, the big society in which we are placed. Therefore, we have to think in those terms.

Who were our friends? Jordan. that small country with a population of 20 lakhs had the audacity to tell us that it will side with Pakistan (Interruption). And, we supported it to this extent saying that if was going to check the water of Jordan, which they wanted to build up. we will go to their rescue. What business had we to do that? Did we want to starve Israel? Who are we to decide that? Why should we go to the rescue of Jordan? With cheeks did they say that they will side with Pakistan? Take Turkey. What kind of a friend is Turkey? Take Iran. Again, what kind of friend All the time we go on Turkey and Iran. What did our great Nasser do, for whom we sent a special messenger, a special envoy through our ex defence minister. What did he bring, laddoos? He got nothing.

Shri Hanumanthaiya: He is not so bad.

Shri U. M. Trivedi: He is not so bad, we are all bad. The whole difficulty is ....

Harish Chandra Mathur Shri (Jalore): Trivedis want only laddoos.

Shri U. M. Trivedi: Our diplomacy has failed in this respect that unfortunately we have not been able make any mark on any of the nations with our wants, with what we need and we go on begging.

In this world, nobody bows to you unless you have strength. Fortunately for us, for the first time in our history during the last 18 years, we were strong and we were able to meet the menace of Pakistan.

An hon. Member: What about 1947?

Shri U. M. Trivell: We are losing that opportunity that God has given us by our lethargy and inactivity. We cannot remain inactive now (Interruption). It may be, I should say, perverse inactivity, but inactivity it

We are paying a heavy price for our illogical and blundering attitude towards Tibet. We are again going to reap the same thing by our attitude towards Korea. We want to China to come into the United Nations. An out-caste is an out-caste.

Why are we going to take up cudgels for the country whose hands are full of blood of their own men? We have not done that. We are not birds of the same feather. Why should we go and take up their cause? This policy of "Hindi Chini bhai bhai" has ruined us. If you want to make "bhai" with anyone, make that bhaiship, that friendship, that protherhood with those who think in the same terms as you think.

Shri Hanumanthaiya: Who are they?

Shri U. M. Trivedi: Nationalist China is there. Why don't you start talking with them if you have to talk? Why do you extend your hand to the goondas?

Shri J. B. Kripalani: International goondas, do not say goondas.

Shri U. M. Trivedi: All right, international goondas

Again, I should say that we have blundered in our attitude to this socalled United Arab Republic. Where does it exist? I do not know. I looked at the map over and again. Where does it exist? It exists only in India nowhere else this Uniexists. In our ted Arab Republic mind we have got some sort of mental picture of the UAR. A thing which does not exist we want How can we create that? create.

Even Cyprus could talk honestly about us. Malaysia, a very small and new nation could talk about us with friendship. We could have had other nations to talk about us. But we, the big brother, we who could exercise influence upon the whole world. we fell foul of the goodwill we had created in this world by being afraid of small nations. Brave Brave is that nation of Israel which with only 20 lakhs of people could stand against 7 crores of Arabs, and we with 45 crores cou'd not stand against 5 crores or 7 erores. Who are they? Are they really 7 crores? We miscalculated. We went on adding figures without

knowing the real position. We went to the rescue of Algiers. We went on talking of Targiers. We thought of Vietnam We thought of Korea. But we lost sight of Tibet. We did not speake of Tibet. We were helpful to Algeria. What business had we to talk about Algeria? What kind of a friend is it? .t drove you out. did not hold the conference for which you sent your delegation twice. It insulted you. Before anybody we were the first to go, we were the first to rush and wait there. What for? We suffered the ignominy. With wire pulling what China could do from a distance we could not do even though we were near and we were driven out.

What has happened with France who lost her hold in Algeria? France is the one country which is consistently opposing our country.

An hon. Member: Mrs. Pandit will change that.

Shri U. M. Trivedi: She has consistently been opposing us and have not been bold enough to stand up to it. How long are we going to remain blind to our natioal demads? I shuld say, we must open our eyes. It is time for us to open our eyes and to study the situation as it stands in the world. We cannot keep our eyes closed. We require certain things. We cannot get those things. We have got certain problems. You are alking of PL 480. You are talking of the Commonwea'th. These are problems which in times to come we will study. But off-hand you cannot sav get out Commonwealth. What for? of the Why should we get out of the Commonwealth? What is the Commonwealth? How many of us have atudied as to what is Commonwealth? Why not drive out the British from the Commonwealth? Have you got the guts to do that? But we simply take up the attitude tha if we close our eyes everything is all right. We cannot close our eves to the facts that are there.

[Shri U. M. Trivedi]

International

Why is it that Pakistani propaganda succeeds and not ours? Who is responsib e for it? Have you once gone to your High Commissioner's office in U.K.? Have you seen the attitude of the High Commissioners? Do you Ind that your High Commissioners mix with anybody or they are still under the impression that they are the representatives of His Majesty er Her Majesty? Do they try fraternise with everyone? The Deputy High Commissioner's wife, I am told, behaves in such a manner as if she is a big snob and she is everything. Have you studied this aspect of the matter? If not, please what is going on in your High Commissioner's offices. Elsewhere also it is the same picture. We have great regard for Canada. I have personally seen that Canada has great regard for us. Australia has similar regard for us. New Zealand has great regard for us. But see how your High Comambassadors missioners, how your behave. I have been telling you over and over again that some change in their attitude is necessary. I heard with my own ears ICS officers who opted for Foreign service giving their reasons for opting to the Foreign Service. They do not want to bow down to ha'f-penny two-penny people. And who are the half-penny fellows? You and two-penny the representatives of the people. These officers have no idea the culture of the country, our ancient heritage, of the development of the country. One of our officers recently explained at the French Embassy that Shri Vatsayana a modern man of literature was the author of Kama Sutra.

Therefore, it is necessary to change the whole aspect. The whole international situation has to be taken into consideration. We know the international situation at it is. We have got difficu'tles. I do not say that we have no difficulties. But you have got to reform your ways and reach the mass of the people, learn the desire of the nation and then de-

cide your policy. The policy must be framed according to the needs and dictates of the nation. We are not concerned with the policies of USA, USSR or UAR. We are concerned with our own country and its people and their welfare. It is this country which determines what should be the criterion for deciding our foreign policy. We need not be enamoured of getting certificates from other countries. Certificates are not necessary for us. It is the nation that decides what policy we should follow.

Situation (M)

Why is it that the United States and the United Kingdom have takes up attitudes against us? Have we studied the pros and cons? What are the reasons behind them? I will say: study them. Every nation reacts according to its own national demands. Naturally, if we interfere with their national aspirations, they will react and take the first opportunity to hit us back. If we have done that, we must mend our ways before asking them to mend their ways. Then only this can be properly implemented

The suggestion that I want to make is this. It is high time that we made up our mind to distinguish between friends and focs. Let us take stock of the whole situation. This war has given us a completely good picture ... to who is our friend and who is not. With this picture before us, we must determine who are obviously friends. Such people we must our friends. To those who are sitting on the fence we must tell our case. Let them study the case themselves. If they are not biased, they will come into our fold. Then we can them our friend. But do not go to those who express themselves unequivocally to be against us; do not and for their services. Let them go where they want; we do not care. We will develop India into a nation, into power. Then they will come to and kotow to us; we will not got to them.

That is why I say: have a firm policy of new alignment; not non-alignment; I am not talking of non-alignment; I am talking of new alignments. We have to change it according curcumstan es which have arisen in this country because of our war with Pakistan. We should decide once for all what is our policy. We must determine who is our foe and who is our friend and proceed on that line.

Mr. Chairman: I have to make an announcement. Shri Maurya has sought special permission to move his amendment, that is to say, substitute motion No. 3, because he was not present in the House when the substitute motions were moved. I am permitting him to move his motion. RNY other hon. Member wants to his substitute motion, he might do so.

Shri Maurya (Aligarh): I beg to move:

That for the original motion the following be substituted, namely:-

"This House, having considered .. Tie present international situation and the policy of the Government of India in relation thereto,-

- (a) takes serious note of the mission of the Security Council to brand Pakistan as an aggressor in spite of the clear finding given by Gen. Nimmo;
- (b) calls upon the Government of India to revise the policy of which non-alignment made India politically weak; and
- (c) takes serious note of the failure of publicity in foreign countries." (20)

Shri U. M. Trivedi: I beg to move:

That for the original motion. following be substituted, namely:-

'This House, having considered the present international situation and the policy of the Government of India in relation thereto, is of

opinion that the Government must auopt a more rational attitude towards the friendly nations who have expressed their sympathies towards us." (3)

Shrimati Tarekshwari Sinha (Barh): I beg to move:-

That for the original motion, following be substituted, namely: --

"This House, having considered the present international situation and the policy of the Government or India in relation thereto, approves of the policy of the Govfflernment of India and feels that the external publicity needs much improvement." (19)

These subsitute Mr. Chairman: motions are also before the House. How much time does Maharajkumer Vijaya Ananda require?

Vijaya Amanda: Meharaiakumar About ten minutes.

Shri Hanumanthaiya: He should have a long innings.

Maharajakumar Vijaya Ananda (Visakhapatnam), May I, at the very outset, compliment the Foreign Minister for the hard work he has done? Along with that I would like to mention some facts which I myself saw in London, I left here on the 1st September. I was not well and also wanted to see my nephew was ailing in a cline there. Little did was going to happen I know what when I jeft on the 1st September. When I was in London I found that the hostilities had started. T noticed that the propaganda done against India was of such dimensions that it buffles description. BBC Reuters were publishing things favour of Pakistan and it certainly did pain me as an Indian national. While I shall not mention names, I may say that I went to the highest representative of our country in England and told him to look at the propagands

# [Maharajkumar Vijaya Ananda]

that is being done against India in papers like Guardian Manchester Guardian and the London T.mes. was told that right would prevail over evil. Added to that, I was told that the Gandhian philosophy wou d followed. I agree to the view that right will prevail over bad or evil but there is some:hing like publicity. There is a saring that it pays to ad-In the selection of people whom we send out we should see that they are of a dynamic nature who will able to capture the imagination of the people and win over the public.

I may tell you that during my first visit this summer to U.K. 1 was present when Mr. Harold William said the: our frontiers are the Himalayas. It was so touching and so ne to heir that. But when the hostilities started, Mr. Harold Wilson was lukewarm and did not take any interest in position. I might mention that the younger generation in England, 1 ke the student population and the younger lot, they were not again 'Ind's but it is the older lot, the middle-aged and the old, they always feel that it was the Hindu in this country that asked for independence. Since independence was achieved by Gandhiji and Nehru. and some Muslim leaders admitted'y, their belief and feeling was and is that India's independence was due entirely to the Hindus. That is in their minds but not that of the yonger generations. I want to point out. I met the youngs-· ters, the middle-aged ones and the old ones. The old ones had this feeling and naturally that feeting is But these hostilities have brought about a great change. They now realised that India is not a country; it is a secular country and a real democracy. They thought, when these hostilities broke out, that there would be riots; Muslim would fight with the Hindus and Hindus would fight with the Muslims and there would be the old tamasha. But did not happen. So, it is really good in a way as a godsend. The world has realised now that India is a really secular country where all communities are of one.

Talking about publicity, when Shri Chagla came I was ill and I was not able to go about very much. He gave a TV interview and, believe me, went so far that people began asking each other and saying, "Your Chagla seems to have given us a right picture of how things stand in Kashmir: did not know about it". That is the type of impression he created which Ind a snould be very grateful. He arrived from the United Nations fresh and gave the picture of K-shmir in such a maner that peop'e thinking twice, scratching their heads and they a'l thought whether what the TV and the papers said against us was correct.

In connection with that I will tell you that we must at all events prove cur relations with other countries by having nonle wno can -cally win the love of others. China as I see, is getting very friendle with all African countries It is likely that we will lose their sympathy. It is likely. I said: I am not sure. The way China is going about may get their friendship, as I look at it. Pan lit Nehru created brought him to the forefront and he became a world firme alone with Nehru. He just turn d his bart on us; he did nothing for us Not a word of sympathy we have got from

As we are placed, we are in the middle of three countries-Burma on the one side: Pakistan on the other; Nepal, I would say, not unfriendly but I cannot sav that it is entirely as friendly as it is to China and below India we find Ceylon but I am not very sure whether they are with us or with China. I was glad to see the other day that Government have allocated a loan of something like Rs. 20 million to help them That is one way of winning over friendship and showing our goodwill We are very awkwardly place in a prsi-

[Maharajkumar Vijaya Ananda]

that is being done against India papers like Guardian Manchester Guardian and the London Times. was told that right would prevail over evil. Added to that, I was told that the Gandhian philosophy wou do be followed. I agree to the view right will prevail over bad or evil but there is some.hing like publicity. There is a saying that it pays to advertise. In the selection of people whom we send out we should see that they are of a dynamic nature who will able to capture the imagination of the people and win over the public.

I may tell you that during my first visit this summer to U.K. I was present when Mr. Harold Wilson said that our frontiers are the Himalayas. It was so touching and so n ce to hear that. But when the hostilities started, Mr. Harold Wilson was lukewarm and did not take any interest in India's position. I might mention that the younger generation in England, 1.ke the student population and the younger lot, they were not against India but it the older lot, the middle-aged and the old, they always feel that it was the Hindu in this country that asked for independence. Since independence was achieved by Gandhiji and Nehru, and some Muslim leaders admitted'y. their belief and feeling was and is that India's independence was due entirely to the Hindus. That is in their minds but not that of the yonger generations. I want to point out. I met the youngsters, the middle-aged ones and the old ones. The old ones had this feeling and naturally that feeting is there. But these hostilities have brought about a great change. They now realised that India is not a Hindu country; it is a secular country and a real democracy. They thought, when these hostilities broke out. that there would be riots; Muslim would fight with the Hindus and Hindus would other day that Government have fight with the Muslims and there allocated a loan of something like would be the old tamasha. But that did not happen So, it is really good in is one way of winning over frienda way as a godsend. The world has ship and showing our goodwill. We realised now that India is a really se-

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In connection with that I will tell you that we must at all events improve cur relations with other countries by having pople wno can really win the love of others. China, as I see, is getting very friendly with all the African countries. It is likely that we will lose their sympathy. It is likely. I said; I am not sure. The way China is going about may get their friendship, as I look at it. Pandit Nehru created Nasser, brought him to the forefront and he became a world figure along with He just turned his bank on Nehru. us; he did nothing for us Not a word of sympathy we have got from him.

As we are placed, we are in the middle of three countries-Burma on the one side; Pakistan on the other; Nepal, I would sav, not unfriendly but I cannot say that it is entirely as friendly as it is to China and below India we find Cevlon but I am not very sure whether they are with us or with China. I was glad to see the Rs. 20 million to help them. That are very awkwardly placed in a position where we have no friends at the moment excepting the good old Tunku from Maiaysia who got into hot waters with Pakistan. He is persona non grata now. That is the only support we had during these terrible hostilities.

Coming to the others facts of the case. Decode sav that all India Radio did not do a good job during these hostilities. I say, we did a very good job. Although I was in London at that time, I heard very good reports about the communique sent by the Ministry and I must congratulate Shrimati Indira Gandhi and her able Secretary, A. N. Jha, and Melville DeMello particularly for his news reels which gave a wonderful picture of how things were progressing in this country and what the mood was.

I will give you another instance which will surprise the House. During my first visit to the UK this summer our Prime Minister was arriving from Canada and I made a request that I be permitted to go to the airport, as a Member of Parliament, to be present there, not even to receive him but to be present there. I was told that only twelve people would be allowed to go to the London Air-I sail, "In that case I would not go; I shall remain at Claridges Hotel and pay my respects to my own Prime Minister". Immediately after that President Ayub arrived and there was a tremendous reception. All the Pakistanis living there turned up and gave him a tremendous hurray. That was televised and broadcast every-Every day there were picwhere. tures of that; whereas, here, a Member of Parliament was not allowed to go to the airport because only twelve people were allowed! This is an illustration. If our foreign policy is this, how can you expect world sympathy? It pays to advertise and here we are not even permitted to go to the airport!

There are one or two other points that I would like to mention. When I was in London this time. I suggeste! a press conference with entertainment, this that and the other . I was told that there is a weekly paper and I could read that; Indian friends could read it. I said, "What is the point in reading a weekly paper when Pakistan's propaganda in London was of a type that baffles description?" Even that was turned down. Then, I said, "All is fair in love and war; we should do just what propaganda Pakistan is doing." They will not accept it.

Churchill once said that truth is the first casuality in war. After all, these are the words of a very big man. We must, of course, stand on our legs since we have very few friends leftprobably, the Tunku and, maybe, the Yugoslav President are our friends. I dare say now, after the Rhodesian affairs, what it will ultimately be-I cannot say-but it may lead to the break up of the Commonwealth. Whe can say? But we will wait and see what happens with Rodesia and then we will know whether we should continue our good relations with Britain. I personally think, we should because as I said, the younger lot are with us; they are very fair, very just and they have no prejudice as compared to the older lot who think that the Hindus are responsible for having achieved independence, That feeling is there.

What I wanted to say was that we should stand on our own legs. That-brings me an apt saying of Emerson:—

"When you have resolved to be great, abide by your self and do not weakly try to reconcile with the world. The heroic caunot be common nor the common be heroic, Our valours are our best gods".

That means that by our own efforts can we redeem ourselves. This is Emerson's quotation.

#### [Maharajkumar Vijaya Ananda]

I would like to pay a tribute Shastriji whose name will go down in letters of gold in history. May I be permitted to use just what people talk in the street. The American said, "He is a hard guy, the tough Minister". duy, your Prime The Englishman said, "He is a hard to crack; we thought, he was not so hard in the beginning." He earned a world name, a great reputation and, as I said, he will go down in history as one of the Prime Ministers we have had in this country, the way he handled the situation, which was a most difficult one and very difficult decisions to take, and here we are-I am not talking of being victorious or otherwise-we have had the better of it; there is no doubt about it.

#### 16:00 hrs.

I am just going to conclude by making one more point.

Mr. Chairman: The hon. Member should conclude now. He has already taken 15 minutes.

Maharajkumar Vijaya Ananda; I am concluding in a minutes or so. I want to make a suggestion to this House and to the External Affairs Ministry. Gen. Choudhary, after the Hyderabad Police action and the great job he did in this Indo-Pakistan conflict, has been awared the Padma Vibhusan. Is the Bharat Raina meant for only politicians? I ask: Are the politicians only the people to receive the Bharat Ratna? Surely, the man of Choudhary's calibre who led this country to victory should have been given the higest awared. Why should he be given only the Padma Vibhusan. After all, it is not only meant for politicians, scientists and educationists. Gen. Choudhary is the man who has brought us credit and probably today he is one of the grestest General in the world.

I conclude by sayin बतोधमं स्ततो जय :

Shri Surendranath Dwivedy: Madam: Chairman, we have perhaps the tallest Foreign Minister in the world. But I think it will be a tall and wide claim to suggest that the policies that he pursuing or the office that he is holding as a Foreign Minister are quite a success. The real test of a foreign policy is made when we are confronted with problems which directly affect one's own country and also which become a threat to the whole world.

Situation (M)

To evaluate the success of the foreign policy, whatever it may be. there are only two measurements. that is, firstly how far this policy has prevented a threat to our security and intigrity and secondly, how far we have been able to carry the message of our policy to the whole world which has understood and appreciated it.

Coming to the second aspect of the question as to how the whole world has understood our policy-one Member referred to the question of external publicity-I think, even in this emergency, no attempt has been made to improve the external publicity. Mrs. Roosovelt mentioned it in course of her speech-we read it in papers-that the entire world had not understood our just case because we had failed in our publicity. not think the External Affairs Ministry has ever applied its mind to this very important point. This is a very useful media which should carry the true image of our country to the We should not funcworld outside. tion in a mechanical manner. question has been dealt with in great detail in the other House. I do not want to say much about it.

The other channel which can project the policy and the image of this country toward outside is the diplomatic personnel and the services. If any country wants to have a successful policy, not only to carry or influence the entire world with its views but in order to get the correct information of what is happening in other countries of the world, it must have an efficient service.

M.65 hrs.

#### [Mr. SPEAKER in the Chair]

Many times the question has been raised in this House. About these diplomatic personnel and the missions, and we have pointed out the defects and the deficiencies. Often, even the late Prime Minister used to say that he would not tolerate any criticism of the diplomatic personnel and the services and he used to say that as compared with other countries, they were much better. We have been demanding that there should be a re-organimation of the entire diplomatic personnel and the foreign service. I am glad, though belated it is, that they have now appointed a Committee ander the chairmanship of Mr. N. R. Fillai to go into the entire question. When I say, we have failed in this field. I do not paint all the missions and the diplomats who are in differant-countries with the same brush. There are shining examples here and there. But it has to be admitted that at this time of emergency we have suffered because a important places we have persons who have neither the capacity nor the mind to work and to project the image of our country properly. We have been suffering very snuch on this account and the Government is responsible for creating a feeling as if the diplomatic jobs are jobs for ease and comfort and hence they select super-annuated persons to become our diplomats in foreign countries.

Sir, you have visited many countries. Can anyone say in this House that whenever he has visited our Embessy in any foreign country, he gets a feeling that here is the mission which is really putting forward the real image of our country before the country in which it is located. That is not so. The feeling is otherwise. The job of a diplomat is not only to attend lunches and dinners or to show

a high and mighty attitude as generally the bureaucrats do. But the success lies in tackling not only the friendly countries but also tackling the countries which are hostile to us. The success lies in the manner in which they put forward our policy to other countries. If we cannot convert them, at least we should be able to carry forward our own policy and persuade them to understand it. From this point of view, this has been a dismal failure.

Now, there has been a move to send MPs delegations to different countries. I do not think these delegations would be a great success. By visiting countries for a day or two, I do not think they will be able to do much and change the image of our country in those countries. Personal envoys are being sent to some countries. We know for a fact that one of the personal envoys who went to France came back and made a statement that her visit had been a success. What has been the success? Mr. Swaran Singh has experienced the success at the Security Council. Even a point of order raised by him was opposed by that country. That has been the success of the personal envoys who are being sent to different countries. They are making contradictory statements. They go to countries and make statements which suit the particular climate of the country. They do not put forward our own case. This is not to be called diplomacy. You can never win over the people in this manner. The only way is to present to each and every country what we think right and proper and to make them appreciate our point of view.

I do not say that all that has happened is on account of the defects in the publicity or on account of the deficiency in the diplomatic personnel. This happens bocause we have no foreign policy. That is lack of a policy. Truly speaking, this country has never formulated its policy in a positive and concrete manner. We speak of nonalignment and in this country you have all support for that policy of

## [Shri Surendranath Dwivedy]

and peaceful conon-alignment existence: there can be no dispute over it, but mere platitudes or principles do not make a policy. If that were so, it would not be difficult for our diplomatic missions to say that on all occasions and to interpret the cases on the basis of that policy. Let us not quarrel on that. The Foreign Minister, while speaking this morning, said that we were adhering to it. Nobody says that we should give up those policies or principles, but while pursuing these policies, what have we done and where have we failed? We have failed in the actual execution and implementation of the policy. We have been lost in the mirage of a World Government and world peace. We heave ignored our own self interest, the primary requirements of a nation. The policy of non-alignment and disengagement has been converted into a policy of appeasement; otherwise, there is no explanation why we acquiesced in the cold blooded conquest of Tibet by China. I hope that, when we realise the mistake, it will be for the Government of Mr. Shastri to come forward and say that we will sponsor the cause of independent Tibet and will also give all the facilities to the Dalai Lama to establish an government. Why emigre there be any quarrel over non-alignment? Did not Mr. Nehru himself say in this House after the invasion of China that he was living in a world of illusion and that the policy of nonalignment was dead and gone so far as China was concerned?

If not-alignment is not good, I would also say that military alliances and other alliances are equally bad for the country and are dangerous. We have never tried to put forward our case in the right way. So long as Mr. Nehru was alive, he was speaking about world peace and for some months our present Prime Minister also started in the same way. He would speak about everything in the world, but did not anywhere try to put forward our case on Kashmir or

Goa whereas Pakistan got the advantage by insisting constantly on the of self-determination question Kashmir. Therefore, must be very clearly understood that we have failed to put forward, to pin-point what is our national interest. I, therefore, urge that when we are discussing after the war-after gaining all the experience—we should have a listic reassessment of the foreign policy-how we should execute it and in what manner. Strategically we are placed in Asia in such a situationpitted as we are, a great democracy, against a Communist country and a dictatorship in Pakistan-that we will always have this trouble and the hostilities will go on. Even the Western powers, as we have observed in the course of this war, did not want us to develop as a major power. Therefore, we must once and for all, after the experience that we have gained by the war, try to find out who are our friends. I hope the foreign Ministry has made an assessment of this aspect. I want the Minister for External Affairs to tell us in this House who are friends without saying collectively as East or West, I want him to clearly point out as 1, 2, 3 and 4 who are our friends who want to support us. Excepting perhaps four countries in this vast world, namely, Laos, Malaysia, Singapore and Yugoslavia, we have probably no friends. We must therefore support Malaysia in its confrontation against Indonesia. We must express our gratitude to all these countries. We must also give our unstinted support to that little country, Singapore, which is fighting for democracy, national independence and secularism.

### 16.14 hrs.

#### [MR. DEPUTY-SPEAKER in the Chair]

It is significant that none of the Arab countries has come forward openly to support us. Even the Africans have maintained an attitude of neutarality. It is time we examined these developments very seriously. I think the Arab countries should be told plainly that their attitude is not

very friendly so far as we are coneerned. I think the time has come when we have to rationalise and normalise our relations with West Asian eountries and extend the diplomatic relationship to Israel. If the Arab countries, which have close and intimate relationship with Pakistan and China do not lose our friendship, why should we think that, by having such diplomatic relations, we would lose friendship. Arab This friendship must be based on certain criteria. Let us not go on unilaterally extending this timid friendship to all countries of the world; let us put it on a reciprocal basis. A friend is he who helps in times of need. Therefore, we should always be with those who have stood with us in the period of hostilities.

Another failure which is very serious is that we have completely failed to get the support of the neighbouring countries. Why should they maintain this attitude of benevolent neutrality when we are confronted with Pakistan, when they supported us during the Chinese invasion. It is because we have never tried to befriend them; it is because we have never tried to them to the dangers awaken ahead of them. We cannot depend on big countries. We have to carry these neighbouring countries with us, if we have to play a role in world politics. Therefore, I would suggest that we have to deve'op not only political relationship but close economic ties with our neighbours like Afghanistan, Burma, Ceylon, Nepal, Malaysia, Singapore and Japan on a basis of mutual co-operation and triendship.

My Party would suggest reassessment of the policies on these lines and I hope that, if the Government is serious in carrying out the policy of nonalignment, they would modify it in this manner. All this depends on whether India will occupy a rightful place in the comity of nations and maintain its self-respect. If India develops its own strength, considering its size and population in Asia, it must become a hig power otherwise, we shrink to the

size corresponding to our present status. Therefore, we must assert vigorously our policies and in this connection. I would urge on the Prime Minister to leave those hesitations and inhibitions. We must become a strong nucicar power. We have the knowhow and we have the base for it. In fact, we should have been the first country in Asia to do it. We could have done it even before China could do it. Let us not say that we cannot do it because we have accepted the Test Ban Treaty. That is only a partial treaty. Test explosions are going on. So, it is necessary for our own security, for our own safety, for psychological reasons and for giving the people of this country the fee ing that they have the power to defend, that we should manufacture atomic bombe. This choice is ours. While the national mood would show that a choice has been made, the policies of the Government give no evidence of the national mood; they are still in status que they are vacillating. Shri Lal Bahadur Shastri is showing a tendency of returning to the old illusions. We must refuse to be inhibited either in making the atomic bomb or any other thing that is necessary for the purpose of our defence we must not be guided by what others will say about us but by what we consider to be right and correct; we must pursue only what we consider to be right and correct. No country helps us unless her own interests are involved. We cannot think of nuclear shields or any help and assistance from any country merely because we speak against another county; other countries will not come forward and help us merely because of that. That kind of illusion should no longer be there.

Having suggested these modifications, I would now come to the present situation. There is no doubt that the Parliament has offered its felicitations and tributes to our jawans several times for the new outlook that they have brought and the new spirit that they have created in this country. All credit to them for what they have

# [Shri Surendranath Dwivedy]

done! A new nation has emerged, a sation which believes in self-reliance and defence. This spirit has to be This spirit has to maintaned. reflected in our home and foreign colicies. We must give up the po icy of appeasement and prepare to go alone if necessary. The credit for this epirit not only goes to the Congress Party but also to the people of this country, to all the Opposition Parties in this coun ry who stood like one man and thus created the feeling of unity. I want that this unity must be maintained. But my apprehension and my fear is that he earlier determination has given place to drift. I am afraid that this new opportunity is being lost. This uneasy cease-fire has again led the Government to think in old wars, and there are signs of a weakmess and a weakening of our previous stand.

I do not want to discuss much about ether countries, but I would only refer to Britain. Can we ever believe a British Government in these matters, whether i. be a Conservative or a Labour Government? That is why we cannot depend on these countries. We have been advocating that we should leave the Comonwealth the Commonweath should go because it serves no purpose except he purpose of the Britishers; it is no good remainig in the Commonwealth. We must reorient our policy to one of closer co-operation with African and Asian countries and extend our trade and other relations wih other European countries. Even Mr. Attlee who was responsible for giving freedom to India and Pakistan. (who is now Lord Att'ee), has come forward and advocated an independent Kashmir. The British Government is playing double standards. Hon. Members have alr adv referred to South Rhod sia and Aden in the case of a White nation and a White minority, they do not want to use force. Whereas, as the Foreign Minister has rightly pointed out even on the basis of a resolution of the Security Council they do not want to use for e in the case of South Rhodesia, they ere taking repressive measures in Aden to order to suppress it. That is the nature of the British Government and their policy at the present moment. Therefore. this development Southern Rhodesia is a threat to the freedom and development of neighcountries like Tanganyika and Congo. The Big Powers must guarantee that the exports of copper and electric supply wires to Zambia would not be tampered with by Mr. Ian Smith.

As for the Americans, I would not say much, because it is evident now that their professions that they always act for the sake of democracy have proved false. Actually, we are not confronted with Pakistan but we are confronted with the American Patton tanks and the Sabre jets. think, therefore, that it was not proper, and it was against our self-resprot. that we should have sent our special envoy to America not for anything else but to arrange a meeting between our Prime Minister and President Johnson.

Shri Harish Chandra Mathur: No, that is wrong.

Shri Surendranath Dwivedy: That is what has been done. There was no other purpose for which he visited the USA.

Shri K. N. Tiwary (Bagaha): Question.

Shri Surend-anath Dwivedy: There was no other purpose.

So let us not vacillate. As I said, we are going to the other extreme, and we are returning to the old illusions. Therefore, I would submit that we should not vacillate.

Now, take the case of Russia. We are all grateful to Soviet Russia for the timely assistance and help that they have given us at the most crucial stage. They have helped us on the question of Kashmir in the Security Council all through this period. We

want to maintain and develop that friendship, and we have to maintain this valued friendship with them. But let us not forget that there is a shift in the Russian position too. Let us not forget that this time Russia is not going to use the veto in the Security Council as they were doing before, because there is a thaw their own relationships with Pakistan now. Russia also wants to placate Pakistan in order to wean it away from China. In this connection, I may read out to the House a comment by Mr. Kenni Zilliacus, British M.P., a friend of Russia who was in Russia in This is what he has September. written:

"The prevailing feeling was one of exasperation at both India and Pakistan for letting the quarrel between them to degenerate into an armed conflict, coupled with anxiety as to its possible repercussions on the already dangerous Eastern situation. opinion I heard in private, well as in public, did not hold either side more responsible than the other for the resort to arms and made it clear that the one desire of the Soviet Government was to bring the fighting to an end, and then to work for a final settlement of the Kashmir question, whether through partition or a plebiscite, or more remotely, a loose confederation of Pakistan, Kashmir and India."

Therefore, it is evident that whether it as Russia or America or Britain, they do not stop at merely ending the conflict by a mere cease-fire, but they want a political solution of this question. There lies the trick. All sorts of pressure are being put on this country and upon the Prime Minister to agree to a political solution of this matter. Here, I want to warn this Government. Let us not fall into the trap of a make-believe peace or solution of the Kashmir question. There is no question, and there can be no negotiation on the question of Kashmir with anybody. What we do

in Kashmir is an internal matter. My hon, friend Shri M. R. Masani has said that our public relations had failed, and so, we must have a responsibility to the Seople of Kashmir. I would submit that whatever responsibility may be there will be discharged by us. No outsider has anything to do with us in that regard. Kashmir is entirely our own concern. Therefore, we must resolutely guard against these subtle moves. I want to remind the Prime Minister of the pledge that he has given to the Parliament and to the country outside. Thousands of our jawans have laid down their lives on this question. Let us not again be enquivocal on these vital matters. Whatever may be the resolution of the Security Council, we have never accepted the September 20. Resolution in toto. Our commitment is only to the simple cease-fire. Even about the withdrawal, we have not said that after cease-fire we would be prepared to go back to the August 5 line. There is no question of the August 5 line, as the previous cease-fire line does not exist. This must be made clear. I want a forthright declaration in this House, and it should be unequivocally said here that the ceasefire line does not exist and there can be no return to that line, and that in no case and under no circumstances shall we withdraw from Kargil or Haji Pir pass.

I would also like to submit one other thing. It appears from statement of the Foreign Minister that we are prepared to negotiate and talk about the illegally occupied Kashmir area.

What does it mean? What are its implications? Does it mean that the entire political question of Kashmir would be discussed again? I think such a suggestion is fraught with great dangerwhich means we want to reopen the entire political question. must accept India's sovereignty over

[Shri Surendranath Dwivedi:]

Kashmir. Pakistan must vacate the aggression in occupied Kashmir. That must be achieved first before we think of talking, discussing or negotiating. If any negotiation or discussion is to take place, it must take place in the larger interest of peace, it must take place for finalising an international line, the boundary between the two countries. There can be no negotiation. no talk so long as Pakistan continues to occupy a portion of our own territory. This is the pledge to the country The ambiguity must go now. This Government will face strong resistance, people will not hesitate to throw it out, if it goes beyond this pledge. This pledge must be redeemed.

This nation has come of its own. Let us maintain and preserve this unity and build up a strong India. country had never thought of ever building up a strong and united India. One right step has brought the entire people together to face a common enemy. Therefore, I want that this foreign policy should be moulded taking into consideration the present situation and present mood of the people.

So far as our party is concerned, whatever the Government may do or not, it would continue to work to build up a strong India.

Shri Harish Chandra Mathur: Mr. Deputy-Speaker, the leader of Praja Socialist Party spoke with eloquence, but he simply forgot what he was talking. His main point was that after the cease-fire, this Government was returning to a policy of weakness, vacillation and all that. But my hon, friend forgets that at opening of this session, the Minister made a policy statement on international affairs and on this ceasefire, a policy statement which endorsed by each and every Member House, including Shri of this Dwivedy....

Some hon. Members: No. no.

Shri Harish Chandra Mathur:.... who paid eloquent tribute to the contents of that statement. If the Government and the Prime Minister were returning to any other policy, I do not think he would have made that statement

Shri Surendranath Dwivedy: This is with reference to later developments.

Shri Harish Chandra Mathur: Shri Dwivedy paid a glowing tribute to the Prime Minister just a few days back.

He also talked about our foreign publicity. Not that I am any mirer of the way in which our foreign publicity has been conducted. But I think he was contradicting himself again when he talked about our foreign publicity and asked us to go and explain our case. When this case was explained by special envoys fully enough and yet they could not carry conviction, it means that it is not the explanation of the case but the policies of those particular governments which influence all actions of those particular governments. On the one hand, wants us to go and explain our case; on the other, he turns round and says, 'Why do you go and explain? '

Shri Surendranath Dwivedy: He has forgotten what I said. I said there is nothing achieved by sending these delegations.

Chandra Harish Where was the propaganda against us the strongest deepest and most vicious? It was U.K. Everybody knows. Is it contended that the UK does not understand what the Kashmir case is?

Shri Surendranath Dwivedy: No. special envoy has been sent to U.K.

Shri Harish Chandra Mathur: It is not a question of sending an envoy. They know what the Kashmir case is. That is what I am saying. It is not the fault of publicity at a particular level which has been responsible for this attitude in the Security Council or elsewhere.

I will hesitate to say that the entire credit for what has happened goes to

any particular party or any particular A government; I would never like vitiate the great atmosphere which has been created in this country with the fullest support of every Member of the Opposition and the civilian population of the country. That atmosphere there and we can give due credit to each and every Member in this House, to the Leaders of the Opposition and to everyone. But let us not forget that we are in still far greater trouble than we faced when the fighting was going Let us, as a matter of fact, have a calm and calculated appraisal of the We will, of course, whole situation. take cognisance of the events which have a deep impact on and deep significance for our own country; something which is happening near about and also what is happening all over the world will directly or indirectly affect us.

What was this war between India and Pakistan? Let us first analyse it. Let us analyse what each country had to do and say why? Pakistan preparing-it should be obvious to everyone-for this war for the last ten years.

Shri J. B. Kripalani: It was not obvious to the Government.

Shri Harish Chandra Mathur: It entered into a most politically fradulent deed with USA to get all sophisticated weaponry, not to fight communism or anybody but eventually to use it against this country. We were not oblivious of it. The Prime Minister and ourselves always made a strong point of it and pointed it out to the USA that You are arming Pakistan which will eventually misuse it' 1954 in the Rajya Sabha I moved motion-a no-day-yet named motionon this very subject. So it was not that we were oblivious of it. But the USA had her own interests.

Now Pakistan had armed When the USA and UK could not get Pakistan what it wanted, first, Kashmir and then big-power status parity with India, Pakistan after fully arming itself entered into a master plan, which was supported by certain moor powers-there is least doubt about it, that it was done in certain collusion with these major powers-and in furtherance of that master plan President Ayub raised the slogan of Muslim brotherhood. That slogan was raised so as to neutralise at least those countries which had a major Muslim population, so that it may be difficult for the heads of those states to come forward and support the right cause of India because of certain internal pressures. Pakistan which had all the weaponry which it wanted and all the strategic advice which it wanted from her friends, then started sending infiltrators. They thought that the infiltrators would do the work, there would be discontent. They raised this myth about discontent in Kashmir. it failed, they thought that there was nothing standing between their sabre jets and Patton tanks and their march to Srinagar and Jammu on the one side and Delhi on the other. was Pakistan's firm conviction, and this was what was said by President Ayub too. The whole aim was to present the world and the Security Council with a fait accompli, that 'Kashmir has been taken, a Government has been set up, and you go on wangling in the Security Council, here or there.' That was the master strategy, the master plan of Pakistan. U.K. gave the fullest support to Pakistan, let us make no mistake about it. I can never accept that the Prime Minister of U.K. was not informed till 6th September Pakistan had crossed the international boundary on the 1st. He came out with a statement on the 6th September. That statement was very pregnant and important. That was to demoralise this country and to create a climate all over the world that India was the aggressor. That was the only help which Britain could have given to Pakistan at that time. Why are we angry with Britain about it? I never had any illusions about it.

[Shri Harish Chandra Mathur]

What is Pakistan? Pakistan is, as a matter of fact, a projection, a child of the British diplomacy of divide and rule, to weaken India and to have an area of influence. (Interruption). My leader knows it very well

Shri J. B. Kripalani: What about Kutch?

Shri Harish Chandra Mathur: Kutch was a perfect strategy and an absolutely correct thing which was done. I have spoken about it earlier, and I shall not waste my time over it.

This is the strategy, quite obvious, quite clear. U.K., I thought, was a very mature nation. I thought it would have a better assessment of things, that it would not make miscalculation after miscalculation. They made the first miscalculation when they left this country. They thought India would be a divided country, a weak country. They had left for us Hyderabad, Kashmir and other problems; Hindu-Muslim and all sorts of passions had been roused. So, they thought India would be a divided and weak country. That was their first miscalculation.

When they attacked Suez in collusion with France, they made their second miscalculation. Then, they made this third catastrophic miscalculation when they thought that Pakistan would present the world with a fait accompli by taking over Kashmir.

How far was the USA in it? I think USA is not interested in Kashmir. Whether Kashmir remains in India or with Pakistan, they are entirely indifferent to it.

Some hon, Members: No.

Shri Vasudevan Nair (Ambalapuzha): Again, an illusion.

Shri Harish Chandra Mathur: Maybe, ' do not vouchsafe for it. Maybe you are correct, but one thing is absolutely certain. They want Pakistan to stay, because it is an area of their influence. They are interested in Pakistan because they have their bases there, and that is why they tolerated all this playing about of Pakistan with China. Otherwise, USA could have brought big pressure upon Pakistan, would not have permitted it, but they were not interested. If Kashmir, which could not be got diplomatically, could be got by Pakistan in collusion with China, well and good; does not matter if Pakistan uses their Patton tanks or do whatever it likes. That is, unfortunately, the state of affairs, so that whatever publicity you might have in USA, so far as the Government was concerned, it was of no avail.

U.K. is the country which is best informed about the affairs of India, about the real and actual position in India, and yet, even a person like Shri G. D. Birla, who has through and through been the best friend of U.K., said that he felt suffocated about what had happened in U.K. at that time in the press and by way of publi-We have received from the British Information Services certain facts and figures, how Britain was objective, that so many papers said this, so many papers said that etc., but I think we know what the assessment is. My hon, friend, the Maharajkumar of Vijayanagaram, who is a very modest man, has told us how he felt about it. And as I told you, Shri G. D. Birla said what he felt about it. These are the things but the main thing for us to know now is, fortunately the country rose like one man. The unity of the country was there. Our jawans gave an exceedingly and most commendable account of themselves on the front. Our government had clarity of thought and took the correct decision at the proper time which was the starting point for all good actions. Otherwise nothing would have happened. If the government had not taken the crucial decision with that clarity of thought

and firm determination, then in spite of the best spirits of the jawans nothing could have happened. But I am glad that the government took that firm and correct decision with clarity of thought. I am glad that every Member of the Opposition gave the fullest support to the government and I am happy and proud that the whole country rose like one man These are behind the government. which have given new the things prestige to this country which all your propaganda would not have given. It is your own acts and actions which have given this strength.

Now, I have something to submit to the government and I do wish that the Prime Minister or the Foreign Minister explains. I think they had all this understanding of the entire situation. Why did they not take this forced war upon us to a logical conclusion? What is the logical conclusion of this? I have explained what the exi designs of Pakistan were. when we knew them, they should have been shattered for all times to come. You had agreed about a ceasefire and it is understandable on cer-My next question to tain grounds. the Prime Minister would be this. After the cease-fire the first question which they should address themselves to is not the withdrawal of the forces but ask who is the aggressor. It must be decided as to who the aggressor is. Pakistan must be condemned as an aggressor. I say this because certain consequences follow from that. If nobody listens to you, you need not listen to anybody either. If you cannot clinch the issues you cannot come to a proper and correct decision. Once you come to the conclusion that Pakistan is the aggressor-it is, undoubtedly; nobody can challenge that fact-certain consequences flow and Pakistan must take them for bringing about this war, misery, bloodshed and destruction over this country.

Shri Surendranath Dwivedy: This means that after the cease-fire we have weakened.

Shri Harish Chandra Mathur: That is not so. Another thing which I would suggest and which my hon. friend Shri Dwivedy has not suggested is this. We had accepted the ceasefire. What was the position on 22nd September? We know it and we must give clear-cut notice to Pakistan and to the Security Council that until and unless Pakistan goes back to those positions which were there on 22nd, as they still claim somewhere in Rajasthan ... (Interruptions). not 16.00 square miles as some of my friends understand. I have been there with the Defence Minister and have seen everything that has happened there. It is not 13 posts or anything of that type.

Shri Maurya (Aligarh): So many Members had been to the border.

भी बड़े : जैसलमेर से कितनी दूर

भी हरिश्चन मापुर : जैसलमेर से बहुत दूर है, उस को छोड़ दीजिए।

I am talking of a principle. You have accepted the cease-fire position as it was on the 22nd. If Pakistan does not, within a reasonable time, indicate its intention to go back to those positions, then there is no reason why we should not take active steps to throw it out from its positions. That must be the action which must be taken. We must throw out Pakistan beyond the cease-fire line. And what is the type of the case-fire that we are having? Everyday, we are having all sorts of things right from the Rajasthan border to Kargil. is a violation of the cease-fire everyday. If Pakistan is not accepting the cease-fire, it should take the consequences. Why is it that we do not take up this question: that either Pakistan accepts the cease-fire in its true and literal sense or it does not; if it does not accept it, you must give them notice that within a specified time we will have to take steps, and it would not be considered an aggres[Shri Harish Chandra Mathur]

sion. You must stop all this sort of bunkum which is going on from that end to this end, and Pakistan is merrily going on to do this; there is absolutely no justification for us to see it done.

I would further request one thing. I make this suggestion that we must have our defences re-oriented in certain sectbrs; particularly in the Rajasthan area, I would wish that the defences are reorganised. In this connection, it would be very necessary for us to have a railway line from Pokaran to Jaisalmer. This is very important. This must be done on a war footing. If you want to give a really good account of yourself in any future trouble with Pakistan, I hope that serious note will be taken of this matter.

Now, on our basic policies, I do not think it was very fair to say who are our friends and who are not our friends. The friends are according to the situation. But it would be unrealistic to underestimate the massive support which we have received from the USSR. USSR has really stood by us firmly and fairly not only in this particular matter but in economic affairs also, and when we were in trouble about our oil and petroleum and in many other matters. Let us not be ungrateful to that country, and all the socialistic countries which have stood by us. I have not the least doubt that, with a good account which we have given of ourselves, and if we give a good account of our firmness and unflinching character. the USA will be compelled to have a second look at its own policy. Their own interest will compel them to have a second look at their policy.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Harish Chandra Mathur: Sir, I will take five more minutes. What has happened to our policies? The real trouble in this sphere of the world is about the areas of influence in Asia. China is the real cause of the trouble, and what is that trouble? The trouble is that it is the only country which does not believe in the basic policy of co-existence. All the trouble arises from this very factor. And unfortunately, the US policy in this area has also come to a collapse. I do not think it can shoot down communism from Viet Nam. I can understand their anxiety. As far as the dignity of the human being is concerned, I can understand their anxiety. If there is any country to save democracy and democratic institutions in this part of the world, if any country can at all deliver the goods, then it is India and India alone which can deliver the goods in this respect, and I think the sooner the USA is disillusioned and re-oriented its policy, the better for the USA and for this region. Otherwise, they cannot have any place here.

My hon, friend Shri Surendranath Dwivedy talked about the atom bomb. It is a very fascinating subject, think I have asked a number of guestions on this subject on the floor of this House. I will not hustle the Government into any policy to manufacture the atom bomb. But I cannot, at the same time, accept the hon. Prime Minister's advice that we should forget the atom bomb. We cannot forget the atom bomb if we cannot forget China, because China means China and the atom bomb. It is developing the atom bomb, and if the Prime Minister wants us to forget it, we will have to find an answer to China with the atom bomb. That is a matter which may be given a deep consideration. Our foreign policy was that of co-existence and non-alignment. We have found all this trouble has arisen, because the policy of coexistence is not accepted, because there has been an alignment between Pakistan and USA. Otherwise, Pakistan would never have attacked us. Our domestic policies of secularism and socialistic democracy are projected fully in our foreign policies also. I might say with a little sense of pride that events have only supported that our basic tenets of foreign policy were sound to the core.

Shri Ranga (Chittoor): Question.

Shri Harish Chandra Mathur: It is the distortion of the foreign policy which could be questioned, not be basic tenets. Our foreign policy can never be made in isolation of our domestic policies.

The dignified and magnificent account given by the secularism of India in the front by our armed forces and in the rearguard by our civil population is the real triumph of this war, which shattered the evil designs and pernicious propaganda of Pakistan and which gave new prestige to the people of this country abroad. This has disillusioned the U.K. and forced the USA and others to have second thoughts. This has brought us closed to the USSR and the socialist countaies. Above all, it has underlined new tasks and progammes for us, to go the hard way in developing our defence and economy. This is a great lesson for us that there is no substitute for self-help and internal strength and that we should be firm and unflinching in this regard.

Shri Bakar Ali Mirza (Warangal): Sir, I rise to support the foreign policy of the Government of India in its entirety. I say in its entirety because there has been talk about rethinking, reassessment, etc. In the conflict with Pakistan, it is not only the armed forces that have gone through fire, but also our domestic and foreign policies have gone through this ordeal of fire and come out as sound as gold.

The invasion by Pakistan was no ordinary thing, because there was preparation for months and even years. Pakistan expected that their

infiltrators in Srinagar will havoc, there will be a revolution in Kashmir and communal riots in India. With all that, they expected that their friends in the West will pour arms for their help and that the friend from the Bast will open a second front. In the face of all this. we had no Sabre jets or Patton tanks, no pillboxes of solid concrete on our frontiers. Comparatively, we were ill-prepared, and yet we succeeded. What is the secret of this success? I maintain, Sir, it is the domestic and foreign policy of this Government that created in us that confidence in ourselves, that unity, that we faced for the first time a fee as a united people and as a united country.

17 hrs.

An hon. Member: It was in spite of that.

Shri Bakar Ali Mirra: My hon. friend may not accept, but facts are facts. After all, when you fight with a superior armour, there is something which you must have to go, fight and conquer, and that was the will of the country, the faith of our country in the policies that we have been pursuing. That is one reason why we have succeeded.

Mr. Deputy-Speaker: The hon. Member may continue tomorrow, We shall now take up the other item.

17.01 hrs.

#### PEACE TALKS WITH NAGA REBELS\*

Shri Hem Barua (Gauhati): Sir, ell attempts at political settlement of the Naga problem by the Government with Mr. Phizo's men have proved futile, and if I may indulge in a prophecy, I would say that these talks are destined not to succeed because of the intransigence of the Naga

rebels. Let us not forget that it was in 1953 that the Naga rebels rose in armed revolt against the Government and since then violent activities, instead of being eased, are being intensified and now with arms from Pakistan.

In 1965, the Federal Government of Naga rebels with a separate flag and a separate constitution was established and, unfortunately, it is with this Federal Government that the Peace Mission are at present negotiating for peace in Nagaland. I do not want to dilate upon this story because the time at my disposal is very short and, therefore, let me come to the actual or the present Naga situation vis-a-vis the Peace Mission and their efforts at bringing about a peaceful solution of the Naga problem.

Sir, this so-called cease-fire or suspension of operations between the Government and the rebel Nagas came into force on the mid-night of 5th-6th September 1964. During these 12 months and more, the peace talks are either postponed or if they are held, nothing materialises. Our own experience is this that during this time of 12 months and more we have not advanced even un inch towards peace.

Why is it so? It is because of the fact that peace talks are converted into little UNO's by the representatives of the Naga Federal Government who raise objections after objections and then nothing materialises.

Now there is another proposal. The proposal is to raise the peace talks to a ministerial level on the side of the Government of India. Rev. Michael Scott, who is a member of this Peace Mission, has held out a threat on behalf of the Naga rebels. According to him, the peace talks might flounder, with grave consequences, if they are not lifted to a higher level. Why? I do not know. I would have understood him, this

proposal or this demand, if the Naga rebels after announcing their intention to work and function within framework of the Indian Constitution would have usked the Indian Government to be represented by Minister so as to discuss the details of a special political status to be given to Nagaland. In that case I would have understood it. True it is that the present Chief Minister of Nagaland, Shri Shilu Ao is a member of the Indian Delegation, but according to the Naga rebels he does not have any locus standi. The Naga rebels have made it absolutely clear.

Now, what happens My problem is this. Are the Naga hostiles really serious about political settlement of the Naga problem except on own terms? They are not. They are not serious about it. If they were serious about a political settlement in Nagaland, they would have responded to the latest proposals of the Peace Mission as early as January last, instead of postponing decisions indefinitely on this plea or that plea. Let there be no illusion on this point; they are not at all serious about it. On the other hand, the Naga hostiles are utilising the period of the so-called cease-fire for the fulfilment of their own designs. They are as follows: (1) the increase of the Naga forces from 2,000 to 10,000 as at present; (2) import of large quantities of arms and ammunitions from Pakistan; (3) training of Nagas in guerilla warfare in Pakistan, now in collusion with China; and (4) the extension of the area of hostile activities to places like Manipur and Tuensang that were comparatively calm and unaffected before the so-called cease-fire place. These are ample evidences of the fact that the Naga hostiles have fruitfully utilized the period of ceasefire for their own revolutionary ends.

Besides, to be very frank, I do not understand the psychology of the three Samaritans of the so-called Peace Mission. They have propounded an

exhilarating idea,—that if we extend the period of cease-fire indefinitely, the Nagas would be so much addicted to peace that ultimatey they would be averse to the doctrine of arms. Subsequently events have belied this idea. What has happened subsequently? The Naga hostiles had to persuaded at great pains to agree to the extension of the cease-fire even by a month or two

May I tell you one thing? The Naga rebels celebrated the Naga Independence Day on 14th August, 1964 in Mao Sub-division of Manipur where the Naga flag was unfurled by the President of the Naga Federal Government and the Naga national anthem was also sung? That shows how they are working all through. And if we are blind to such developments, I would say that our nation would be at peril.

Now, what about the Peace Mission itself? According to the latest pro-- posals of the Peace Mission-I have told Shri Jayaprakash Narayan when I met him in Kohima-they have given open recognition to the Naga Federal Government. May I read out paragraph 13 of the latest Peace Mission proposals? It reads.

"The Naga Federal Government could of their own volition decide to be a participant in the Union of India and mutually settle the terms and conditions for that purpose."

Now, the Naga Federal Government have interpreted this particular clause like this. They say: "If we the right to decide participation in the Indian Union, we have the right to arrive at a contrary decision also." I think, they are right in their interpretation.

Where is the common ground for negotiation? I do not understand that. According to the suggestion of the Peace Mission, Mr. Phizo's brother, Mr. Kevi Yallay, was sent to London for consultation with Mr. Phizo. His

visit to London was jointly sponsored by the Peace Mission and the Government of Irdin. Mr. Kevi Yallay has come back to India. May I know what Mr. Phizo has conveyed through his brother, Mr. Kevi Yallay, to the underground Naga leaders? I do not think, our Government knows-even an iota of it. although our Government sponsored the visit of Mr. Kevi Yallay to London

The latest proposal-very funnyis that the three members of the Peace Mission should meet Mr. Phizo. for consultations possibly. 1 do not understand the psychology or the logic behind this proposal. Mr. Phizo is now cooling his heels in London. Let him cool his heels there as much as he can. But when you make the proposal of meeting him, why do you forget the fact that Mr. Phizo has become a foreign national by virtue of his having accepted British citizenship in 1961? It was on 6th November, 1961 that he did that. it is so, it is morally and legally correct to negotiate with a foreigner, which Mr. Phizo is, for an erea that is indisputably a part of India?

Shri Basumatari (Goalpara): What about Michael Scott?

Shri Hem Barua: I will come to that. You do not follow.

Shri Basumatari: I have followed. Shri Hem Rarua: You do not follow anything. Michael Scott does not come in here

Negotiations and that too with a man-Mr. Phizo is a man-who has never for once expressed his willingness to function within the framework of the Indian Constitution! Do you remember what his brother Kevi Vallav, ofter he came back from London, said on the 2nd September, 1965, at the Dum Dum Airport? He said: -

"Mr. Phizo's views on Nagaland becoming a Sovereign State remained unchanged".

That is what he has said.

[Shri Hem Barua]

As late as 7th November, 1965, Mr. Phizo has himself said that he is prepared to come, to "his" country provided "his" people want him to come and this too in reply to the telegram that Shri Chaliha, a member of the Peace Mission, sent to Phizo asking him or inviting him to come!

What is the response of the Naga Federal Government to the Peace Mission's proposals? May I tell you that? They have only offered "friendly relations with India in the spirit of Bandung for settling any political dispute between the two peoples". That is what they have offered you.

Originally, the Peace Mission-I come to the Peace Mission nowbody visualised as a liaison between the Naga rebels and Government of India, but by now the three peace missionaries have ceeded their limits and have started functioning like public relations officers on behalf of the Naga rebels. I can understand the psychology of the Reverend Michael Scott who not owe any allegiance either to the Indian Flag or to the Indian stitution; but I fail to understand the psychology of the two Indians in the team. What can be the explanation behaviour? Possibly, their might be this-I have thought it out, -Gandhism seems to have settled too heavily on them. In itself, Gandhism is not a bad thing but when it becomes an occupational disease, rub sets in there. It has become an occupational disease with them.

Another thing I will say. While addressing the Naga Federal Parliament. Shri Chaliha, a member of the Peace Mission, spoke about self-determination for Nagaland. If you can concede self-determination for Nagaland, how can you withhold it from Kashmir? I do not understand that.

About the Reverend Michael Scott, the less said the better. His partisan

attitude has become all too evident. He has produced a voluminous report on the so-called atrocities committed by the Indian security forces on the Naga hostiles. He has produced this. This is supposed to be a confidential document. This was presented to me by Mr. Michael Scott on 29th December, 1964 and a copy of it was presented to the Prime Minister also.

Shri S. M. Baneriee (Kanpur): This should be laid on the Table.

Shri Ranga (Chittoor): Why do you want it? (Interruption).

Shri Hem Barua: I would have appreciated if the Rev. Michael Scott had produced another document, another report, on the atrocities committed by the Naga rebels on the innocent Nagas. That he has not done. Pressurising innocent villagers to submit to the authority of the Naga Fede-Government at gun points still continues. In fact, I would say, at present there are two parallel Governments in Nagaland, one of Dr. Shilu Ao owning allegiance to the Indian Constitution and the other, the Naga Federal Government challenging it. I want to make it absolutely clear that everybody desires peace in Nagaland. But the way it has been pursued by the Peace Mission and the Naga Federal Government limits it to a single dimension, mis-called determination.

I would say that in the interest of defence and security it is high time for our Government to cry halt to all these useless parleys with the hostile Nagas and to deal with them as all Governments deal with their intransigent citizens.

I would say another thing also. There is a proposal that a Naga delegation is going to meet our Prime Minister. Unfortunately, the Prime Minister is not present here. I would request the Prime Minister to Naga hostiles before they meet him that they should give an assurance . that they are ready to function within the framework of the Indian Constitution and that it is then and then alone he can meet them and not otherwise.

At the same time, I would say that it is high time for the Government to issue an ultimatum on the Naga Federal Government that they should disband the Government as soon as possible. There can be no two parallel Governments in any part of India.

Then, the Peace Mission ought to be also told point blank that their proposal to meet Phizo in Colombo or in Burma is not going to materiaise and that the Government is not going to allow them to meet a foreign national in a foreign country. If necessary, the Government should ask the Peace Mission to withdraw from Nagaland if they do not behave.

Shri P. R. Chakraverti (Dhanbad): In view of the fact that Phiso has not deemed it expedient to accept India as his land and that he thinks of some other place as his country, why should the Government not practically leave him out of the picture and settle the dispute with the Naga hostiles direct? Why should the Government have sything to do with this gentleman?

श्री किशन पटनायक (सम्बलपुर): क्या भारत सरकार यह समझगयी है कि नागालैंड विवाद में ब्रिटिश क्टनीति का भी काफी बड़ा हाथ है, और यह ब्रिटिश क्टनीति की एक साधारण नीति है, हिन्दुस्तान की सीमाओं को कमओर बना कर काश्मीर में तिक्वत में और नागालैंड में भारत की राज्नीति पर नियंत्रण रखना।

Shri Rasumatari: It is reported that there are two groups of Nagu hostiles. May I know whether Phizo's coming over to India is acceptable to both the groups? Shri S. M. Banerjee: I would like to know whether our Government is aware that Phizo's ideo'logy about Nagaland and its achievement is being translated into action by the Rev. Michael Scott who has no loyalty to this country and, if so, whether the Government of India is going to exclude the Rev. Michael Scott from the Peace Mission so that peace may really be established in Nagaland. Otherwise, I know, he is going to create trouble for everyone and the Nuga hostiles are gaining ground.

Shri Bade rose.

Mr. Deputy-Speaker: I am sorry the notice must have been given before.

Shri Bade (Khargone): It was given before the discussion.

Shri P. C. Borooah (Sibsagar): Yes, we have given notice.

Mr. Deputy-Speaker: No. (Interruptions).

Order, order.

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): The hon. Member, who made the initial speech, gave a very detailed account of the Peace Mission and the situation in Nagaland. He has really made my task very easy. However, I would proceed on the basis of the questions that he has asked. I agree with him that the peace talks have not made any progress due to the Nagas' hostile attitude. It must be agreed because for over a year we have the extension of the truce but it has not produced any results.

But I will not accept his second point, namely, that the Peace Mission. has failed ito adopt a definite line of action. From the very beginning the hostiles have been told that any kind of settlement will be within the framework of the Indian Constitution and whether they meet the Prime Minister or anybody else, the issue is

[Shrimati Lakshmi Menon]

very clear as far as Government of India is concerned. We are not going to accept any kind of settlement or negotiation which will mean a settlement outside the framework of the Constitution. I think there is a good deal of misunderstanding because the Peace Mission's proposal of December 20, 1964, rather stated the position of the Government of India perhaps in not so positive a term as the hon. member would wish. He said that the underground.

Shri Hem Barua: This is a federal government and not undergrounds...

Shrimati Lakshmi Menon: "could on their own volition decide to be a participant in the Union of India and to mutually settle the terms and conditions for that purpose. On the other hand, the Government of India could consider to what extent the pattern and structure of the relationship beween Nagaland and the Government of India should be adapted and recast so as to satisfy the political aspirations of all sections of Naga opinion."

This is a very clear statement of the view of the Government of India with regard to settlement. The Naga Federal Government might have their own views, but it is not binding on the Government of India to accept anything which is not in conformity with the views expressed by the Government delegation on behalf of the Government of India. It is true that not all the truce terms are abided by the hostiles. For instance, as the hon. member pointed out, they have been sending people in the eastern area through Burma to Pakistan and getting them trained. But now of course, this has been made difficult by fact that we have declared the three miles on the border as a disturbed area. Therefore, our people can apprehend them when they come across them.

Regarding the internal difficulties, it is not true to say that there are two governments in Nagaland, namely, Shilu Ao's Government and the Federal Government. It is true that they are trying to set up a parallel government....

Shri Hem Barua: They have already established it. (Interruptions)

Mr. Deputy-Speaker: Order, order.

Shrimati Lakshmi Menon: I telling the House that there been violations of the truce agreement. These are violations of truce agreement. Government know it and we are taking measures to see that these do not spread. For tance, in certain areas, they been collecting taxes. And we have taken steps; our officers have there; and people have been told not to give taxes to the Federal Government; in fact, in the case of a section where there are 80 houses, 65 households have already given taxes Government. So, we have been watching very carefully the activities of the Federal Government of Naga hostiles, and we are doing everything possible to see that the truce agreement is not violated. It is true that they are attempting at all times to violate the truce agreement....

Shri Yudhvir Singh (Mahendragarh): So-called Federal Government. There is no Federal Government there, but only a so-called Federal Government.

Shrimati Lakshmi Menon: Yes, it is the so-called Federal Government

As for the Peace Mission, the Peace Mission is not the creation of the Government of India at all. Let it be very clearly understood. The Peace Mission has nothing to do with the Government of India.

Shri Ram Sewak Yadav (Bara Banki): Who is paying the cost of it?

Shrimati Lakshmi Menon: I do not know who pays the cost; they may be paying it themselves or the local Government or the so-called Federal Government may be paying it ....

Shri Ranga: What is this? hon. Minister should be knowing this.

Shrimati Lakshmi Menon: We are not paying anything; I know that much.

Shri Ram Sewak Yadav: Who going to pay the cost? Is it the local Government or some foreign Government which is paying it?

Shrimati Lakshmi Menon: As I have said, the Government of India is not paying for the Peace Mission. The Peace Mission is a body created by the Baptist Mission Council which met at Wokhe and they are responsible for that. In fact, it is not we who have invited Rev. Michael Scott to come to India. The only concern that the Government of Inida nave is to restore peace in our border State of Nagaland. As the Prime Minister said the other day, it is not because we are pleased with the way that things are proceeding, but there is no other alternative but to give every opportunity to find out ways means by which peace can be restored. I am sure Members of Parliament who visited Nagaland are of the same opinion; they went there and saw them and they saw how earnest the Naga people were to have peace and how for the first time after ten years people were able to go about freely, and smile and go to their etc; work and go to school thought that it was better to extend the truce period ....

Shri C. K. Bhattacharyya (Rai-Shri Hem Barua danced with them also.

Menon: so Shrimati Lakshmi that more and more people might come to know the advantages of peace What Shri Besumatari has said is true that there are two groups in the

hostile section. One section consists of people who have come to understand the value of peace and who find that it is necessary to come to an understanding with the Government. They are not at all very keen to continue the policies of the extreme section of people who want to arm themselves and continue to fight.

shri Ranga: What are we doing to encourage that co-operative group?

Shrimati Lakshmi Menon: We are doing everything to encourage that co-operative group, and probably it was due to the pressure of the other group that the mission of Kevi Yalley was not a success. In fact, the reason why Kevi Yalley went to London was this; when the Naga hostiles had met in their TATAR HO HO, they had said that they could not take a deciunless they consulted Phizo. They have forgotten and at least most of them have failed to realise that Phizo is no more an Indian citizen or even a Naga, and that he has accepted another nationality; the people way out in the woods in Nagaland perhaps are not so discriminating or understanding as Members of Parliament. The result is that when Kevi Yalley came back he mid that the only thing would be for the Peace Mission to meet Phizo. Of course, the hon. Member need not have any anxiety about the Peace Mission going to London and cooling their heels. They are not going. Nobody is going to London. Phizo, if he wants to negotiate, will come to India. All that the Government of India have promised in this part of the negotiations is to give him a safe conduct if he comes to India for negotiations with the Peace Mission. It is true as the hon. Members have said that there is a proposal for the hostile leaders to meet the Prime Minister, but the time is not fixed. Certainly, the Prime Minister who wants peace, like all of us, in this area, wi'l meet them....

An hon. Member: Peace at any cost?

Shrimati Lakshmi Menon:...and I do not think that he is going to accept the extreme measure suggested by the hon. Member, because the Prime Minister's ways are different from the methods pursued by the hon. Members opposite....

Shri S. M. Banerjee: We must ask Rev. Michael Scott to go away.

Shrimati Lakshmi Menon: If the Peace Mission wants Rev. Michael Scott to go away, he will go away. He is a British citizen, and he can come to India whenever he wants and go out when he wants.

Shri Hem Barua; What I am afraid of is this that if these peace talks fail, as they are going to fail, Pav. Michael Scott will publish this report in London, and we shall be calumnised.

Shrimati Lakshmi Menon: There are already so many published reports, so that is not going to affect us.

Mr. Deputy-Speaker: The an-hour discussion is now over.

17.30 hrs.

The Lok Sabha then adjourned ti''.

Eleven of the Clock on Tuesd'.

November 18, 1965/Kartika 25.

(Saka).